

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA 284/2022

IN THE MATTER OF:

In re: News item In NDTV dated 14.04.2022 titled “6 killed 12 injured after fire breaks out at Andhra Pradesh pharma unit”

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S.V.N. Jyothi
RESPONDENT

Through

Gautam Bajaj
(GAUTAM BAJAJ)

Advocate for the Respondent
M-19A South Extension Part-II,
New Delhi-110049
D/1200/2012
Email: gautambajaj90@gmail.com;
Ph: 9818366747

New Delhi
17.09.2022

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA 284/2022

IN THE MATTER OF:

In re: News item In NDTV dated 14.04.2022 titled “6 killed 12 injured after fire breaks out at Andhra Pradesh pharma unit”

REPLY ON BEHALF OF PORUS LABORATORIES PRIVATE LIMITED.

MOST RESPECTFULLY SHOWETH:

PRELIMINARY SUBMISSIONS:

1. The present Reply is being filed by Porus Laboratories Private Limited (“Porus”/ “Answering Respondent”) to the *suo moto* cognizance taken by the Hon’ble National Green Tribunal on the basis of a news item reported by the NDTV on 14.04.2022. It is submitted that a separate proceeding bearing OA No. 45/2022 before the Hon’ble National Green Tribunal, South Bench has been preferred by The Aryavart Foundation which has now been tagged with these proceedings *vide* order dated 12.05.2022. The Answering Respondents have already furnished a response in the said proceedings and seek the liberty of this Hon’ble Tribunal to refer and rely on the said reply as being filed in the present proceedings.

INCIDENT

2. That on 13.04.2022 at 10:55 PM, an incident occurred at unit-4 located in Akkireddigudem, Andhra Pradesh of the Answering Respondent as a consequence of an exothermic reaction leading to a blast of the reactor. As a result of this unfortunate incident 10 persons died and 8 suffered injuries.



J. V. N. Jeyaraj

3. The Answering Respondents are greatly saddened by the loss of life as well as the injuries suffered by the persons as a result of this unfortunate incident.

MEASURES TAKEN TOWARDS THE VICTIMS

4. That upon the said unfortunate incident occurring, the Answering Respondents have paid an amount of Rs.50,00,000/- (Rupees Fifty Lakhs) as compensation to each of the deceased persons and Rs.5,00,000/-(Rupees Five Lakhs) to each of the injured persons. It is clarified that Rs. 25,00,000/- out of the Rs. 50,00,000/- has been paid by the Answering Respondents on behalf of the State Government. Apart from the above. the Answering Respondents are also ensuring that the injured persons are getting the best possible medical attention and have also paid and are continuing to pay the medical expenses of the persons undergoing treatment. Thus far, the Answering Respondents have paid a total amount of Rs. 6,53,19,814/- (Rupees Six Crore Fifty Three Lakhs Nineteen Thousand Eight Hundred and Fourteen Only) i.e., Rs.5,00,00,000/- towards compensation for the deceased; Rs.40,00,000/- towards compensation for the injured; and Rs. 1,13,19,814/- towards medical expenses for the persons undergoing treatment. A copy of the details of the payments made in this regard is filed herewith as *Annexure R-1(Colly)*.

A table of the details of the compensation paid to the deceased and injured is provided herein below:

S.No.	Name of the Deceased	Relation and Name of the Dependent to whom paid	Relief Paid (Rs.)_
1.	Boppudi Kiran, S/o Yesu	Smt Boppudi Sudha Rani(wife)	50,00,000/-
2.	Manoj Machi, S/o Ramdhani Machi	Kajal Kumari (wife)	50,00,000/-
3.	Awadesh Ravidas, S/o Vilas Ravidas	Asarfi Devi (wife)	50,00,000/-



4.	Karu Ravidas, S/o Rajesh Ravidas	Ruma Devi (wife)	50,00,000/-
5.	Subhash Ravidas, S/o Jagdish Ravidas	Shyanti Devi (wife)	50,00,000/-
6.	Sayala Nageswara Rao, S/o Nandaiah	Sayyala Subhadra Devi (wife)	50,00,000/-
7.	Kancharla Joseph Kumar, S/o Ram Babu,	Kancharla Sharadha (wife)	50,00,000/-
8.	Udurupati Krishnaiah, S/o Narayana,	Udurupati Vijaya Kranthi	50,00,000/-
9.	Munarak Paswan, S/o(late) Ram Swaroop Paswan	Jageshwar Paswan (Elder Brother)	50,00,000/-
10.	Sri Raushan Mochi, S/o Dinesh Mochi, Nalanda, Bihar State	Renu Devi (Wife)	50,00,000/-
	Total Sanctioned		Rs. 5,00,00,000/-

S.No.	Injured Person	Father/Dependent name	Relief Paid (Rs.)
1.	Mullapudi Nagaraju	Mullapudi Lajar	5,00,000/-
2.	Shaike Subani	Jeelani	5,00,000/-
3.	Chandolu Rajeev	Telugu Raju	5,00,000/-
4.	Varun Das	Kanchan Devi (wife)	5,00,000/-
5.	Sudhir Ravidas	Rinku Devi (Wife)	5,00,000/-
6.	Sudhir Kumar	Puja Devi (Wife)	5,00,000/-
7.	Bhikari Ravidas		5,00,000/-
8.	Ravi Kumar		5,00,000/-

PRODUCT THAT WAS BEING MANUFACTURED AT THE UNIT

5. The product being manufactured is 4-Nitro-N-methyl-Pthalamide (4-NPI), which is used in the pharmaceutical industry. This product is manufactured over two stages. Pthalamide or PI is manufactured in the 1st Stage. It is during the process of the 1st stage that the incident occurred. This unit/facility has been operational since 2006 with the product being manufactured since 2015 and till the date of incident the



Respondent has successfully manufactured 5000+ batches of stage 1 PI by following safe operations and with qualified team members with no process accidents having occurred.

STATUTORY COMPLIANCES & SAFEGUARDS IN PLACE

6. The unit has complied with all statutory licenses that are required for operations as below:
 - a. Consent For Establishment (CFE) issued by the Andhra Pradesh Pollution Control Board dated 07.01.2021 whereby consent was granted for manufacture of 4-NPI. This was valid for a period of 7 years. (*Annexure R-2*)
 - b. Consent For Operations (CFO) issued by the Andhra Pradesh Pollution Control Board dated 05.03.2021 whereby consent was granted to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from chimney. This was valid till 31.03.2024. (*Annexure R-3*)
 - c. License issued by Petroleum & Explosives Safety Organization dated 17.08.2021 valid till 30.09.2024. (*Annexure R-4*)
 - d. Factory license issued by Deputy Chief Inspector of Factories Vijaywada dated 14.10.2015, which is valid till it is cancelled. (*Annexure R-5*)
 - e. NOC issued by the A.P. State Disaster Response and Fire Services Department valid till 02.05.2023. (*Annexure R-6*)
 - f. Certificate of registration from Labour Department for contract and inter-state migrant workman. (*Annexure R-7*)
 - g. Statutory approval from Directorate of Electrical Safety dated 24.09.2020. (*Annexure R-8*)
 - h. Certificate for use of a Boiler, valid till 01.02.2023. (*Annexure R-9*)
 - i. Certificate of Building Stability. (*Annexure R-10*)
7. All the Reactors used for production have been tested for their integrity by an authorized third-party agency. The current reactor where explosion took place was

J. B. N. Jyothi
VSP
PONSILBORATE
VIT LTD.

tested on 08/01/2021 and was valid for a period of 48 months. A copy of the certificate of integrity is annexed herewith as *Annexure R-11*.

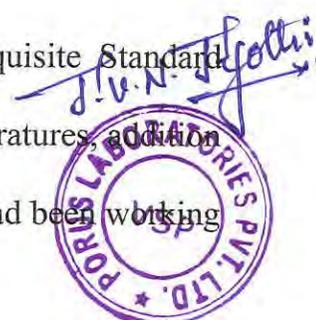
8. That before restart of the plant to ensure mechanical integrity, change control was raised and required line modifications, replacements, valves have been changed as a protocol. A copy of the proof of change controls is annexed herewith as *Annexure R-12*.
9. The management of the Respondent has always been committed towards protecting the safety and health of its employees, workers, contractors, and the people within the communities where it carries out its operations. Special emphasis is laid on taking safety measures and imparting training to all individuals working across various layers in the organization. The management has taken proactive steps in building a safe culture by ensuring adequate trainings and awareness programmes for safe being of individuals which are listed below:
 - A. employees on joining the company are inducted to the organization and their work profile via Induction based trainings which includes basic safety trainings before allowing them to take up their position in the workplace; (*Annexure R-13*)
 - B. safety trainings are conducted by EHS teams on monthly basis covering different topics based on the training calendar. Some of which are attached herewith as an illustration; (*Annexure R-14*)
 - C. mock drills were also conducted once in six months to create attentiveness;
 - D. to improve and discuss on the effectiveness of risk management, control and governance process; ERT members and safety team meetings were conducted quarterly.



10. The Respondent has also provided an on-site emergency plan which is available at all times to deal with any emergency/crisis situations.
11. The Respondent also carries out regular health check-ups of employees to ensure employee wellbeing.
12. The Respondent also maintains Batch Processing Record (BPR) which provides specific instructions for carrying out the operations and for recording all details. It further provides that the temperature is to be maintained in between 150-200C and to cut-off addition of MMA gas if temperature exceeds 200C. There are specific instructions for manual cut-off points for temperature control and cooling provision by RT water. Copy of the Batch Processing Record is annexed herewith as *Annexure R-15*.
13. The Standard Operating Procedures (SOP'S) for use of all equipment are also available on-site. Copy of the Standard Operating Procedures are annexed herewith as *Annexure R-16*.
14. The operators handling the process were trained and working on same product from the past 7 years (approx.) in the unit/facility.
15. The unit was also equipped with all necessary firefighting equipment with which firefighting was initiated on the eruption of fire. Copy of the details of firefighting equipment is annexed herewith as *Annexure R-17*.

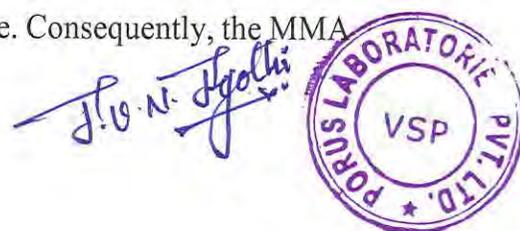
REASON FOR INCIDENT

16. As stated hereinabove, the Answering Respondent had the requisite Standard Operating Procedures in place w.r.t, maintenance of desired temperatures, addition of MMA gas etc.; the personnel in-charge were well trained and had been working



in the unit since its inception and even the Reactors had passed the integrity tested which was certified by a recognised and well reputed agency. However, as per the investigation of the Respondent the following seems to be the cause of the incident:

- a. During melting of phthalic anhydride by using steam [3 kg/cm²], the condensate may have got trapped inside the jacket. This may be possible due to chocking/blockage of the steam condensate pipeline/valve. The choke/blockage could be because of descaling of scales of the pipeline & jacket walls.
- b. The condensate trapped inside a jacket can create 10-14 bars steam pressure at 180 to 190°C, which is more than what the shell of the Stainless-Steel Reactor can withstand which can lead to the failure of the reactor wall thereby causing an implosion.
- c. This sudden implosion can lead to over-pressure inside the vessel and by virtue of the normal exotherm, a secondary decomposition reaction might have taken place that could have led to thermal runaway conditions.
- d. Because of the implosion, the steam having such high pressure entered in the reactor which could have increased the temperature further from 190°C along with a violent reaction of phthalic anhydride and water that led to the thermal runaway. This eventually caused volumetric explosion & blew off the manhole and then the reaction mass caught fire due to high temperature.
- e. When reactor got pressurized, reaction mass contains mainly phthalic anhydride and N- Methyl phthalimide (from partial conversion) that come out from the reactor.
- f. The MMA Gas that was added in approx.5 hrs. to the phthalic anhydride was already consumed and converted into phthalimide. Consequently, the MMA Gas had nothing to do with incident.



g. When fire broke out, primary source of combustible materials was phthalic anhydride, N- Methyl phthalimide (partial converted).

17. In light of the submissions made hereinabove it is submitted that the cause of the incident is an exothermic reaction and immediately upon the incident occurring the Answering Respondents have suspended all manufacturing activities in the unit and have also shut down the unit with effect from 14.04.2022. It is most humbly submitted that the occurring of the incident on 13.04.2022 was very unfortunate and the Answering Respondents are deeply saddened by the loss of life and regret the suffering caused to the families of the victims.



J. P. N. Jyothi

RESPONDENT

Through

Gautam Bajaj
(GAUTAM BAJAJ)

Advocate for the Respondent
M-19A South Extension Part-II,
New Delhi-110049
D/1200/2012
Email: gautambajaj90@gmail.com;
Ph: 9818366747

New Delhi
17.09.2022

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA 284/2022

IN THE MATTER OF:

In re: News item In NDTV dated 14.04.2022 titled “6 killed 12 injured after fire breaks out at Andhra Pradesh pharma unit”

AFFIDAVIT

I, Venkata Naga Jyothi Jaladi, D/o Shri. Anjaiah Chowdary Jaladi, R/o Flat No-501, Vijaya Valencia, Aganampudi, Visakhapatnam, 530053 do hereby solemnly affirm and state as under:

1. That I am the authorized representative of the Respondent and as such well-versed with the facts and circumstances of the present case and as such competent to file the present affidavit.
2. I say that the present Reply has been drafted under my instructions. I say that I have perused the same, and I say, that except for the contents of the legal averments contained therein, the contents thereof are true and correct to the best of my knowledge and belief and as per the records available with me. I say that the contents of the present Reply may be read as a part of this affidavit, and the same are not being reproduced herein in order to avoid prolixity.



J.V.N. Jyothi

DEPONENT

VERIFICATION:

I, Venkata Naga Jyothi Jaladi, the deponent named herein above, do hereby solemnly affirm and verify, that the contents of the above Affidavit are true and correct to the best of my knowledge and no part of it is false and no material has been concealed therefrom.



J.V.N. Jyothi

DEPONENT

Verified at Visakhapatnam on this 17th day of September, 2022.



MANTRI SRI NAGESH
ADVOCATE & NOTARY
#31-23-38, Kurmannapalem
Vedlapudi (PO), Gajuwaka
VISAKHAPATNAM-530 046
Cell:9246672990

ATTESTED
M.S. Nagesh
NOTARY
VISAKHAPATNAM
ANDHRA PRADESH
INDIA

GOVERNMENT OF ANDHRA PRADESH
Revenue Department
Office of the Collector & District Magistrate, Eluru District, Eluru

Roc.No.e-1514/C1/2022

dt: 15.08.2022

From

To

Sri V Prasanna Venkatesh, I.A.S.,
 Collector & District Magistrate
 Eluru District, Eluru.

The Managing Director,
 Porus Laboratories Pvt. Ltd.,
 Akkireddigudem Village,
 Musunuru Mandal.

Sir,

Sub:- Fire Accident – Eluru District – Nuzivid Division – Musunuru Mandal - Akkireddigudem Village – Fire Accident occurred in PORUS LABS Pvt. Ltd., on 13.04.2022 around 10.50 PM – Requested for payment particulars paid to the legal heirs of the deceased/Injured persons in the Fire Accident – Regarding.

Ref:- Requisition submitted by M/s Porus Laboratories Pvt Ltd., Akkireddigudem village of Musunuru Mandal, dt:15.06.2022.

In the reference cited, it was requested to provide payment details paid to the legal heirs of the deceased and injured victims of the fire accident occurred at PORUS LABS Pvt. Ltd., in Akkireddigudem Village of Musunuru Mandal on 13.04.2022 for your internal record purpose.

It is to inform you that an amount of Rs.5,40,00,000/- was deposited by the Porus Labs Pvt Ltd., towards payment of ex-gratia to the victims of the Fire Accident occurred at Porus Labs Pvt. Ltd., at Akkireddigudem Village.

The total deposited amount of Rs.5,40,00,000/- was paid to the Kith/Kin of the deceased/Injured persons of the fire accident and the details are furnished below.

The below statement shows the particulars of the relief paid to the legal heirs of the deceased who died in the Fire Accident.

S.No	Name of the Deceased	Relief paid to the Dependent Name & Relation	Sanction of Relief
1	Boppudi Kiran, S/o Yesu, R/o Akkireddigudem, Musunuru Mandal	Smt Boppudi Sudha Rani(wife)	50,00,000/-
2	Manoj Mochi, S/o Ramdhani Mochi	Kajal Kumari (wife)	50,00,000/-
3	Awadesh Ravidas, S/o Vilas Ravidas	Asarfi Devi (wife)	50,00,000/-
4	Karu Ravidas, S/o Rajesh	Ruma Devi (wife)	50,00,000/-

	Ravidas,		
5	Subhash Ravidas, S/o Jagdish Ravidas	Shyanti Devi (wife)	50,00,000/-
6	Sayala Nageswara Rao, S/o Nandaiah	Sayyala Subhadra Devi (wife)	50,00,000/-
7	Kancharla Joseph Kumar, S/o Ram Babu,	Kancharla Sharadha (wife)	50,00,000/-
8	Udurupati Krishnaiah, S/o Narayana,	Udurupati Vijaya Kranthi	50,00,000/-
9	Munarak Paswan, S/o(late) Ram Swaroop Paswan	Jageshwar Paswan (Elder Brother)	50,00,000/-
10	Sri Raushan Mochi, S/o Dinesh Mochi, Nalanda, Bihar State	Renu Devi (Wife)	50,00,000/-
		Total Sanctioned	5,00,00,000/-

The below statement shows the particulars of the relief paid to the injured victims in the fire accident.

S.No	Name of the Injured Person	Father Name/ Dependent Name	Relief Sanctioned
1	Mullapudi Nagaraju	Mullapudi Lajar	5,00,000/-
2	Shaik Subani	Jeelani	5,00,000/-
3	Chandolu Rajeev	Telugu Raju	5,00,000/-
4	Varun Das, S/o(late) Dulla Das	Kanchan Devi (wife)	5,00,000/-
5	Sudhir Ravidas, S/o(late) Jagdish Ravidas	Rinku Devi (Wife)	5,00,000/-
6	Sudhir Kumar alias Sudhir Ravidas, S/o Yogendra Das,	Puja Devi(wife)	5,00,000/-
7	Sri Bhikari Ravidas, S/o Radho Ravidas,	-	5,00,000/-
8	Sri Ravi Kumar, S/o Tuni Ravidas	-	5,00,000/-
		Total Sanctioned	40,00,000/-

Further, it is to inform that, out of the total ex-gratia amount, 50% of ex-gratia was paid by the M/s Porus Laboratories Pvt Ltd., as per their commitment.

Yours faithfully


For Collector
Eluru District, Eluru

18/8/22

Deceased & Injured List [14.04.2022]

S NO	Emp.ID	NAME	S/o	AGE	ADDRESS	CONDITION	PAID AMOUNT
1	1520	UDRUPATI KRISHNAIAH	NARAYANA	34	REDDY GUDEM (MANDALAM)	Deceased	500000
2	444475	BOPPUDI KIRAN	YESU	42	AKKIREDDYGUDEM	Deceased	500000
3	444472	S. NAGESWARA RAO	NANDHAIHAH	36	RAMANAKKAPETA	Deceased	500000
4	444459	KANCHARLA JOSEPH KUMAR	RAMBABU	26	TUMMAGUDEM	Deceased	500000
5	444462	MULLAPUDI NAGARAJU	LAJAR	37	MUSUNURU	Discharge	50000
6	444467	SHAIKE SUBANI	JEELANI	36	SUREPALLI MUSUNURU	Discharge	50000
7	1465	CH. RAJEEV	TELUGU RAJU	38	SATTENA PALLI	Discharge	50000
1	45736	KARU RAVIDAS	RAJESH RAVIDAS	40	NALANDA DISTRICT BIHAR	Deceased	500000
2	45685	MANOJ MOCHI	RAMDHANI MOCHI	25	NALANDA DISTRICT BIHAR	Deceased	500000
3	45739	SUBHAS RAVIDAS	JAGDISH RAVIDAS	32	NALANDA DISTRICT BIHAR	Deceased	500000
4	45649	AWADESH RAVIDAS	VILASH RAVIDAS	27	NALANDA DISTRICT BIHAR	Deceased	500000
5	45723	MUNARAK PASWAN	RAMSWARUP PASWAN	47	NALANDA DISTRICT BIHAR	Deceased	500000
6	45726	RAUSHAN MOCHI	DINESH MOCHI	29	NALANDA DISTRICT BIHAR	Deceased	500000
7	45569	BHIKHARI RAVIDAS	RADHO RAVIDAS	28	CHARUNWAN DISTRICT BIHAR	Discharge	50000
8	45700	SUDEER KUMAR	YOGENDRA DAS	27	NALANDA DISTRICT BIHAR	Discharge	50000
9	45665	RAVI KUMAR	TUNNI RAVIDAS	19	NALANDA DISTRICT BIHAR	Discharge	50000
10	45721	VARUN DAS	DULAR DAS	31	NALANDA DISTRICT BIHAR	Discharge	50000
11	45735	SUDHEER RAVIDAS	JAGADISH RAVIDAS	42	NALANDA DISTRICT BIHAR	Discharge	50000

Total Paid amount

5400000

①

Acquittance pertaining to the Relief sanctioned to the Victims of Fire Accident occurred on 13.04.2022 in PORUS LABS Pvt. Ltd., of Akkireddigudem Village in Musunuru Mandal of Nuzvid Division of Eluru District.						
S.No	Name of the Injured Person	Father Name	Relief Sanctioned	Cheque No.	Remarks	Signature of the receiver
1	Smt Boppudi Sudharani	W/o (late) Kiran	50,00,000/-	778043	Since the husband of Smt B. Sudharani died in the accident	B. Sudharani
2	Mullapudi Nagaraju	Mullapudi Lajar	5,00,000/-	778044	Severely Injured	Mullapudi Nagaraju
3	Shaikhe Subani	Jeejani	4,00,000/-	778045	Severely Injured (Rs.1Lakh was already paid on the day of incident)	Shaikhe Subani
4	Kancharla Joseph Kumar	Rambabu	5,00,000/-	778046	Severely Injured	Shamitha
5	Sayala Nageshwara Rao	Nandhsiah	5,00,000/-	778047	Severely Injured	Sayala Nageshwara Rao
6	Chandolu Rajeev	Telugu Raju	5,00,000/-	778048	Severely Injured	Hemavathi
		Total Amount Sanctioned	75,00,000/-			

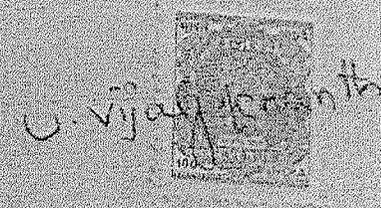
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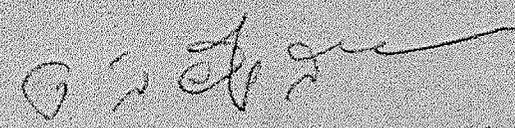
Acquittance pertaining to the Relief sanctioned to the Victims of Fire Accident occurred on 13.04.2022 in PORUS LABS Pvt. Ltd., of Akkreddigudem Village in Musunuru Mandal

S.No	Name of the Deceased & Injured Person	Legal Heir	Relief Sanctioned	Cheque No.	Signature of the receiver
1	Manoj Mochi, S/o Ramdhani Mochi, Nalanda Dist. Bihar	Kajal Kumari (wife)	50,00,000/-	778049	RTI Kajal Kumari
2	Awadesh Ravidas, S/o Vilas Ravidas, Nalanda Dist. Bihar	Asarti Devi (wife)	50,00,000/-	778050	अशरती देवी
3	Karu Ravidas, S/o Rajesh Ravidas, Nalanda, Bihar	Ruma Devi (wife)	50,00,000/-	778051	RTI रुमा देवी
4	Subhash Ravidas, S/o Jagdish Ravidas, Nalanda Dist. Bihar	Shyanti Devi (wife)	50,00,000/-	778052	शिवान्ती देवी
5	Raushan Mochi, S/o Dinesh Mochi, Nalanda Dist. Bihar	Renu Devi (wife)	5,00,000/-	778055	RTI रनु देवी
6	Varun Das, S/o (late) Dulla Das, Nalanda Dist. Bihar	Kanchan Devi (wife)	5,00,000/-	778056	RTI कंचन देवी
7	Sudhir Ravidas, S/o (late) Jagdish Ravidas, Nalanda Dist., Bihar	Rinku Devi (Wife)	5,00,000/-	778057	RTI रिंकु देवी

(4)

Acquittance pertaining to the Relief sanctioned to the Victims of Fire Accident occurred on 13.04.2022 in PORUS LABS Pvt. Ltd., of Akkireddigudem Village in Musunuru Mandal

S. No	Name of the Deceased & Injured Person	Legal Heir	Relief Sanctioned	Cheque No.	Signature of the receiver
1	Udurupati Krishnaiah, S/o Narayana, r/o D.No.2-76/6, SC Colony, Kudapa Village, Reddigudem Mandal, NTR District, A.P	Udurupati Vijaya Kranthi	50,00,000/-	778060	


U. Mariyamma (wife)



Assistance pertaining to the Relief sanctioned to the Victims of Fire Accident occurred on 13.04.2022 in PORUS LABS Pvt. Ltd. of Akire
Village in Musunuru Mandal of Nuzvid Division of Eluru District. 17

Name of the Deceased Person	Father name	Relief Sanctioned	Cheque No.	Legal heir of the deceased	Signature of the Rec
Sri Sayala Nageswara Rao	Nandaiah	4500000	778054	Smt Sayala Subadra Devi. Rs.500000 was already paid through cheque No. 778047	<i>No</i> <i>Naw</i>
Sri Kancharla Joseph	Rambabu	4500000	778055	Smt Kancharla Saradha Rs.500000 was already paid through cheque No. 778046	<i>Shara</i>

K. Shrinani
Tab, Name

14TH June, 2022

To
The Joint Commissioner of Labour
Ashoke Nagar Eluru
Eluru District

Dear Sir

Sub: Request for releasing Award - Compensation to Deceased & Injured employees – Porus Labs Fire Accident on 13.04.2022 - Reg.

With reference to the above subject, we are requesting you please issue an award under Workmen Compensation Act to settle the compensation to dependent family members of the Deceased & Injuries employees those who are affected in our factory Fire Accident occurred on Dt.13.04.2022.

Based on your instructions we will disburse the settlement amount to the deceased family members.

Note: We have paid Rs.50,00,000/- (50 Lakhs) to each Deceased Member (Total 10 Members) and Rs.5,00,000/- (5 Lakhs) to each Injuries Person (Total 8 Members).

The Following Particulars Below.

Deceased Personnel List

- | | | |
|------------------------|---|---|
| 1. Karu Ravidas | - | Age 40 Yrs - Contract Workmen Wage:402.58 per Day |
| 2. Manoj Mochi | - | Age 25 Yrs - Contract Workmen Wage:402.58 per Day |
| 3. Subhas Ravidas | - | Age 32 Yrs - Contract Workmen Wage:402.58 per Day |
| 4. Awadesh Ravidas | - | Age 27 Yrs – Contract Workmen Wage:402.58 per Day |
| 5. Boppudi Kiran Kumar | - | Age 42 Yrs – Contract Workmen Wage: 17175 per Month |
| 6. Udrupati Krishnaiah | - | Age 34 Yrs – Chemist, Staff Wage: 47200 per Month |
| 7. Munarak Paswan | - | Age 47 Yrs – Contract Workmen Wage:402.58 per Day |
| 8. S Nageswar Rao | - | Age 36 Yrs – Contract Workmen Wage: 20425 per Month |
| 9. K Joesph Kumar | - | Age 26 Yrs – Contract Workmen Wage: 20846 per Month |
| 10. Raushan Mochi | - | Age 29 Yrs – Contract Workmen Wage:402.58 per Day |

Cont..02...

Porus Laboratories (P) Ltd.

Unit - V: Plot No. 64, JNPC, Thanam Village, Paravada Mandal, Visakhapatnam District-531 019, Andhra Pradesh, India.

Registered & Corporate Office: 4th Floor, K K R Square, Kavuri Hills, Hyderabad-500 033, Telangana, India.

Tel: +91 (40) 4011 8098, 4011 8099. info@poruslabs.com www.poruslabs.com

CIN: U24230TG1996PTC025914

..02..

Injured Personnel List

- | | | |
|-----------------------|---|---|
| 1. Ravi Kumar | - | Age 22 Yrs - Contract Workmen Wage:402.58 per Day |
| 2. Bhikari Ravidas | - | Age 28 Yrs - Contract Workmen Wage:402.58 per Day |
| 3. Sudheer Kumar | - | Age 27Yrs - Contract Workmen Wage:402.58 per Day |
| 4. Varun Das | - | Age 31 Yrs - Contract Workmen Wage:402.58 per Day |
| 5. Sudheer Ravidas | - | Age 42 Yrs - Contract Workmen Wage:402.58 per Day |
| 6. Mullapudi Nagaraju | - | Age 37 Yrs - Contract Workmen Wage: 20996 per Month |
| 7. Shaik Subhani | - | Age 36Yrs - Contract Workmen Wage: 20383 per Month |
| 8. Ch Rajeev | - | Age 38 Yrs - Contract Workmen Wage: 59567 per Month |

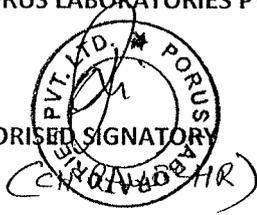
We are waiting for your award to settling the compensation to the respective employees' dependents family members without any discrepancy.

Hence, we request to your kind office to release award and issue favourable orders in this regard.

Thanking you Sir

For PORUS LABORATORIES PVT LTD.,

AUTHORISED SIGNATORY



Porus Laboratories (P) Ltd.

Unit - V: Plot No. 64, JNPC, Thanam Village, Paravada Mandal, Visakhapatnam District-531 019, Andhra Pradesh, India.

Registered & Corporate Office: 4th Floor, K K R Square, Kavuri Hills, Hyderabad-500 033, Telangana, India.

Tel: +91 (40) 4011 8098, 4011 8099. info@poruslabs.com www.poruslabs.com

CIN: U24230TG1996PTC025914

21st April, 2022

To
The Joint Commissioner of Labour
Ashoke Nagar Eluru
Eluru District

Dear Sir

Sub : Compensation amounts paid to Deceased employees – request for adjusting workmen
compensation amounts – Request - Regarding
Ref : Our letter dated : 20/04/2022

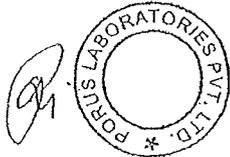
In continuation to our letter referred above, would like to bring few lines for your perusal and kind approval. As informed in the earlier letter at our company there was a fire accident on 13th April 2022 at about 11.00PM and following are the deceased personnel for whom an amount of Rs.50,00,000/- each compensation have been deposited with Eluru District Collector.

Following are the payments particulars for deceased employees : Total NEFT Paid Rs.4,00,00,000

- | | | |
|---------------|---|----------------------------|
| 1. 15/04/2022 | 8 Members * 50,00,000/- Deceased | 1,50,00,000 NEFT Paid vide |
| | Transactions Ref. No. N105221918768509. | |
| 2. 20/04/2022 | | 20,00,00 NEFT Paid vide |
| | Transactions Ref. No. N110221924670433. | |
| 3. 21/04/2022 | | 2,20,00,000 NEFT Paid vide |
| | Transactions Ref. No. N111221925472077. | |

Deceased Personnel List

- | | | |
|------------------------|---|-------------------------------|
| 1 Karu Ravidas | - | Age 40 Yrs - Contract Workmen |
| 2 Manoj Mochi | - | Age 25 Yrs - Contract Workmen |
| 3 Subhas Ravidas | - | Age 32 Yrs - Contract Workmen |
| 4 Awadesh Ravidas | - | Age 27 Yrs – Contract Workmen |
| 5 Boppudi Kiran Kumar | - | Age 42 Yrs – Contract Workmen |
| 6 Udruapati Krishnaiah | - | Age 34 Yrs – Chemist, Staff |
| 7 Munarak Paswan | - | Age 47 Yrs – Contract Workmen |
| 8 S Nageswar Rao | - | Age 36 Yrs – Contract Workmen |



Porus Laboratories (P) Ltd.
Unit - IV: Akkireddy Gudem, Musunuru Mandal, Krishna District, 520 013, Andhra Pradesh, India.
Registered & Corporate Office: 4th Floor, K K R Square, Kavuri Hills, Hyderabad 500 033, Telangana, India.
Tel: +91 (40) 4011 8098, 4011 8099. info@poruslabs.com www.poruslabs.com
CIN: U24230TG1996PTC025914



Cont..02...



Sl.No	NAME / Father Name & Address	Emp Code No	Sex	Nature of employment	Age	Wages Rs.	Monthly Wages	Factor Points	Payable Compensation Amt. (50% Wages * Factor Point) (As per WC Act)	Paid Amt. By PORUS to Deceased Employees Family	Excess Paid by PORUS
1	KARU RAVIDAS, S/o. Rajesh Ravidas, Nalanda(D), BIHAR	45736	Male	Loading Unloading helper	40	Rs.350/- Per Day	13110	124.17	933742	50,00,000	40,66,286
2	MANOJ MOCHI S/o.Chandra Kishore, Nalanda(D), BIHAR	45669	Male	Loading Unloading helper	25	Rs.390/- Per Day	13110	215.91	1069734	50,00,000	39,00,266
3	SUBHAS RAVIDAS, S/o. Ravi Ravidas, Nalanda(D), BIHAR	45739	Male	Loading Unloading helper	32	Rs.330/- Per Day	10110	203.85	1033520	50,00,000	39,66,481
4	AWADESH RAVIDAS, S/o.Vijesh Ravidas, Nalanda(D), BIHAR	45649	Male	Loading Unloading helper	27	Rs.350/- Per Day	10110	213.57	1082800	50,00,000	39,17,200
5	KANCHARI PASWAN, S/o.Rameswarappa Paswan, Nalanda(D), BIHAR	45723	Male	Loading Unloading helper	47	Rs.330/- Per Day	10110	153.07	826765	50,00,000	4,73,235
6	DUPPUSHI KUMAR, S/o.Yesu, Akkireddygudem(V), Musunuru(M)	44475	Male	Loading Unloading helper	42	Rs.17175/-Gross Per month	15000	178.49	1338675	50,00,000	36,61,325
7	UDUPATI KRISHNAIAH, S/o.Narasimha Akkireddygudem(V), Musunuru (M)	1520	Male	Operator - Chemist	31	Rs.47200/-Gross Per month	15000	119.4	1495500	50,00,000	35,04,500
8	S. RAGESWARAO, S/o.Nandababu, Ramakakapeta(V), Nuvveveedu(M)	44472	Male	Loading Unloading helper	35	Rs.20425/- Gross Per month	15000	114.64	1459800	50,00,000	35,40,200
GRAND TOTAL PAYABLE AMOUNT									9270534.9	4,00,00,000	3,07,29,465

It is bring to your kind notice that we have deposited excess amount which is beyond to the Workmen Compensation Act and the statement mentioned above submitted for your ready reference.

Besides this an amount of Rs.5,00,000/- each deposited with District administration towards injured personnel immediate grant and the details are as follows.

15/04/2022 - 12 Members * 5,00,000/- Injured persons - 59,00,000.00 NEFT Paid vide transactions Ref. No. N105221918854876 (56Lakhs) & 105221918868385 (03Lakhs) and 1,00,000.00 Cash Paid

Injured Personnel List

- | | | |
|--------------------------|---|-------------------------------|
| 1 Ravi Kumar | - | Age 22 Yrs - Contract Workmen |
| 2 Bhikari Ravidas | - | Age 28 Yrs - Contract Workmen |
| 3 Sudheer Kumar | - | Age 27Yrs - Contract Workmen |
| 4 Varun Das | - | Age 31 Yrs - Contract Workmen |
| 5 Sudheer Ravidas | - | Age 42 Yrs - Contract Workmen |
| 6 Raushan Mochi | - | Age 29Yrs - Contract Workmen |
| 7 Kancharla Joseph Kumar | - | Age 26 Yrs - Contract Workmen |
| 8 Mullapudi Nagaraju | - | Age 37 Yrs - Contract Workmen |
| 9 Shaik Subhani | - | Age 36Yrs - Contract Workmen |
| 10 Ch Rajeev | - | Age 38 Yrs - Contract Workmen |

Cont..03...



Porus Laboratories (P) Ltd.

Unit - IV: Akkireddy Gudem, Musunuru Mandal, Krishna District-521 213, Andhra Pradesh, India.

Registered & Corporate Office: 4th Floor, K K R Square, Kavuri Hills, Hyderabad-500 033, Telangana, India.

Tel: +91 (40) 4011 8098, 4011 8099. info@poruslabs.com www.poruslabs.com

CIN: U24230TG1996PTC025914

..03..

Further it is submitted that Mr Munarak Paswan and Mr S Nageswar Rao have died on 19th April 2022 and 21st April 2022 respectively and as we have already deposited injured personnel grant with District Administration amounting to Rs.5,00,000/- each, adjusted in payable amount of Rs.50,00,000/-.

So far District Administration authorities disbursed the compensation amounts to Mr Boppudi Kiran Kumar, Udrupati Krishnaiah and in a day or two days time to Mr S Nageswar Rao family members. And ready to disburse amounts to remaining deceased personnel family members who are expected to reach by 23rd April 2022 and are in transit from BIHAR.

As we have already deposited compensation amounts through District Administration, you are requested to adjust Workmen compensation payable amounts against each deceased employee and release orders accordingly.

Thanking you Sir

For PORUS LABORATORIES PVT LTD.,


AUTHORISED SIGNATORY 

CC : 1 Copy of NEFT Particulars
2 Compensation paid photographs

Porus Laboratories (P) Ltd.

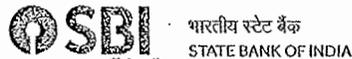
Unit - IV: Akkireddy Gudem, Musunuru Mandal, Krishna District-521 213, Andhra Pradesh, India.

Registered & Corporate Office: 4th Floor, K K R Square, Kavuri Hills, Hyderabad-500 033, Telangana, India.

Tel: +91 (40) 4011 8098, 4011 8099. info@poruslabs.com www.poruslabs.com

CIN: U24230TG1996PTC025914

Counter-foil



Branch *E/1/11*

Date *25/4/2022*

Received ₹ *5,00,000/-*

From *CHIEF Minister's Relief Fund*

For remittance of NEFT/RTGS by way of

(i) Transfer (only NEFT), (ii) Cash (only

NEFT), (iii) Cheque (NEFT/RTGS) using

cheque No. *778056*

favouring *Sh. Kavshaan Mechi*

A/c No. *80628100000994*

IFSC Code *BARB0DBBAKH*

Beneficiary Bank & Branch

BANK OF BARODA, BAKTIARPUR

Amount ₹ *5,00,000/-*

Bank's Charges ₹ *N/A*

Total ₹ *5,00,000/-*

(Rupees *Five Lacs Rupees only*)

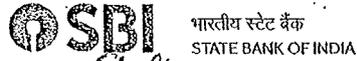
..... Only)

For office Use,

UTR No. Branch Manager

SBIN152022092599826988

Counter foil

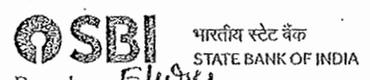


SPIN 252022042579928065

Branch F/U 914
 Date 25/4/2022
 Received ₹ 5,00,000/-
 From CAF. Mahal Stora Relief Fund
 For remittance of NEFT/RTGS by way of
 (i) Transfer (only NEFT), (ii) Cash (only
 NEFT), (iii) Cheque (NEFT/RTGS) using
 cheque No. 778057
 favouring Sri. Vadun. Das
 A/c No. 229810100040102
 IFSC Code UBIN0822981
 Beneficiary Bank & Branch UNION BANK, RAMANAKKA Peta
 Amount ₹ 5,00,000/-
 Bank's Charges ₹ -----
 Total ₹ 5,00,000/-
 (Rupees Five Lakhs Rupees
 Only)

For office Use,
 UTR No. Branch Manager

Counter foil



Branch ... Fluwa

Date ... 25/04/2022

Received ₹ ... 501001.000/-

From ... Dist. Maj. St. Govt. Khet band

For remittance of NEFT/RTGS by way of

(i) Transfer (only NEFT), (ii) Cash (only NEFT), (iii) Cheque (NEFT/RTGS) using

cheque No. ... 77805

favouring ... Smt. Ruma Devi

A/c No. ... 2085001700065288

IFSC Code ... PUNB0208500

Beneficiary Bank & Branch ... Punjab national

Bank, Talsi garh

Amount ₹ ... 501001.000/-

Bank's Charges ₹

Total ₹ ... 501001.000/-

(Rupees ... 501001.000/- Rupees only)

For office Use,

UTR No. Branch Manager

20220425 1516

KARU Ravindra

Counter foil



भारतीय स्टेट बैंक
STATE BANK OF INDIA

Branch *Eluru*

Date *25/04/2022*

Received ₹ *50,00,000/-*

From *Chief Minister's Relief Fund*

For remittance of NEFT/RTGS by way of

(i) Transfer (only NEFT), (ii) Cash (only

NEFT), (iii) Cheque (NEFT/RTGS) using

cheque No. *778049*

favouring *Smt. Kajal Kumari*

A/c No. *5130987295*

IFSC Code *CBI NO 280014*

Beneficiary Bank & Branch *CENTRAL BANK*

of INDIA, HARNAUT

Amount ₹ *50,00,000/-*

Bank's Charges ₹

Total ₹ *50,00,000/-*

(Rupees *5000* Rupees

Only)

For office Use,

UTR No.

Branch Manager

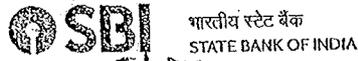
SBI NR 5202204257930228

Manoj Mechi

Pay-in-slip नमापत्ती		नकदCASH/अंतरणTRANSFER	
 भारतीय नोट बैंक / State Bank of India ELURU MAIN BRANCH - 0836			
खाते का प्रकार: नकद बैंक/ चालू खाता / आवृत्ति जमा / केश क्रेडिट / आवृत्ति जमा / गंभीर जमा Type of Account : SB <input type="checkbox"/> / CA <input type="checkbox"/> / RD <input type="checkbox"/> / CC <input type="checkbox"/> / TL <input type="checkbox"/> / PL <input type="checkbox"/>			
खाता संख्या / Account No. दिनांक Date 3.5.2019			
के बैंक खाते में जमा करने हेतु / For the credit of the bank account of <u>Sri. Shyamant, DEVI</u>			
नकद रकम के विवरण (पकी के दूसरी ओर) Details of Cash/Cheque Overleaf		राशि / Amount रु./Rs. पै./P.	
खाते में नकद जमा Cash Deposit in the Account			
नकद रख रखाय शुल्क Cash Handling charges			
कुल जमा / Total Deposit		50,00,000/-	
वर्कान्तरण उपयोग हेतु / FOR OFFICE USE			
एसडब्ल्यूओ / SWO		रोकड अधिकारी / पासकर्ता अधिकारी Cash Officer / Passing Officer	

Subhas Ravindras

Counter foil



SBI 25200220425 19932525

Branch ... FLWD

Date ... 25/04/2022

Received ₹ ... 50,00,000/-

From Ch. et. min. sten's Relief Fund

For remittance of NEFT/RTGS by way of
 (i) Transfer (only NEFT), (ii) Cash (only
 NEFT), (iii) Cheque (NEFT/RTGS) using
 cheque No. 778050

favouring Smt. ASANI Devi

A/c No. 6747001700081834

IFSC Code PUNB0674700

Beneficiary Bank & Branch ... Panjab
National Bank, HARNAUT

Amount ₹ ... 50,00,000/-

Bank's Charges ₹

Total ₹ ... 50,00,000/-

(Rupees fifty lakhs Rupees
 Only)

For office Use,
 UTR No. Branch Manager

Award has Ravidas

Report Date :	15.6.2022
----------------------	------------------

	Settled	On A/c	Total
Bill Amount	10,352,963	-	10,352,963
Add : OP Charges	3,610	-	3,610
Less : Paid by Porus	10,356,573	-	10,356,573
Due to Hospital	-	-	-

Note :

1. Insurance Amount of 8 lacs is settled by the Insurance company for four patients
2. OP Charges included as the discharged patients are coming for review as per schedule

Andhra Hospital Account	10,352,963
--------------------------------	-------------------

Date	Narration	Amount
14.4.2022	A/c Trf	500,000
17.4.2022	A/c Trf	1,000,000
19.4.2022	A/c Trf	1,000,000
22.4.2022	A/c Trf	1,000,000
26.4.2022	A/c Trf	1,000,000
30.4.2022	A/c Trf	1,000,000
5.5.2022	A/c Trf	1,000,000
10.5.2022	A/c Trf	1,000,000
19.5.2022	A/c Trf	1,300,000
2.6.2022	A/c Trf	1,000,000
10.6.2022	A/c Trf	500,000
16.6.2022	A/c Trf	56,573
	Total	10,356,573

Andhra Hospital			
Date of Receipt	Name	Amount	Status-1
19.4.2022	Munarak Das	342,146	Bill Received
21.4.2022	S Nageswara Rao	256,655	Bill Received
22.4.2022	K Joseph Kumar	320,341	Bill Received
30.4.2022	Raushan Mochi	1,096,500	Bill Received
25.5.2022	Bhikhari Ravidas	824,164	Bill Received
25.5.2022	Sudhir Kumar	759,884	Bill Received
30.5.2022	Varun Das	1,012,896	Bill Received
30.5.2022	Ravi Kumar Das	942,191	Bill Received
6.6.2022	Sk. Subhani	1,195,250	Bill Received
8.6.2022	Sudhir Ravidas	1,351,738	Bill Received
13.6.2022	Mullapudi Nagaraju	2,251,198	Final Bill to be Recvd
		10,352,963	

Note : Final Bill amount is net off Insurance

M J Naidu Hospital			
18.4.2022	Ch. Rajeev	163,241	Bill Received
		163,241	

Mediclaim			
15.6.2022	Mediclaim of 4 patients	800,000	Settled
		800,000	

Grand Total		11,319,814	
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Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN: U85110AP2011PTC075428

D.No. 16-72/1, Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225
Ph. 0866 - 2415757, 2414187, 2414167, Emergency 2417577



H 2018 - 0580

FINAL BILL

Bill No: 27732 Age: 41 Yrs
IP NO: 27732 Sex: MALE
Patient Name: VARUN DAS
Company Name: Porus Laboratories Pvt.Ltd.
Class of Accomidation: ICU
D.O.A : 14-04-2022 Time: 11.43AM
D.O.D : 30-05-2022 Time: 05.15PM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 20-04-2022	6 x 9000		54000
	Room Charges isolation	40 x 7000		280000
	T-PIECE Charges	2 x 4000		8000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	46 x 500		23000
	Plastic surgeon Consultation Charges			4000
	Ophthalmologist Consultation Charges			1000
	Dietician Charges			2000
3	Surgery Details:			
	Surgeon Charges primary wound debridement done on 18.04.2022			30000
	OT Charges second wound debridment and			17500
	Anaesthesia Charges escharotomy done on 25.04.2022			15000
	Surgeon Charges			20000
	OT Charges			15000
	Anaesthesia Charges			12000
	O2 Charges	92 x 100		9200
	MLC Charges			1000
	Probe Charges			2500
	C Monitor Charges			2000
	Tracheostomy Charges			15000
	Dressing Charges	15 x 10000		150000
	Dressing Charges MINOR	28 x 2500		70000
4	Investigations			42140
5	Pharmacy			23900

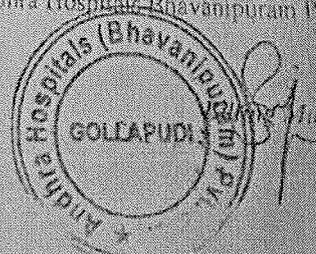
TOTAL 10,12,896.00

Less Discount

Net Amount 10,12,896.00

(Rupees: Ten Lakh Twelve Thousand Eight Hundred Ninety Six Only)

For Andhra Hospitals (Bhavanipuram) Pvt. Ltd.

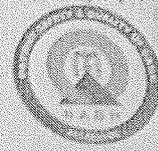




Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN:U85110AP2011PTC075428
D.No.16-72/1,Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225
Ph. 0866 - 2415757, 2414187, 2414167, Emergency: 2417577



H 2016 - 0520

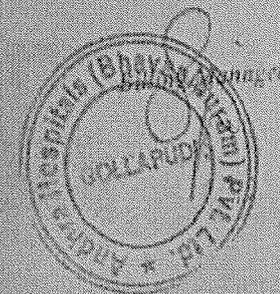
FINAL BILL

Bill No: 27736 Age: 19 Yrs
IP NO: 27736 Sex: MALE
Patient Name: RAVI KUMAR
Company Name: Porus Laboratories Pvt.Ltd.
Class of Accomidation: ICU
D.O.A : 14-04-2022 Time: 12.06PM
D.O.D : 30-05-2022 Time: 05.59PM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 20-04-2022	6	x 9000	54000
	Room Charges isolation	40	x 7000	280000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	46	x 500	23000
	Plastic surgeon Consultation Charges			4500
	Ophthalmologist Consultation Charges			1000
	Dietician Charges			2000
3	Surgery Details:			
	Surgeon Charges primary wound debridement done on 18.04.2022			30000
	OT Charges second wound debridment and			17500
	Anaesthesia Charges escharotomy done on 25.04.2022			15000
	Surgeon Charges			20000
	OT Charges			16000
	Anaesthesia Charges			12000
	MLC Charges			1000
	Probe Charges			2000
	C Monitor Charges	16	x 10000	160000
	Dressing Charges	30	x 2500	75000
	Dressing Charges MINOR			28920
4	Investigations			19677
5	Pharmacy			
	TOTAL			9,42,191.00
	Less Discount			
	Net Amount			9,42,191.00

(Rupees: Nine Lakh Forty Two Thousand One Hundred Ninety One Only)

For Andhra Hospitals Bhavanipuram Pvt. Ltd.





Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN:U85110AP2011PTC075428

D.No.16-72/1, Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225

Ph. 0866 - 2415757, 2414187, 2414167, Emergency : 2417577



H 2018 - 0580

FINAL BILL

Bill No: 27739 Age: 35 Yrs
IP NO: 27739 Sex: MALE
Patient Name: MUNNARAK DASU
Company Name: Porus Laboratories Pvt.Ltd.
Class of Accomidation: ICU

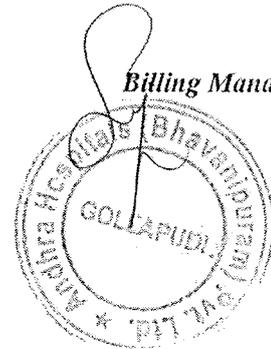
D.O.A : 14-04-2022 Time: 12.17PM
D.O.D : 19-04-2022 Death Time: 03.50AM

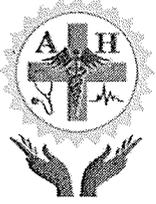
S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 19-04-2022	6 x 9000		54000
	Ventilator Charges	6 x 9500		57000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	6 x 500		3000
	Neurologist Charges	2 x 500		1000
3	Surgery Details:			
	Intubation Charges			1500
	Percutaneous Tracheostomy Charges 14-04-2022			15000
	Dressing Charges	3 x 10000		30000
4	Investigations			22830
5	Pharmacy			157816
			TOTAL	3,42,146.00
			Less Discount.	-
			Net Aomunt	3,42,146.00

(Rupees: Three Lakh Forty Two Thousand One Hundred Forty Six Only)

For Andhra Hospitals Bhavanipuram Pvt Ltd

Billing Manager





Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN:U85110AP2011PTC075428

D.No.16-72/1,Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225

Ph. 0866 - 2415757, 2414187, 2414167, Emergency : 2417577



H 2018 - 0580

FINAL BILL

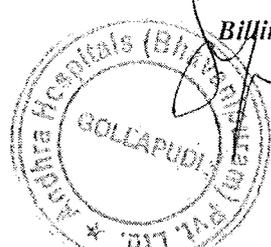
Bill No: 27729 Age: 43 Yrs
IP NO: 27729 Sex: MALE
Patient Name: S Nageswara Rao
Company Name: Porus Laboratories Pvt.Ltd.
Class of Accomidation: ICU

D.O.A : 14-04-2022 Time: 10.59AM
D.O.D : 21-04-2022 Death Time: 01.31AM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 21-04-2022	8 x 9000		72000
	Ventilator Charges	8 x 9500		76000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	8 x 500		4000
3	Surgery Details:			
	Surgeon Charges			12000
	OT Charges			10000
	Anaesthesia Charges			8000
	Intubation Charges			1500
	Femoral Line Charges			1500
	Percutaneous Tracheostomy Charges 16-04-2022			15000
	Dressing Charges	4 x 10000		40000
4	Investigations			36440
5	Pharmacy			180215
			TOTAL	4,56,655.00
			Less Authorization Amt.	2,00,000.00
			Less Discount.	-
			Net Aomunt	2,56,655.00

(Rupees: Four Lakh Fifty Six Thousand Six Hundred Fifty Five Only)

For Andhra Hospitals Bhavanipuram Pvt Ltd


Billing Manager




Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN:U85110AP2011PTC075428

D.No.16-72/1,Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225

Ph. 0866 - 2415757, 2414187, 2414167, Emergency : 2417577



H 2018 - 0580

FINAL BILL

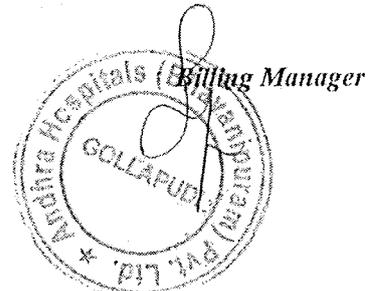
Bill No: 27741 Age: 25 Yrs
IP NO: 27741 Sex: MALE
Patient Name: JOSEPH KUMAR KANCHARLA
Company Name: Porus Laboratories Pvt.Ltd.
Class of Accomidation: ICU

D.O.A : 14-04-2022 Time: 12.29PM
D.O.D : 22-04-2022 Death Time: 10.35AM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 22-04-2022	8 x	9000	72000
	Ventilator Charges	8 x	9500	76000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	8 x	500	4000
3	Surgery Details:			
	Surgeon Charges			12000
	OT Charges			10000
	Anaesthesia Charges			8000
	Intubation Charges			1500
	Central Line Charges	2 x	1500	3000
	Tracheostomy Charges 14-04-2022			20000
	Dressing Charges	5 x	10000	50000
	Dressing Charges MINOR	1 x	2500	2500
4	Investigations			34490
5	Pharmacy			226851
			TOTAL	5,20,341.00
			Authorization Amount	2,00,000.00
			Less Discount.	-
			Net Aomunt	3,20,341.00

(Rupees: Five Lakh Twenty Thousand Three Hundred Forty One Only)

For Andhra Hospitals Bhavanipuram Pvt Ltd





Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN:U85110AP2011PTC075428

D.No.16-72/1,Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225

Ph. 0866 - 2415757, 2414187, 2414167, Emergency : 2417577



H 2018 - 0580

Date:29-04-2022

To
PORUS LABORATORIES PVT LTD
Unit - IV, Akkireddygudem
Musunuru(M)
Krishna Dist - 521 213

Sub: Receipt of amounts - Reg

Dear Sir,

With reference to the above , we received the following amounts towards
Treatment charges for 11 members.

<u>Date</u>	<u>Received Amount in SBI</u> RS.	<u>TDS amount</u>	<u>Total</u>
17-04-2022	10,00,000-00	Nil	10,00,000-00
19-04-2022	8,00,000-00	2,00,000-00	10,00,000-00
22-04-2022	9,00,000-00	1,00,000-00	10,00,000-00
26-04-2022	<u>9,00,000-00</u>	<u>1,00,000-00</u>	<u>10,00,000-00</u>
	<u>36,00,000-00</u>	<u>4,00,000-00</u>	<u>40,00,000-00</u>

Thanking you,



ANDHRA HOSPITALS (BHAVANIPURAM) PVT. LTD.,



Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN U85110AP2011PTC07542B
D No 16-72/1, Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225
Ph. 0866 - 2415757, 2414187, 2414167, Emergency - 2417577



H 2018 - 0580

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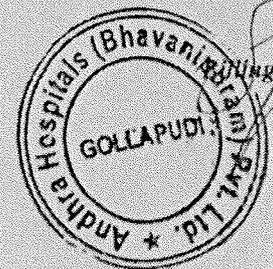
FINAL BILL

Bill No: 27728 Age: 34 Yrs
IP NO: 27728 Sex: MALE
Patient Name: SUDHIR KUMAR
Company Name: Porus Laboratories Pvt.Ltd.
Class of Accomidation: ICU
D.O.A : 14-04-2022 Time: 10.35AM
D.O.D : 20-05-2022 Time: 05.42PM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 20-04-2022	7 x 9000		63000
	Room Charges 21-04-2022 TO 20-05-2022	30 x 8000		240000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	37 x 500		18500
	Plastic Surgeon Consultation Charges			2000
	Dietician Charges			17000
	Ophthalmologist Consultation Charges			1000
3	Surgery Details:			
	Surgeon Charges			35000
	OT Charges			25000
	Anaesthesia Charges			11500
	MLC Charges			300
	Dressing Charges Major	17 x 8000		136000
	Dressing Charges Minor	30 x 2000		60000
4	Investigations			24880
5	Pharmacy			131545
			TOTAL	7,65,725.00
			Less Discount.	5,841.00
			Net Aomunt	7,59,884.00

(Rupees: Seven Lakh Fifty Nine Thousand Eight Hundred Eighty Four Only)

For Andhra Hospitals Bhavanipuram Pvt Ltd



Manager



Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN:U85110AP2011PTC075428

D.No.16-72/1,Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225

Ph. 0866 - 2415757, 2414187, 2414167, Emergency : 2417577



H 2018 - 0580

FINAL BILL

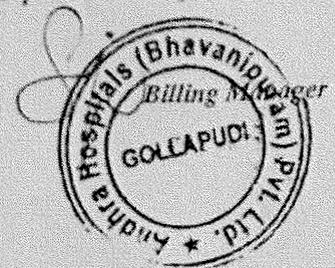
Bill No: 27733 Age: 27 Yrs
 IP NO: 27733 Sex: MALE
 Patient Name: BIKHARI RAVIDAS
 Company Name: Porus Laboratories Pvt.Ltd.
 Class of Accomodation: ICU

D.O.A : 14-04-2022 Time: 11.49AM
 D.O.D : 20-05-2022 Time: 05.57PM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 20-04-2022	7 x	9000	63000
	Room Charges 21-04-2022 TO 20-05-2022	30 x	8000	240000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	37 x	500	18500
	Plastic Surgeon Consultation Charges			2000
	Dietician Charges			17000
	Ophthalmologist Consultation Charges			1000
3	Surgery Details:			
	Surgeon Charges			35000
	OT Charges			25000
	Anaesthesia Charges			11500
	MLC Charges			300
	Dressing Charges Major	17 x	8000	136000
	Dressing Charges Minor	30 x	2000	60000
4	Investigations			30440
5	Pharmacy			197381
	TOTAL			8,37,121.00
	Less Discount.			12,957.00
	Net Aomunt			8,24,164.00

(Rupees: Eight Lakh Twenty Four Thousand One Hundred Sixty Four Only)

For Andhra Hospitals Bhavanipuram Pvt Ltd





Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN: U85110AP2011PTC075428
D No 16-72/1 Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225
Ph. 0866 - 2415757, 2414187, 2414167, Emergency - 2417577



H 2018 - 0580

FINAL BILL

Bill No: 27734 Age: 29 Yrs
IP NO: 27734 Sex: MALE
Patient Name: RAUSHAN MOCHI
Company Name: Porus Laboratories Pvt.Ltd.
Class of Accomidation: ICU
D.O.A: 14-04-2022 Time: 11.53AM
D.O.D: 30-04-2022 Death Time: 08.58PM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges	18 x 9000		162000
	Ventilator Charges	4 x 9500		38000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	18 x 500		9000
	Plastic Surgeon Consultation Charges			6000
	Dietician Charges			17000
	Ophthalmologist Consultation Charges			1000
3	Surgery Details:			
	Surgeon Charges			65000
	OT Charges			40000
	Anaesthesia Charges			28000
	Intubation Charges			1500
	Femoral Line Charges			1500
	Tracheostomy Charges			15000
	Dressing Charges	18 x 10000		180000
4	Investigations			64550
5	Pharmacy			469812
	TOTAL			10,98,362.00
	Less Authorization Amt.			-
	Less Discount.			1,862.00
	Net Aomunt			10,96,500.00

(Rupees: Ten Lakh Ninety Six Thousand Five Hundred Only)

For Andhra Hospitals Bhavanipuram Pvt Ltd

Billing Manager



Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN.U85110AP2011PTC075428

D.No.16-72/1, Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225

Ph. 0866 - 2415757, 2414187, 2414167, Emergency : 2417577



H 2018 - 0580

FINAL BILL

Bill No: 27731 Age: 42 Yrs
 IP NO: 27731 Sex: MALE
 Patient Name: SUDHIR RAVIDAS
 Company Name: Porus Laboratories Pvt.Ltd.
 Class of Accomidation: ICU

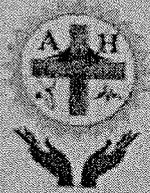
D.O.A : 14-04-2022 Time: 11.37AM
 D.O.D : 08-06-2022 Time: 17.00PM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges	14-04-2022 TO 07-05-2022	24 x 9000	216000
	Room Charges	08-05-2022 TO 08-06-2022	32 x 8000	256000
	OxygenCharges		14 x 2400	33600
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges		56 x 500	28000
	Plastic Surgeon Consultation Charges			2000
	Dietician Charges			17000
	Ophthalmologist Consultation Charges			1000
3	Surgery Details:			
	Surgeon Charges			35000
	OT Charges			25000
	Anaesthesia Charges			11500
	MLC Charges			300
	Nebulization Charges	11 x 100		1100
	Dressing Charges Major	24 x 8000		192000
	Dressing Charges Minor	32 x 2000		64000
4	Investigations			51870
5	Pharmacy			417368
			TOTAL	13,51,738.00
			Less Discount.	
			Net Aomunt	13,51,738.00

(Rupees: Thirteen Lakhs Fifty One Thousand Seven Hundred Thirty Eight Only)

For Andhra Hospitals Bhavanipuram Pvt Ltd





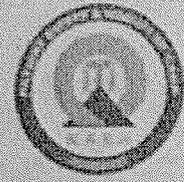
Andhra Hospitals

(Bhavanipuram) Pvt. Ltd.,

CIN U85110AP2011PTC075428

D No.16-72/1, Opp. High School, NH - 9, GOLLAPUDI, VIJAYAWADA - 521 225

Ph. 0866 - 2415757, 2414187, 2414167, Emergency : 2417577



H 2018 - 0580

FINAL BILL

Bill No: 27738 Age: 35 Yrs
 IP NO: 27738 Sex: MALE
 Patient Name: SHAIKE SUBANI
 Company Name: Porus Laboratories Pvt Ltd
 Class of Accomidation: ICU&ROOM

D.O.A : 14-04-2022 Time: 12.16PM
 D.O.D : 07-06-2022 Time: 07.00PM

S.NO.	PARTICULARS	Units	Amount	Net Amount
1	Accommodation Details:			
	ICU Charges 14-04-2022 TO 13-05-2022	30 x	9000	270000
	Room Charges 14-05-2022 TO 07-06-2022	23 x	8000	184000
	O2 Charges	30 x	2400	72000
2	Consultation Details:			
	Orthopaedic Surgeon Consultation Charges	53 x	500	26500
	Plastic Surgeon Consultation Charges			5000
	Dietician Charges			2000
	Ophthalmologist Consultation Charges			2000
3	Surgery Details:			
	Surgeon Charges Primary wound debridement and Escharotomy done on 18.04.2022			15000
	OT Charges			12000
	Anaesthesia Charges			8000
	Surgeon Charges second wound debridement and Escharotomy done on 26.04.2022			13000
	OT Charges			10000
	Anaesthesia Charges			7000
	Surgeon Charges Third wound debridement and Escharotomy done on 10.05.2022			11000
	OT Charges			9000
	Anaesthesia Charges			5000
	Cost of SDP	3 x	10000	30000
	Cost of Blood	3 x	1000	3000
	Dressing Charges 14-04-2022 TO 13-05-2022	30 x	6000	180000
	Dressing Charges 14-05-2022 TO 07-06-2022	23 x	3000	69000
	Nebulization Charges	10 x	100	1000
4	Investigations			77680
5	Pharmacy			383070
	TOTAL			13,95,250.00
	Less Authorization Amt.			2,00,000.00
	Less Discount			-
	Net Amount			11,95,250.00

(Rupees: Thirteen Lakhs Ninety Five Thpusand Two Hundred Fifty Only)

For Andhra Hospitals, Bhavanipuram Pvt. Ltd.



MJ NAIDU SUPER SPECIALITY HOSPITAL

(A Unit of M.V.S. ACCIDENT HOSPITAL) Suryaraopet VIJAYAWADA - 2

Ph: 0866 2435555 2430545 2433939 Cell: 9985104104, 9640133302

Dr. M.J. NAIDU M.S. (Ortho) AIIMS (NEW DELHI)

Joint Replacement, Trauma, Sports Injuries, Spine,
Arthroscopy & Regenerative Medicine Specialist

Dr. R.P.R. Raju M.S. (Ortho) DNB

Dr. M.Ravi Teja M.S. (Ortho)

Dr. M.Vamsi Krishna M.S.

IP CREDIT FINAL BILL STATEMENT

Patient Name	ME. CHIRAJEY	IP NO: 17575	BILL NO: 21000306	
Consultant	DR. MJ NAIDU MS ORTHO	Age	38	YEARS
D.O.A.	14.04.2022	Sex		M
D.O.D.	18.04.2022	ADDRESS		NUZVID
Sl No.	Particulars	Rate	Qty	Amount
ROOM CATEGORY				
	ICU CHARGES	6000.00	1.00	6000.00
	ROOM CHARGES	4000.00	3.00	12000.00
CONSULTATIONS				
SERVICES	CONSULTATION CHARGES	600.00	4.00	2400.00
	NURSING CHARGES	500.00	4.00	2000.00
	SURGEON CHARGES	30000.00	1.00	30000.00
	AST. SURGEON CHARGES	20000.00	1.00	20000.00
	OT CHARGES	15000.00	1.00	15000.00
	ANAESTHESIA CHARGES	10000.00	1.00	10000.00
	BASIC MONITOR CHARGES	1200.00	1.00	1200.00
	DRESSING CHARGES	1000.00	2.00	2000.00
	PHYSIO CHARGES	1000.00	3.00	3000.00
INVESTIGATIONS				
	INVESTIGATIONS CHARGES	1500.00	1.00	1500.00
PHARMACY				
	MEDICINE CHARGES	7934.00	1.00	7934.00
	IMPLANT CHARGES	20207.00	1.00	20207.00
		GRAND TOTAL		133241.00
		Authorized signature		

MJ NAIDU SUPER SPECIALITY HOSPITAL

SURYARAOPET, VIJAYAWADA-520002

TEL:0866-2433939, MOB:9346666788

O.P.D

Original

OP NO.	: 116714	BILL NO	: 1389
PATIENT NAME	: MR. CH. RAJEEV	BILL DATE	: 19/04/2022
SEX / AGE	: MALE 38 Years 5 Days	DOCTOR NAME	: CASUALITY
PHONE NO	: 9182248072		

S.No.	SERVICES NAME	SERVICE TYPE	QTY	AMOUNT
1	NON SURGICAL	NON SURGICALS	1	25,000.00
2	MLC CHARGES	HOSPITAL SERVICE	1	5,000.00

Received with thanks an
amount of Thirty Thousand rupees only

By Cash

Total Rs :	30,000.00
FREE / CONCESSION Rs :	
Paid Rs :	30,000.00

LEELA
Signature



ANDHRA PRADESH POLLUTION CONTROL BOARD
D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010
Website: www.pcb.ap.gov.in

CONSENT ORDER FOR ESTABLISHMENT

Order No.508/APPCB/CFE/RO- VJA/HO/2019

07/01/2021

Sub:APPCB – CFE - **M/s. Porus Laboratories Pvt. Ltd., Unit – IV, Sy. No. 87, 92/10, 106/1C, 106/2C, 107/2A, 107/2B, 107/3, 108/1B & 108/2, Akkireddygudem (V), Musunuru (M), Krishna District** - Consent for Establishment (CFE) of the Board for **CHANGE OF PRODUCT MIX** under Sec.25 of Water (P & C of P) Act, 1974 and Under Sec.21 of Air (P&C of P) Act, 1981 - Issued - Reg.

- Ref:
1. EC order dt.02.01.2019 issued by MoEF & CC, Gol, New Delhi.
 2. CFE (CPM) order dt.08.08.2019.
 3. CFO (CPM) order dt.24.09.2019, with validity upto 31.03.2024.
 4. Industry's CFE application received through Single Desk Portal on 19.10.2020.
 5. R.O's inspection report dt.29.10.2020.
 6. Instructions of the Member Secretary on 09.11.2020.
 7. T.O.lr.dt.18.11.2020.
 8. RO: Vijayawada lr. dt.25.11.2020.
 9. CFE Committee meeting held on 01.12.2020.
 10. Industry mail dt. 03.12.2020.

In the reference 4th cited, an application was submitted to the Board seeking Consent for
1. Establishment (CFE) for **CHANGE OF PRODUCT MIX** to produce the following products with installed capacities as mentioned below, without any additional investment.

S. No.	Name of the products	As per CFE order dt.08.08.2019 (kg/day)	Proposed Capacity (kg/day)	Status
1	P-Phenolphthalein bisphenol (or) 2-Phenyl-3,3-Bis (4-Hydroxy Phenyl) Phthalimide (PPPBP)	4055.67	4055.67	Retained
2	1,5-Bis-[2,6-dimethyl-4-(2-methyl-2-propenoxy) phenyl]-penta-(2,6-dimethyl-1,4-phenyleneoxide (MX-9000) (or) Capped 0.09 IV Bi	4000.0	3593.33	Reduced
3	Tetramethyl bisphenol acetone (TMBPA)	276.67	--	Dropped
4	4-Nitro-N-methyl phthalimide (4-NPI)	13889.0	13889.0	Retained
5	Sumatriptan Succinate	16.67	16.7	Retained
6	1H-Indene-2-carboxylic acid-5-chloro-2,3-dihydro-2-hydroxy-1-oxo-methyl ester [M240]	--	666.67	New

7	Cupreidine	--	16.67	New
8	R&D Activity	0.55	0.55	Retained
	Total	22,238.59	22,238.59	

List of By-Products:

S. No.	Name	Quantity (kg/day)
1	Spent Sulfuric Acid (or)	2,45,126 (or)
2	Gypsum	75,000

- As per the application, the above activity is to be located in the existing premises located at Sy. No. 87, 92/10, 106/1C, 106/2C, 107/2A, 107/2B, 107/3, 108/1B & 108/2, Akkireddygudem (V), Musunuru (M), Krishna District in an area of 25.25 Acres.
- The above site was inspected by the Environmental Engineer, Regional Office, Vijayawada, A.P Pollution Control Board on 26.10.2020 and observed that the site is surrounded by

North	:	Agricultural lands
South	:	Agricultural lands
East	:	R&B road is existing
West	:	Agricultural lands
- The Board, after careful scrutiny of the application, verification report of Regional Officer and recommendations of the CFE Committee, hereby issues **CONSENT FOR ESTABLISHMENT FOR CHANGE OF PRODUCT MIX** to the project under Section 25 of Water (Prevention & Control of Pollution) Act 1974 and Section 21 of Air (Prevention & Control of Pollution) Act, 1981 and the rules made there under. **This order is issued to manufacture the products as mentioned at para (1) only.**
- This Consent order issued is subject to the conditions mentioned in the Annexure.
- This order is issued from pollution control point of view only. Zoning and other regulations are not considered.
- This order is valid for a period of 7 years from the date of issue.**

Encl: Annexure

BATCHU SIVA PRASAD, JCEE(BSP), O/o JOINT CHIEF ENVIRONMENTAL ENGINEER1-APPCB
Joint Chief Environmental Engineer

To

M/s. Porus Laboratories Pvt. Ltd., (CPM),
 Unit – IV, Sy. No. 87, 92/10, 106/1C, 106/2C,
 107/2A, 107/2B, 107/3, 108/1B, & 108/2,
 Akkireddygudem (V), Musunuru (M),
 Krishna District.

Copy to: 1. The JCEE, Z.O: Vijayawada for information and necessary action.

2. The EE, R.O: Vijayawada for information and necessary action.

ANNEXURE

1. The proponent shall obtain Consent for Operation (CFO) from APPCB, as required Under Sec.25/26 of the Water (P&C of P) Act, 1974 and under sec. 21/22 of the Air (P&C of P) Act, 1981, before commencement of the trial runs.
2. The applicant shall provide separate energy meters for Effluent Treatment Plant (ETP) and Air pollution Control equipments to record energy consumed. An alternative electric power source sufficient to operate all pollution control systems shall be provided.
3. The industry shall construct separate storm water drains. No effluents shall be discharged in to the storm water drains.

Water:

4. The source of water is Bore well and the maximum permitted water consumption is as following:

S. No.	Purpose	Water requirement (KLD)	
		As per CFE order dt.08.08.2019	After Change of Product Mix
1	Process	323.4	323.3
2	Scrubber	5.0	5.0
3	Q.C. and R&D	1.0	1.0
4	Washings	5.0	5.0
5	Boiler	67.0	67.0
6	Cooling makeup	120.0	120.0
7	DM Plant	5.0	5.0
8	MEE Steam Condensate	--	--
9	Domestic	10.0	10.0
10	Green belt	10.0	10.0
	Total	546.4 KLD	546.3 KLD

Separate meters with necessary pipe-line shall be provided for assessing the quantity of water used for each of the purposes mentioned above.

5. The maximum waste water generation shall not exceed the following:

S. No.	Purpose	Waste Water generation (KLD)	
		As per CFE order dt.08.08.2019	After Change of Product Mix
1	Process	336.2	336.1
2	Scrubber	5.0	5.0
3	Q.C. and R&D	1.0	1.0
4	Washings	5.0	5.0
5	Boiler	7.0	7.0
6	Cooling makeup	12.0	12.0

7	DM Plant	5.0	5.0
8	MEE Steam Condensate	35.0	35.0
9	Domestic	8.0	8.0
10	Green belt	--	--
	Total	414.2 KLD	414.1 KLD

Treatment & disposal:

As per CFE order dt.08-08-2019 for Phase-I:

S. No.	Effluent Description	Treatment	Disposal
1	HTDS - Process washings & Scrubber effluent etc. Maximum daily discharge 406.2 KLD.	Stripper (15KL/hr), Multiple Effect Evaporator (MEE) (15KL/hr), Agitated Thin Film Dryer (ATFD) (3KL/hr).	The condensate from MEE & ATFD shall be routed through the ETP & RO systems and treated effluent shall be used for cooling tower make up. ATFD salts to TSDF RO rejects shall be sent to MEE.
2	LTDS - Boiler Blow down, Cooling Tower blow down	Biological treatment, consists of Bar screen chamber, Oil & Grease Trap, Equalization tank, Neutralization tank, aeration tank, clarifier, Holding tank, pressure sand filter, activated carbon filter, RO (13 KL/hr) etc.	RO permeate shall be reused for cooling tower make up RO rejects shall be sent to MEE
3	Domestic effluent (8 KLD)	-	The overflow of the septic tank shall be sent to the ETP (12 KLD) for further treatment.

After Change of Product Mix: No change.

- The ZLD system consisting of stripper, MEE, ATFD system with condenser and Biological ETP, RO plant shall be operated properly.

Effluents shall not be discharged on land or into any water bodies or aquifers under any circumstances.

- The industry shall provide digital flow meters with totalisers at the inlet and outlet of Stripper, MEE, ETP and RO.
- The industry shall properly operate and maintain online real time monitoring system along with web camera facilities and shall ensure that it is connected to APPCB / CPCB websites as per CPCB directions.

9. Floor washing shall be admitted into the effluent collection system only and shall not be allowed to find their way in storm drains or open areas. All pipe valves, sewers, drains shall be leak proof.

Air:

10. The Air pollution Control equipment shall be installed along with the commissioning of the activity and shall comply with the following for controlling air pollution.

As per CFE order dt.08.08.2019 of Phase-I:

S. No.	Source of Pollution	Control equipment provided	Stack ht.
1.	8 TPH Coal/Husk/Pellets fired Boiler.	Multi Cyclone Separator & Bag-filter	30 m
2.	Process emissions	Scrubber with water/caustic solution	-
3	500 KVA DG Set	Acoustic enclosure	9m
4	500 KVA DG Set	Acoustic enclosure	9m
5	1 x 380 KVA D.G. Set	Acoustic enclosure	8 m
6.	1 x 320 KVA D.G. Set	Acoustic enclosure	8m

After Change of Product Mix: No change.

11. A sampling port with removable dummy of not less than 15 cm diameter shall be provided in the stack at a distance of 8 times the diameter of the stack from the nearest constraint such as bends etc. A platform with suitable ladder shall be provided below 1 meter of sampling port to accommodate three persons with instruments. A 15 AMP 250 V plug point shall be provided on the platform.
12. The industry shall properly operate and maintain the monitoring system to all the stacks / vents in the plant. Regular monitoring shall be carried out and report shall be submitted to the Regional officer.
13. The industry shall properly operate and maintain multi-stage scrubbers to the process vents to control the process emissions. The industry shall ensure that online pH measuring facility with auto recording system is connected to the scrubbers.
14. The industry shall properly operate and maintain VOC monitoring system with auto recording facility.
15. The industry shall implement adequate measures to control all fugitive emissions from the plant.
16. The proponent shall ensure compliance of the National Ambient Air quality standards notified by MoEF, Gol vide notification No. GSR. 826 (E), dated. 16.11.2009 during construction and regular operational phase of the project at the periphery.

The generator shall be installed in a closed area with a silencer and suitable noise absorption systems. The ambient noise level shall not exceed 75 dB(A) during day time and 70 dB(A) during night time.

17. The proponent shall not use or generate odour causing substances or Mercaptans and cause odour nuisance in the surroundings.
18. The industry shall send the used / spent solvents to the recyclers (or) process them at their own solvent recovery facility within the premises.
19. The evaporation losses in solvents shall be controlled by taking the following measures:
- Chilled brine circulation shall be carried out to effectively reduce the solvent losses into the atmosphere.
 - Transfer of solvents shall be done by using pumps instead of manual handling.
 - Closed centrifuges shall be used to reduce solvent losses.
 - All the solvent storage tanks shall be connected with vent condensers to prevent solvent vapours.
 - The reactor vents shall be connected with primary & secondary condensers to prevent escaping of solvent vapour emissions into atmosphere.

Solid / Hazardous Waste:

20. The industry shall comply with the following for disposal of Solid waste:

S No.	Name of the Waste	Quantity (TPD)		Mode of Disposal
		As per CFE order dt.08.08.2019	After CPM	
1	Organic residue (TPD)	4.5	4.5	TSDf, Parawada, for incineration / Authorized Cement plants for co-processing.
2	Spent carbon (TPD)	1.32	1.32	
3	Distillation bottom Residue (1% of spent solvents) (TPD)	0.6	0.6	
4	Inorganic & Evaporation salts(process) (TPD)	40.5	40.5	TSDf, Parawada for secured land fill.
5	Evaporation salts (Non-process) (TPD)	1.0	1.0	
6	ETP sludge (TPD)	2.5	2.5	
7	Used oil / Waste lubricant oil/Grease	1KL /Annum	1KL /Annum	Authorized preprocessors / recyclers.
8	Detoxified Containers & Container Liners a. HDPE Drums b. Carboys	250 Nos. /Annum	250 Nos. /Annum	After complete detoxification, it shall be disposed to outside agencies.
	c. Plastic Bags	50kg/month	50kg/month	
9	Spent solvents	60KLD	60KLD	Shall be recovered within the premises/ to authorised agency for recovery.

10	Recovered Solvents from spent solvents	54KLD	54KLD	To be reused.
11	Spent Mixed solvents	5KLD	5KLD	To authorized recovery units/authorized cement plant for co-processing
12	Used Lead acid batteries	25Nos.	25Nos.	To dealers on buy back basis
13	Misc. Waste (spill control waste)	6TPA	6TPA	To TSDF, Parawada for further treatment and disposal.
14	Spent Catalyst	2TPA	2TPA	Sent for re-generation
15	Used insulation waste, PVC scrap, HDPE&PP scrap, Paper waste, used thermocouple waste, Glass scrap, Iron scrap, SS scrap, Aluminium & other metal scrap, cotton waste (used aprons/uniforms etc.), Packing wood etc.	0.25TPD	0.25TPD	To TSDF, Parawada, for incineration / Authorized cement plants for co-processing/authorized agencies
16	Kitchen waste from canteen	0.1TPD	0.1TPD	To Municipal dump yard/Composting
17	Boiler Ash	12TPD	12TPD	To brick manufacturer
18	E-Waste	3 kg/day	3 kg/day	Sent to authorized E-Waste collection centers / registered / dismantlers / authorized recyclers/return back to manufacturers.
19	Category: White Waste sharps from OHC (Needles, Syringes, Scalpels, Blades, Glass etc.)	0.02 kg/day	0.02 kg/day	Autoclaving and sent to CBMWTF
14	Category: Yellow Soiled waste from OHC (Cotton, dressings, soiled plaster casts other material)	0.02 kg/day	0.02 kg/day	Pre-treat to sterilize with non-chlorinated chemicals on-site as per BMW Rules and sent to Common Biomedical Waste Treatment Facility (CBMWTF) for incineration

21. The proponent shall place the chemical drums and / or any drums in a shed provided with concrete platform only. The Platform shall be provided with sufficient dyke wall and effluent collection system. The industry shall provide containers detoxification facility. Container & Container liners shall be detoxified at the specified covered platform with dyke walls and the wash wastewater shall be routed to low TDS collection tank.

22. The following rules and regulations notified by the MoEF&CC, GoI shall be implemented.

a) Regulation of Persistent Organic Pollutants Rules, 2018.
 b) Hazardous waste and other wastes (Management and Transboundary Movement) Rules,

2016.

- c) Plastic Waste Management Rules, 2016.
- d) Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989
- e) Fly Ash Notification, 2016.
- f) Batteries (Management & Handling) Rules, 2010.
- g) E-Waste (Management) Rules, 2016.
- h) Construction and Demolition waste Management Rules, 2016.
- i) Solid Waste Management Rules, 2016.
- j) The Public Liability Insurance Act, 1991 and its amendments thereof.

Other Conditions:

- 23. The industry shall comply with all the conditions stipulated in the EC order dt.02.01.2019 issued by MoEF & CC, Gol, New Delhi.
- 24. "The industry shall comply with the industry specific standards with respect to process emissions stipulated by the MoEF & CC, Gol, New Delhi from time to time."

S. No.	Details of process emissions	Emission Control system	Emission Standard
1	HCl	Multi stage water scrubbers and alkali scrubbers	35 mg/Nm ³
2	NH ₃		30 mg/Nm ³
3	Sulphuric acid mist		50 mg/Nm ³
4	Chlorine		15 mg/Nm ³

- 25. The industry shall prepare a safety report and carry out an independent safety audit report of the respective industrial activities including chemical storages / isolated storages by an expert not associated with such industrial activity as required under Rule 10 of MSIHC Rules, 1989 and get it approved by the Factories Dept., and submit the compliance along with copy of the safety report, safety audit report and safety certificate at concerned Regional Office, APPCB.
- 26. The industry shall submit a copy of the NOC issued by the Andhra Pradesh State Disaster Response and Fire Service Dept., (APSDRFSD) at concerned Regional Office, APPCB.
- 27. The industry shall submit risk assessment report covering worst scenario clearly describing impact within the industry premises and outside the industry premises and emergency response system.
- 28. Green belt shall be developed all along the boundary & vacant spaces with tall growing trees with good canopy and it shall not be less than 33% of the total area.
- 29. The industry shall submit the information regarding usage of Ozone Depleting Substance once in six months to the Regional Office and Zonal Office of the Board.
- 30. **The industry shall submit compliance to the conditions stipulated in the EC and CFE orders to the concerned Regional Officer of APPCB every six months and shall upload the same at APPCB website viz., https://pcb.ap.gov.in/UI/Submission_Compliance_of_EC_CFE_CFO_Direction.aspx.**

31. Concealing the factual data or submission of false information / fabricated data and failure to comply with any of the conditions mentioned in this order attracts action under the provisions of relevant pollution control Acts.
32. Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves its right and power Under Sec. 27(2) of Water (Prevention and Control of Pollution) Act, 1974 and Under Sec.21(4) of Air (Prevention and Control of Pollution) Act, 1981 to revoke the order, to review any or all the conditions imposed herein and to make such modifications as deemed fit and stipulate any additional conditions.
33. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules,1982, to such authority (hereinafter referred to as the Appellate Authority) constituted under Section 28 of Water (Prevention and Control of Pollution)Act,1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.

**BATCHU SIVA PRASAD, JCEE(BSP), O/o JOINT CHIEF ENVIRONMENTAL
ENGINEER1-APPCB
Joint Chief Environmental Engineer**

To

**M/s. Porus Laboratories Pvt. Ltd.,
Unit – IV, Sy. No. 87, 92/10, 106/1C, 106/2C,
107/2A, 107/2B, 107/3, 108/1B, & 108/2,
Akkireddygudem (V), Musunuru (M),
Krishna District.
prasadarao.masta@poruslabs.com
apsrinivas@poruslabs.com**



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No. 33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Challamavari Street, Kasturibaipet, Vijayawada - 520 010.
Phone No. 0866 - 2436216/17

RED CATEGORY
CONSENT & AUTHORIZATION ORDER

Consent Order No: APPCB/VIA/VIA/14347/HO/CFO/2019- 05/03/2021

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 6 of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 & Amendments thereof and the rules and orders made there under (hereinafter referred to as 'the Acts', 'the Rules') to:

M/s. Porus Laboratories Pvt. Ltd., Unit - IV (Change of Product Mix)
Sy. No. 87, 92/10, 106/1C, 106/2C, 107/2A,
107/2B, 107/3, 108/1B, 108/2,
Akkireddygudem (V),
Musunuru (M), Krishna District
E-mail: prasadarao.matsa@poruslabs.com

The Consent Order No. APPCB/VJA/VJA/14347/HO/CFO/2019, dated 24.09.2019, issued to the industry having validity upto 31.03.2024, stands cancelled and the industry shall hand over the cancelled orders to the Regional Office: Vijayawada after receipt of this Consent Order.

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of emissions per hour from the chimneys as detailed below:

i. Outlets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal
1	Process, DM plant, Scrubber,	406.2 KLD	The HTDS waste water treatment facility consisting of stripper (15KL/hr),MEE(15KL/hr), ATFD(3KL/hr) and the LTDS waste water treatment facility consisting of Collection cum equalization cum neutralization , Aeration, Pressure sand filter, Activated carbon filter followed by 13KL/hr RO.After treatment, <ul style="list-style-type: none"> • RO permeate to cooling tower and boiler makeup. • RO rejects to MEE • MEE & ATFD condensate to biological ETP • MEE concentrate to ATFD. • ATFD salts shall be routed through M/s. APEMC so as to send to TSDF for secured landfilling (as landfillable waste) • Stripped solvents shall be routed through M/s. APEMC so as to send to solvent recovery units/ pre-processors / APPCB
2	Q.C. and R&D, washing, Boiler blow down, Cooling bleed off and MEE steam condensate.		

			authorized cement industries for co-processing (as utilisable waste)
3	Domestic	8.0 KLD	After treatment in Biological ETP (12KLD) consisting of collection tank, anaerobic digester, Aeration tank, Primary clarifier, tube settler, carbon filter, sand filter followed by RO plant. The permeate of RO plant shall be utilized for boiler feed and the RO rejects shall be sent to MEE along with other high TDS effluents.

ii) Emissions from chimneys:

Chimney No.	Description of Chimney	Control equipment	Stack height
1	Attached to 8 TPH Coal/Husk/Pellets fired Boiler.	Multi Cyclone Separator & Bag-filter	30 m
2	Attached to Process emissions	Scrubber with water/caustic solution	-
3	Attached to 500 KVA DG Set	Acoustic enclosure	9m
4	Attached to 500 KVA DG Set	Acoustic enclosure	9m
5	Attached to 1 x 380 KVA D.G. Set	Acoustic enclosure	8 m
6	Attached to 1 x 320 KVA D.G. Set	Acoustic enclosure	8 m

iii) Hazardous Waste Authorisation (Form - II) [See Rule 6 (2)]:

M/s. Porus Laboratories Pvt. Ltd, Krishna District is hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Wastes namely:

- Hazardous Waste with Disposal Option:

S No.	Name of the Hazardous Waste	Stream	Quantity	Method of disposal
1	Organic residue	28.1 of Schedule-I	4.5	Shall be routed through M/s. Andhra Pradesh Environment Management Corporation (APEMC) so as to send to pre-processors/ cement industries for co-processing (as utilisable waste).
2	Spent carbon	28.3 of Schedule-I	1.32	
3	Distillation bottom Residue (1% of spent solvents)	36.1 of Schedule-I	0.6	
4	Inorganic & Evaporation salts(process)	28.1 of Schedule-I	40.5	Shall be routed through M/s. Andhra Pradesh Environment Management Corporation (APEMC) so as to disposed to TSDf for secured land fill. (as landfillable waste)
5	Evaporation salts (Non-process)	35.3 of Schedule-I	1.0	
6	ETP sludge	35.3 of Schedule-I	2.5	
7	Used oil / Waste lubricant oil/Grease	5.1 of Schedule-1	1 KL /Annum	Shall be routed through M/s. APEMC so as to dispose to APPCB Authorised Re-processors / recyclers (as recyclable waste).

8	Detoxified Containers & Container Liners a. HDPE Drums b. Carbouys c. Plastic Bags	33.1 of Schedule-1	250 Nos. /Annum 50 kgs/month	After complete detoxification, Shall be routed through M/s. APEMC so as to dispose to APPCB authorised agencies. (as recyclable waste).
9	Spent solvents	28.6 of Schedule-1	60 KLD	Shall be recovered within the premises/ Shall be routed through M/s. APEMC to authorised recovery units (as utilizable waste).
10	Recovered Solvents from spent solvents	28.6 of Schedule-1	54 KLD	Reused
11	Spent Mixed solvents	36.1 of Schedule-1	5 KLD	Shall be routed through M/s. APEMC so as to send to authorized recovery units/ pre-processors/Authorized cement plant for co-processing (as utilizable waste).
12	Used Lead acid batteries	--	25 Nos. /Annum	To dealers on buy back basis
13	Misc. Waste (spill control waste)	28.1 of Schedule-1	6 TPA	Shall be routed through M/s. APEMC so as sent to TSDF, Parawada for secured land fill (as landfillable waste)
14	Spent Catalyst	28.2 of Schedule-1	2 TPA	Shall be routed through M/s. APEMC so as to sent for re-generation (as recyclable waste).
15	Used insulation waste ,PVC scrap, HDPE&PP scrap, Paper waste, used thermocouple waste, Glass scrap, Iron scrap, SS scrap, Aluminium & other metal scrap, cotton waste (used aprons/uniformsetc.,)Packing wood etc.,	--	0.25 TPD	Shall be routed through M/s. APEMC so as to sent to pre-processors / authorized Cement plants for co-processing/authorized agencies (as utilizable waste).
16	Kitchen waste from canteen	--	0.1 TPD	To Municipal dump yard/Composting
17	Boiler Ash	--	12 TPD	To brick manufacturer
18	E-Waste	--	3 kg/day	Shall be routed through M/s. APEMC so as sent to authorized E-Waste collection centers / registered / dismantlers / authorized recyclers/return back to manufacturers.

19	Category: White Waste sharps from OHC (Needles, Syringes, Scalpels, Blades, Glass etc.,)	--	0.02 kg/day	Autoclaving and sent to CBMWTF
20	Category: Yellow Soiled waste from OHC(Cotton, dressings, soiled plaster casts other material)	--	0.02 kg/day	Pre-treat to sterilize with non- chlorinated chemicals on-site as per BMW Rules and sent to Common Biomedical Waste Treatment Facility (CBMWTF) for incineration

This consent order is valid to produce the following products along with quantities indicated only:

Sl.No.	Name of the products	Proposed quantity (Kg/day)
1	P-Phenolphthalein bisphenol (or) 2-Phenyl-3,3-Bis (4-Hydroxy Phenyl) Phthalimide (PPPBP)	4055.67
2	1,5-Bis-[2,6-dimethyl-4-(2-methyl-2-propenoxy) phenyl]-penta-(2,6-dimethyl-1,4-phenyleneoxide (MX-9000)	3593.33
3	4-Nitro-N-methyl phthalimide (4-NPI)	13889.0
4	Sumatriptan Succinate	16.7
5	1H-Indene-2-carboxylic acid-5-chloro-2,3-dihydro-2-hydroxy-1-oxo-methyl ester [M240]	666.67
6	Cupreidine	16.67
7	R&D Activity	0.55
	Total	22238.59

List of By-Products:

Name of the By-products	Quantity (kg/day)
Spent Sulfuric Acid	245126
Gypsum	75000

This order is subject to the provisions of 'the Acts' and the Rules' and orders made thereunder and further subject to the terms and conditions incorporated in the schedule A, B & C enclosed to this order.

This combined order of consent & Hazardous Waste Authorization shall be valid for a period ending with the 31st March, 2024.

DR. B.MADHUSUDHANA RAO, JCEE(MSRB), O/o JOINT CHIEF ENVIRONMENTAL ENGINEER4-APPCB

To

M/s. Porus Laboratories Pvt. Ltd., Unit - IV (Change of Product Mix)
Sy. No. 87,92/10,106/1C, 106/2C,107/2A,
107/2B, 107/3, 108/1B, 108/2,
Akkireddygudem (V),

Musunuru (M), Krishna District.

Copy to:

1. The JCEE, ZO: Vijayawada for information and necessary action.
2. The EE, RO: Vijayawada for information and necessary action.

SCHEDULE-A

1. Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry shall carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.
3. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.
4. The industry shall put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.
5. Not withstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
6. The industry shall file the water cess returns in Form-I as required under section (5) of Water (Prevention and Control of Pollution) Cess Act, 1977 on or before the 5th of every calendar month, showing the quantity of water consumed in the previous month along with water meter readings. The industry shall remit water cess as per the assessment orders as and when issued by Board.
7. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E (P) Rules, 1986 & amendments thereof.
8. The applicant shall make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & HW Authorization of the Board. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized shall not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
9. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.

SCHEDULE-B

1. The industry has a total area of 25.25 acres and supposed to develop greenbelt in

an area of 8.41 acres (33% of the total area), whereas the industry has not yet developed any green belt. Also, no greenery was developed along the Western and Northern boundary, in order to act as barrier between fields and the industry. The industry shall plant the green belt, as mentioned above, during the world environment day celebrations to be held on 5th June 2021.

2. Not operating MEE & ATFD. The industry shall operate the MEE & ATFD regularly.
3. Zoom facility of Camera focusing the LTDS and HTDS flow meters is not functioning. The industry shall operate the zoom facility of Camera focusing the LTDS and HTDS flow meters continuously.

Water Pollution:

1. The source of water being Bore well within the industry premises. The following is the permitted water consumption:

After Change of Product Mix (Phase-I):

S. No	Purpose	Water requirement (in KLD)	
		Consented quantity as per CFE (After Product Mix) dated 07.01.2021	Applied as per application (Fresh CFO After change of Product Mix)
1.	Process	323.3	323.3
2.	Scrubber	5.0	5.0
3.	Q.C. and R&D	1.0	1.0
4.	Washings	5.0	5.0
5.	Boiler	67.0	67.0
6.	Cooling makeup	120.0	120.0
7.	DM Plant	5.0	5.0
8.	MEE Steam Condensate	---	---
9.	Domestic	10.0	10.0
10.	Green belt	10.0	10.0
	Total	546.3	546.3

2. Separate meters with necessary pipe-line shall be maintained for assessing the quantity of water used for each of the purposes mentioned above.
3. The treatment system consisting of stripper, MEE, ATFD with condenser, Biological ETP, RO plant shall be operated continuously. All the units of the treatment system shall be impervious to prevent ground water pollution. The units of treatment system shall be above the ground level.
4. Effluents shall not be discharged on land or into any water bodies or aquifers under any circumstances.
5. The industry shall maintain digital flow meters with totalisers at the inlet and outlet of Stripper, MEE, ETP and RO.
6. Floor washings shall be admitted into the effluent collection system only and shall not be allowed to find their way in storm drains or open areas. All pipe valves, sewers, drains shall be leak proof.
7. The industry shall maintain digital flow meters with totalizer facility at the outlet of Stripper, inlet and outlet of MEE i.e., MEE concentrate and MEE condensate, inlet of ATFD, RO permeate and RO reject and maintain records.

8. The industry shall suitably change the digital flow meter location to RO Permeate tank and also change the location of the web camera to RO permeate tank for real time monitoring of recycling of RO permeate in consultation with RO: Vijayawada.
9. The industry shall operate RO of 13 KL/hr capacity continuously, for further treatment of treated effluents of ETP and RO permeate shall be utilized for utilities.
10. The industry shall send the used / spent solvents to the recyclers through APEMCL (or) process them at their own solvent recovery facility within the premises. The solvents bearing effluents shall be scrubbed before sending to ETP.
11. The industry shall strictly maintain ZLD in closed circuit system. There shall not be any discharge / spillages of effluent within or outside the premises.

Air Pollution:

1. The emissions shall not contain constituents in excess of the prescribed limits mentioned below:

Chimney No.	Parameter	Limiting Standards for Stack
1	SPM	50 mg/Nm ³
3 to 6	SPM	--

"The industry shall comply with the industry specific standards with respect to process emissions stipulated by the MoEF & CC, GoI, New Delhi from time to time."

S.No.	Details of process emissions	Emission system Control	Emission Standard	Standards for Fugitive emissions limit at work zone
1	HCl	Multi stage water scrubbers and alkali scrubbers	35 mg/Nm ³	7.0 mg/m ³
2	NH ₃		30 mg/Nm ³	0.4 mg/m ³
3	Sulphuric acid mist		50 mg/Nm ³	1.0 mg/m ³
4	Chlorine		15 mg/Nm ³	

2. The industry shall comply with ambient air quality standards of PM₁₀ (Particulate Matter size less than 10mm) - 100 mg/ m³; PM_{2.5} (Particulate Matter size less than 2.5 mm) - 60 mg/ m³; SO₂ - 80 mg/ m³; NO_x - 80 mg/m³, outside the factory premises at the periphery of the industry.
Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009.
Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)
Night time (10 PM to 6 AM) - 70 dB (A)
3. The industry shall comply with emission limits for DG sets of capacity upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 under the Environment (Protection) Amendment Rules, 2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Second Amendment Rules, 2004. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the Notification

G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.

4. A sampling port with removable dummy of not less than 15 cm diameter shall be provided in the stack at a distance of 8 times the diameter of the stack from the nearest constraint such as bends etc. A platform with suitable ladder shall be provided below 1 meter of sampling port to accommodate three persons with instruments. A 15 AMP 250 V plug point shall be provided on the platform.
5. The industry shall properly operate and maintain the monitoring system to all the stacks / vents in the plant. Regular monitoring shall be carried out and report shall be submitted to the Regional officer.
6. The industry shall properly operate and maintain multi-stage scrubbers to the process vents to control the process emissions. The industry shall ensure that online pH measuring facility with auto recording system is connected to the scrubbers.
7. The industry shall properly operate and maintain VOC monitoring system with auto recording facility.
8. The industry shall implement adequate measures to control all fugitive emissions from the plant.
9. The proponent shall ensure compliance of the National Ambient Air quality standards notified by MoEF, Gol vide notification No. GSR. 826 (E), dated. 16.11.2009 during construction and regular operational phase of the project at the periphery.
10. The proponent shall not use or generate odour causing substances or Mercaptans and cause odour nuisance in the surroundings.
11. The evaporation losses in solvents shall be controlled by taking the following measures:
 - i. Chilled brine circulation shall be carried out to effectively reduce the solvent losses into the atmosphere.
 - ii. Transfer of solvents shall be done by using pumps instead of manual handling.
 - iii. Closed centrifuges shall be used to reduce solvent losses.
 - iv. All the solvent storage tanks shall be connected with vent condensers to prevent solvent vapours.
 - v. The reactor vents shall be connected with primary & secondary condensers to prevent escaping of solvent vapour emissions into atmosphere.
12. The industry shall provide monitoring ports to the stacks / vents immediately and report compliance to the RO: Vijayawada.
13. The industry shall provide vent condensers to solvent storage tanks immediately and report compliance to the RO: Vijayawada
14. The industry shall provide scrubber with water/caustic solution for controlling HCL process emissions; scrubber with water to control Monomethyl amine process emissions; scrubber with water to control SO₂ process emissions and Diffused with flame arrestor for process H₂ emissions.
15. The industry shall properly operate and maintain multi-stage scrubbers to the process vents to control the process emissions.
16. The industry shall ensure that online pH measuring facility with auto recording system is connected to the scrubbers.
17. The industry shall implement adequate measures to control all fugitive emissions from the plant. The proponent shall not use or generate odour causing substances or Mercaptans and cause odour nuisance in the surroundings.

General:

18. The industry shall send the used / spent solvents to the recyclers through APEMCL (or) process them at their own solvent recovery facility within the premises.

- 19.The proponent shall place the chemical drums and / or any drums in a shed provided with concrete platform only. The Platform shall be provided with sufficient dyke wall and effluent collection system. The industry shall provide containers detoxification facility. Container & Container liners shall be detoxified at the specified covered platform with dyke walls and the wash wastewater shall be routed to low TDS collection tank.
- 20.The industry shall ensure the location of digital flow meter and web camera to RO Permeate storage tank for real time monitoring of recycling of RO permeate.
- 21.Necessary instruments shall be provided as per the SOPs and checklist for solvent recovery unit as specified by CPCB.
- 22.The industry shall maintain flow meters preferably Electro Magnetic flow meters with totalisers for water and effluent quantity measurements for different streams of effluents and different categories of water usage stipulated in this order.
- 23.There shall not be any spillages of chemicals / effluents on the ground. The drums containing chemicals / solvents shall be stored under a roof on elevated platform with a provision to collect leakages/spillages in the collection pit.
- 24.The industry shall provide dyke walls for above ground chemical storage tanks.
- 25.The industry shall provide permanent pipelines for transfer of chemicals / effluents and shall not use flexible pipes for transfer of chemicals / effluents.
- 26.The industry shall operate online monitoring systems and connect monitoring system to APPCB/CPCB websites as per CPCB directions dated 05.02.2014. The online monitoring system shall be calibrated periodically as per equipment suppliers manual / CPCB guidelines.
- 27.The industry shall maintain the following records and the same shall be made available to the inspecting officers of the Board:
- Daily production details (ER-1 Central Excise Returns).
 - Quantity of Effluents generated, treated, recycled/reused and disposed to CETP.
 - Log Books for pollution control systems.
 - Characteristics of ambient air, effluents and emissions.
 - Hazardous/non hazardous solid waste generated and disposed.
 - Inspection book.
 - Manifest copies of hazardous waste.
- 28.The industry shall dispose solid waste (NON HAZARDOUS) as follows

S. No	Name of the Solid Waste	Quantity	Disposal
1.	Kitchen waste from canteen	0.1TPD	To Municipal dump yard/Composting
2.	Boiler Ash	12TPD	To brick manufacturer

- 29.The industry shall comply with the Regulation of Persistent Organic Pollutants Rules, 2018 notified by the MoEF&CC Notification vide G.S.R. 207 (E) dated 30.05.2018. As per the notification, the following 7 chemicals are prohibited to manufacture, trade, use, import and export.
- Chlordecone,
 - Hexabromobiphenyl,
 - Hexabromodiphenyl ether and heptabromodiphenyl ether (commercial octa-BDE)
 - Tetrabromodiphenyl ether and pentabromodiphenyl ether (commercial penta-BDE)
 - Pentachlorobenzene,
 - Hexabromocyclododecane; and
 - Hexachlorobutadine
- 30.Existing green belt shall not be disturbed due to the proposed expansion. Thick green belt shall be maintained all along the boundary & vacant spaces with tall growing trees with good canopy and it shall not be less than 33% of the total area. The industry shall develop the balance green belt by 05.06.2021. Greenery shall be developed along the Western and Northern boundary to create a barrier between

- fields and the industry
- 31.The industry shall install and maintain online continuous effluent monitoring systems and connect monitoring system to APPCB/CPCB websites as per CPCB directions dated 05.02.2014. The online monitoring system shall be calibrated periodically as per equipment suppliers manual / CPCB guidelines.
 - 32.The industry shall submit a copy of policy of Public Liability Insurance (PLI) duly indicating the amount contributed towards Environmental Relief Fund (ERF) to the RO once in six months.
 - 33.The industry shall comply with standards and directions issued by CPCB / MoEF&CC as and when notifications are issued.
 - 34.The industry shall comply with the Standard Operating Procedure (SOP) and Checklist of Minimal Requisite Facilities for Utilization of Spent Solvent for Recovery of Solvent specified for Solvent Recovery Units issued by CPCB.
 - 35.The industry shall follow the SOP for Safe and Scientific Spent Solvent Handling, Processing and Storage.
 - 36.The industry shall submit the information regarding usage of Ozone Depleting Substance once in six months to the Regional Office and Zonal Office of the Board.
 - 37.The industry shall submit compliance report on the conditions mentioned in the consent order every six months i.e., on 1st of January and July of every year to the RO / ZO.
 - 38.The industry shall obtain CFE amendments for change in products name and waste water generation quantity for making necessary corrections in their CFO & HWA orders.

SCHEDULE - C

[See rule 6 (2)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the Hazardous and other wastes except what is permitted through this authorisation.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
8. An application for the renewal of an authorisation shall be made as laid down under these Rules.
9. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
10. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

- 11.The authorised person shall not store hazardous waste for more than 90 days as per the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.
- 12.The authorised person shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.
- 13.The authorised person shall maintain 7 copy manifest system for transportation of waste generated and a copy shall be submitted to concerned Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card.
- 14.The authorised person shall maintain proper records for Hazardous & other wastes stated in Authorization in FORM-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 6 (5) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 and amendments thereof by June 30th for the period ensuring 31st March of the year.
- 15.The authorised person shall submit the condition wise compliance report of the conditions stipulated in Schedule A, B & C of this Order on half yearly basis to Board Office and concerned Regional Office.

DR. B.MADHUSUDHANA RAO, JCEE(MSRB), O/o JOINT CHIEF ENVIRONMENTAL
ENGINEER4-APPCB

To

M/s. Porus Laboratories Pvt. Ltd., Unit - IV (Change of Product Mix)
Sy. No. 87, 92/10, 106/1C, 106/2C, 107/2A, 107/2B, 107/3, 108/1B, 108/2,
Akkireddygudem (V), Musunuru (M), Krishna District.



65

Annexure R-4

भारत सरकार/Government of India
वाणिज्य और उद्योग मंत्रालय/Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो) /Petroleum & Explosives Safety Organisation (PESO)
डोर न. ७-२०-१३, किरलामपुडी लेआउट
विशाखापट्टनम- 530017
Door No. 7-20-13, Kirlampudi Layout,
Visakhapatnam - 530017

ई-मेल:/E-mail : dyccevizag@explosives.gov.in

फोन / फ़ैक्स नंबर:/Phone/Fax No : 0891-2722257

दिनांक/Dated : 17/08/2021

अनुज्ञप्ति सं./No : S/HO/AP/03/1004(S67188)

सेवा में/To,

M/s. Porus Laboratories (P) Ltd.,
4th Floor, KKR square, Kavuri Hills,,
Hyderabad,
Secunderabad,
Taluka: Secunderabad,
District: HYDERABAD,
State: Telangana
PIN: 500033

विषय :/Sub : Plot No, 106, 107/1 & 2, 108/1 & 2, , Akkireddygudem Manal Musunuru, Musunuru, Taluka: Musunuru, District: KRISHNA, State: Andhra Pradesh, PIN: 521207 स्थित MONOMETHYLAMINE, गैस के संपीडित पात्र / पात्रों में भंडारण के लिए स्थिर एवं गतिशील दाब पात्र (अज्वलित) नियम, 2016 के अधीन स्वीकृत अनुज्ञप्ति संख्या S/HO/AP/03/1004 के नवीनीकरण संबंध में /Storage of NMONOMETHYLAMINE gas in pressure vessels at Plot No, 106, 107/1 & 2, 108/1 & 2, , Akkireddygudem Manal Musunuru, Musunuru, Taluka: Musunuru, District: KRISHNA, State: Andhra Pradesh, PIN: 521207 - Licence No : S/HO/AP/03/1004 grant in form LS-1A of SMPV (U) Rules, 2016-Renewal of Licence Regarding

महोदय/Sir
(s).

कृपया आपके दिनांक : 09/08/2021 के पत्र संख्या: OIN827061 का संदर्भ ग्रहण करें ।/Please refer to your application No.OIN827061 dated 09/08/2021 .

अनुज्ञप्ति संख्या : S/HO/AP/03/1004 का नवीकरण दिनांक 30th सितंबर 2024 तक कर इसके साथ अद्येपित की जा रही हैं ।
Licence Number: S/HO/AP/03/1004 is renewed and is valid upto 30th September 2024 is forwarded herewith.

दिनांक 30/09/2024 . से आगे अनुज्ञप्ति नवीनीकरण हेतु उपरोक्त नियम के नियम 55 के प्रावधानों का पालन किया जाए ।
विलंब शुल्क से बचने हेतु शुल्क के साथ मूल अनुज्ञप्ति तथा अन्य दस्तावेज अधिकतम दिनांक : 30 सितंबर, 2024 तक The Dy. Chief Controller of Explosives, Visakhapatnam में जरूर पहुंच जाने चाहिए ।
The provisions of the Rule 55 of the above said rules shall be followed for further renewal of the licence beyond 30/9/2024. The renewal application along with fees, Original licence and other documents shall reach in the Office of The Dy. Chief Controller of Explosives, Visakhapatnam, latest by 30th September,2024 to avoid late fee.

कृपया अनुज्ञप्ति प्राप्ति की पावती दें ।/Please acknowledge the receipt of the licence.

भवदीय/Yours faithfully,

(एम.जी.तितरे)
(M G Titre)

विस्फोटक नियंत्रक
Controller of Explosives
कृते उप मुख्य विस्फोटक नियंत्रक
For Dy. Chief Controller of Explosives
विशाखापट्टनम/Visakhapatnam

(For more information regarding status,fees and other details please visit our website <http://peso.gov.in>)

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1453333

FORM LS-1A/अप - धररर-1क

(See Rules 50, 51, 54 and 55)(नियम 50, 51, 54 और 55 देखें)

Licence to Store Compressed gas in pressure vessel or vessels

दाक पात्र या पात्रों में संपीड़ित गैस भण्डारण के लिए अनुमति



अनुमति संख्या No. S/HO/AP/03/1004(S67186)

Licence is hereby granted to M/s. Porus Laboratories (P) Ltd., 4th Floor, KKR square, Kavuri Hills, Hyderabad, Secunderabad, Taluka: Secunderabad, District: HYDERABAD .

State: Telangana PIN: 500033 valid only for the storage of compressed gas in 2 Number(s) of pressure vessels as indicated below in the licensed premises described below

and shown in the plan No.S/HO/AP/03/1004(S67186) dated 23/03/2017 subject to the provisions of the Indian Explosives Act, 1884 (4 of 1884) and the rules made thereunder and

to the further conditions of this licence.

श्री M/s. Porus Laboratories (P) Ltd., 4th Floor, KKR square, Kavuri Hills, Hyderabad, Secunderabad, Taluka: Secunderabad, District: HYDERABAD . State: Telangana PIN:

500033 को नीचे वर्णित अनुमति पत्रों में और रेखांक संख्या S/HO/AP/03/1004(S67186) dated 23/03/2017 में भारतीय विस्फोटक अधिनियम, 1884 (1884 का 4) और उसके अधीन बनाए गए

नियमों तथा इस अनुमति की अन्य शर्तों पर 2 दाक पात्र / पात्रों में संपीड़ित गैस के भण्डारण के लिए अनुमति मंजूरी जाती है।

यह अनुमति 30 सितंबर 2024 तक प्रवृत्त रहेगी।

The Licence shall remain in force till the 30th September 2024.

फीस राय/रु. 50000/- per year/वर्षीय फी

Vessel No./वैसर नंबर	Name of Gas/गैस का नाम	State of Gas/गैस की स्थिति	Water Capacity in cubic meter/दाक क्षमता (घ.मी.)	Max. working Pre. (kg/cm ²)/अधिकतम वर्किंग प्रेशर	Quantity Granted in Kgs (Liquified gas)/क्लिंक्ड गैस में जारी मात्रा (लिक्विफाईड गैस)
LE/1445	MONOMETHYLAMINE	Liquified	225.00/12		134021
LE/1446	MONOMETHYLAMINE	Liquified	225.00/12		134021
Total Water capacity			450.00		

January 11, 2017

For Chief Controller of Explosives
H.O, Nagaur
मुख्य विस्फोटक नियंत्रक
नागपुर

DESCRIPTION AND LOCATION OF THE LICENSED PREMISES/अनुमति पत्रिसर का विवरण और अवस्थिति

The licensed premises, the layout boundaries and other particulars of which are shown in the attached approved plan No. S/HO/AP/03/1004 dated 23/03/2017 are situated at

Musunuru/Akkireddygudem Manal Musunuru and consists of 2 Number(s) of pressure vessels for storage of :अनुमति पत्रिसर, प्रदर्शित सीमा और अन्य विवरण जो संलग्न अनुमोदित रेखाचित्र

क.S/HO/AP/03/1004 दिनांक 23/03/2017 में दर्शाए गए हैं Musunuru/Akkireddygudem Manal Musunuru पर स्थित है और इसमें 2 वैसर सम्मिलित हैं।

a) Flammable/Corrosive/Toxic Gases /संस्कारक / विषैली गैसी: MONOMETHYLAMINE

b) Non-Toxic Gases /अविषैली गैसी

and is situated at PlotNo: 106, 107/1 & 2, 108/1 & 2 Village/Town: Musunuru/Akkireddygudem Manal Musunuru Police Station: District : KRISHNA, State: Andhra Pradesh, Pin- 52.

/स्थल संख्या PlotNo. 106, 107/1 & 2, 108/1 & 2 गांव या तगर : Musunuru/Akkireddygudem Manal Musunuru पुलिस थाना जिला KRISHNA राज्य Andhra Pradesh , Pin - 52 में स्थित है।

SPACE FOR ENDORSEMENT OF RENEWALS/विवरण के पुनर्वाहन के लिए स्थान

Date of Renewal/विवरण की तारीख	Date of Expiry/अनुमति की समाप्ति की तारीख	Signature and stamp of the licensing authority/अनुमति के हस्ताक्षर और कार्यालय की मुहर
17/08/2021	30/09/2024	 M G Titre Chief Controller of Explosives, Vasakhalanam Dist. Chief Controller of Explosives, Vasakhalanam

This licence shall be renewable without any concession in fee for three years in the absence of contravention of the provision of the Indian Explosives Act, 1884, or the Static and Mobile Pressure Vessels (Unfired) Rules, 2016, framed thereunder or of the conditions of the licence/अनुमति, भारतीय विस्फोटक अधिनियम, 1884 या उसके अधीन अधीन बनाए गए स्थिर एवं गतिशील दाक पात्र (अव्यक्तित) नियम, 2016 या इस अनुमति की शर्तों का उल्लंघन न होने की दशा में, फीस में बिना किसी रूट के तीन वर्ष तक नवीकृत की जाएगी।

Note:-This is system generated document does not require physical signature.



FORM.NO.4
PRESCRIBED UNDER RULE 4(4)
LICENCE TO WORK A FACTORY

1. Licence Number : 43867.
2. Registration Number : 9947.
3. Full Name of the Factory : PORUS LABORATORIES (P) LTD.
4. Full Address/Location of Factory : SY.No.108,Akkireddygudem Village,
Musunuru Mandal, Krishna District.
5. Full Postal Address for Communications relating to the Factory. : -do-
6. Maximum horse power installed Regulator/stand by : 3561 HP
7. Maximum Number of workers to be Employed. : 200 Workers
8. Full Name, father's name, age & Residential address of the occupier And his position in the company/firm /Government factory/local fund Factory. : Sri N.Purushothama Rao,Managing Director
S/o.N.Veeraju, Age-60 Years
Flot No.21,Balaji Swarnapuri Colony,
Yarragadda,Hyderabad,
Telangana State.

Licence is here by granted to the factory at 3 above for the premises started at 4 above for use as a factory within the limits stated in 6 and 7 above subject to the provisions of the Factories Act-1948, and the rules made there under.

This Licence shall be valid until it has been duly cancelled.

Date: 14-10-2015.

sdxxxxxxxxxxxxxxxxxxxx
Deputy Chief Inspector of Factories
Vijayawada

Office of the
Dy. CHIEF INSPECTOR OF FACTORIES
VIJAYAWADA

(2)

ENDT NO FCT/LIC/AHP/2/2018 R.No. 9947

- 1) Horse power is amended from 3561 H.P to 4324 H.P w.e.f 29-12-2017
- 2) Maximum number of workers is amended from 200 to 500 only.



S. Usha Sri, 6/3/2018
Deputy Chief Inspector of Factories
VIJAYAWADA

Endt.No. FCT-LIC(AHP)/1/2019,DT. 5-1-2019.

1. Licence is amended for installation of maximum Horse power from 4324HP to 4427.25HP w.e.f.19-12-2018.



S. Usha Sri, 5/01/2019
Dy. Chief Inspector of Factories
5/1/19 VIJAYAWADA



GOVERNMENT OF ANDHRA PRADESH
FACTORIES DEPARTMENT



From,
The Director of Factories
ANDHRA PRADESH

To,
PURUSHOTHAMARAO NAMALA ,
Porus Laboratories Pvt. Limited Unit-IV,
Sy NO:
Sy.No.87,92/10,106/1c,106/2c,107/2a,
107/2b,107/3,108/1b108/2.,
Akkireddigudem,
Akkireddigudem (V),
Musunuru (M),
Krishna (Dist) - 521213

LAE05-12021/66/2021-B SEC-DOF - DOF dt 15/12/2021

Sir,

Sub: Factories Act, 1948 - Plans - Porus Laboratories Pvt. Limited Unit-IV, Sy NO:
Sy.No.87,92/10,106/1c,106/2c,107/2a,107/2b,107/3,108/1b108/2., Akkireddigudem, Akkireddigudem (V),
Musunuru (M), Krishna (Dist)- **APPROVED** -- Regarding

Ref: Application No : RVP2100631 (SDP Ref. CAF Application ID: CAE1804676) of the Single Desk, received on
06/12/2021.

Plans of the factory received in the above references are **APPROVED** under Factories Act, 1948 subject to following conditions.

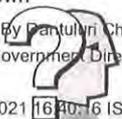
Your's faithfully,
For Director of Factories,
ANDHRA PRADESH

Note:

Validity unknown

Digitally Signed By Pantuluri Chandra Sekhara
Varma (State Government Directorate of
Factories)

Date : 15-Dec-2021 16:40:16 IST



1. In respect of new factories, manufacturing Activity shall not be Commenced unless a notice of Occupation (Licence application) in CAF- 2 Part- B accompanied by challan for requisite fee, etc. are submitted under Section-7 with section 4(1) & (6) to the Inspector of Factories concerned.

2. All constructions/ installations shall be strictly in accordance with the plans approved and as per the standards mentioned in the annexure enclosed (Page- 2).

Copy to: The Inspector of Factories , Vijayawada - Circle with one copy of approved plans for his Office record.

Copy to: The Deputy Chief Inspector of Factories, Krishna along with xerox copy of cyber challan.

Copy to: The Director of Industries, Government of Andhra Pradesh, First Floor, Government Regional Printing Press Buildings, Mutyalampadu, Vijayawada-520011.

Annual Periodical Renewal Fire Certificate

From:
Regional Fire Officer
Andhra Pradesh, Vijayawada

To:
District Fire Officer, Krishna District,
O/o the District Fire Officer, Arundalpet,
Opp. Sono Vision, Near Lenin Centre,
Vijayawada, Krishna, PIN- 520002.

File No: 12359/KRI/RFO/2020, Date:30/07/2020
Occupancy NoC RC Number: RC.No.68/RFO/ER2015,

Sub: Andhra Pradesh State Disaster Response and Fire Services Department - Annual Periodical Fire Certificate to the constructed Non Multi Storeyed Building of **PORUS LABORATORIES PVT. LTD., UNIT-IV, represented by AP Srinivasa Rao, 402,403 4TH FLOOR KAVURI HILLS -** Regarding.

- Ref:
1. G.O.Ms.NO.71 Home (Prisons-A) Department, Dated.01-04-2010 & G.O.Ms.NO.140 Home(Prison & Fire Services) Department, Dt.04-09-2015.
 2. This Office Delegation of Powers Rc.No.3350/Audit/NOC/2012, Dated.09-03-2017.
 3. This Office NOC for Occupancy Rc No. RC.No.68/RFO/ER2015,, Dt.03/12/2015
 4. Renewal NOC For Occupancy RC.No.68/RFO/ER2015,, Dt.16/07/2019
 5. Online Application for Renewal NOC of AP Srinivasa Rao, 402,403 4TH FLOOR KAVURI HILLS - Inspection report called for Regarding.
 6. Online Inspection Report submitted by Officers of this Department on 27-07-2020.

<< 0 >>

The Management of PORUS LABORATORIES PVT. LTD., UNIT-IV, represented by AP Srinivasa Rao, 402,403 4TH FLOOR KAVURI HILLS has requested to issue Annual Periodical Fire Certificate for period 2017-2018 duly remitting the Fire Precautionary fee for Rs.203512/- vide challan No. 40006151322020, Dated 14/05/2020 at SBI, Chekkapalli, Krishna District, A.P.

Production Block - D

,Production Block - C

,Production Block - F

,Ware House 1

,Production Block - E

,MEE & ATFD Plant



,Ware House 2

,Coal Handling Block

,FG & RM Stores

,Production Block - B

,Production Block - A

,Admin Buildings

1. This certificate is being issued as per G.O.Ms.No 140 Home (prisons & Fire Services) Department, Dt: 04.09.2015.
2. The No Objection Certificate for Occupancy was issued vide reference cited (3) and the Management has also obtained Annual Periodical Renewal Fire Certificate for vide reference 4th cited to the constructed Non Multi Storeyed Building.
3. The Officers of the department have recommended to issue The Annual Periodical Renewal Fire Certificate AP Srinivasa Rao 402,403 4TH FLOOR KAVURI HILLS, subject to the following conditions.

Sl	As Builder	As Occupant	As Security Personnel
1	All the fire protection arrangements shall be maintained in good condition as seen during inspection.	All the escape/exit routes shall not be kept locked/blocked or encroached	All the occupants must know the correct method of operation of the fire fighting system installed.
2	Any loss of life or property due to non-functioning of fire safety measures and other installations shall be the responsibilities of the management.	All occupants shall be trained to operate the fire safety equipments during emergency.	Mock drills should be conducted once in 3 months for initial two years. Thereafter, once in every 6 months.
3	Addition / alteration, if any in the building may be verified by building authority.	Mock drills should be conducted once in 3 months for initial two years. Thereafter, once in every 6 months.	All security personnel shall be trained to operate the fire safety equipments during emergency.
4	This is Only for Fire Safety Point of View.	Raise the alarm if the fire cannot be controlled; Evacuate the area completely at once with nearest safe exit.	Attack the fire using available fire equipment only if you feel capable of controlling. If not, take all steps to isolate the area by closing doors and windows.

4. This Annual Periodical Renewal Fire Certificate is valid from 03/05/2020 to 02/05/2023.

5. The Responsibility/liability of the owner/occupier or both to maintain Fire safety measures in good condition in all times, in accordance with AP Fire safety Act 1999 and Rules, 2006. 73

The following deficiencies are identified by the officers of the department and needs to be attended to by the management.

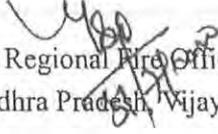
Recommended:

1. This Renewal NOC is issued from Fire Safety Point of view only basing on recommendation of the inspection Committee and this Renewal NOC is not for claiming proprietary or ownership rights. Further, in case of any deviation noticed with respect to this Renewal NOC after issuance of this Renewal NOC, the same Renewal NOC shall be liable for cancellation at any time.
2. This Renewal NOC is valid for Three years only and It is the responsibility of the Builder/Owner to apply for renewal of No Objection certificate, duly remitting the user charges as per G.O.Ms.No.169, Home (Prisons & Fire Service) Department. Dt. 19-12-2019. Two months before expire of this No Objection Certificate.
3. The occupier/Owner /Builder/Management concerned of the building premises, shall maintain the Fire Prevention and Fire Safety Measures provided by the building as per Occupancy NOC at all times for good use by the Occupant (or) Members of Fire Services (or) Both in the event of outbreak of Fire.
4. The Renewal NOC issued based on Inspection Committee report.



12359/KRI/RFO/2020

Your Sincerely,


Regional Fire Officer
Andhra Pradesh, Vijayawada

Copy to AP Srinivasa Rao, Porus Laboratories Pvt. Ltd., Unit-4,R.S.NO.106,107/1&2,108/1 & 2,
Akkireddygudem Village,Musunuru Mandal, Krishna District.

Copy to Chief Office for Record Purpose

Copy to District Fire Officer Concerned

Copy to Assistant District Fire Officer Concerned

Copy to Station Fire Officer Concerned

GOVERNMENT OF ANDHRA PRADESH
LABOUR DEPARTMENT

Application No



IRE012102659221

Date : 24/4/2021

FORM - C

CERTIFICATE OF REGISTRATION OF ESTABLISHMENT - Sec2(d) AND 4(2)

The Andhra Pradesh (Issuance of Integrated Registration and Furnishing of Combined returns under various Labour Laws by certain Establishments) Act, 2015

1. Registration Number (LIN) : AP-06-25-006-0172564
2. Name of the Establishment : PORUS LABORATORIES PVT LTD
3. Address of the Establishment : Door No: D NO 00 , AKKIREDDIGUEM Village, Musunuru Mandal, Krishna District, Pincode - 521213
4. Employer Name : NAMALA PURUSHOTHAMA RAO
5. Employer Address : AKKIREDDIGUEM Village, Musunuru Mandal, Krishna District, Pincode - 521213
6. Nature of Business/ work/ construction/ activity/ manufactory : Factory
7. Date of issue : 24/04/2021
8. Service Type : Amendment of Registration / License

Act Name	No. of Workers	Date of Commencement	Date of Completion	Registration Valid Date
Contract Labour(R and A) Act,1970-Principal Employer	150	01/08/2006	----	NOT APPLICABLE
InterState Migrant Workmen(RE and CS)Act,1979-Principal Employer	100	01/08/2006	----	NOT APPLICABLE

It is hereby certified that the above said establishment has been Registered / Licenced under the above said Act / Acts.
DCL_Krishna

REGISTERING / LICENSING OFFICER

Note :

The Registration / Licence wherever requires shall be renewed for further period within 31 days before expiry of the Registration / Licence.

If the information furnished by the employer is subsequently found that any of the particulars furnished are wrong, or essential information is suppressed or misrepresented, the Registration / Licence is liable for cancellation without any notice and the employer will be liable for penal action as per law.

The Certificate of Registration / Licence is system generated instantaneously, based on the information furnished by the employer in the application and requires no signature. The Certificate can be verified online in the AP Meeseva portal at www.ap.meeseva.gov.in

GOVERNMENT OF ANDHRA PRADESH
DIRECTORATE OF ELECTRICAL SAFETY

From
The Director of Electrical Safety and
Chief Electrical Inspector to Govt.,
D.No: 5-17-91/16, Brodipet,
Guntur - 522002,
Phone: 0863-2241944.



To
M/s. Porus Laboratories Pvt Ltd(Unit-IV),
Rs.No : 87/3B2,92/10,106/1C,106/2C,
107/2A, 107/2B,107/3,108/1B, 108/2,
Akkireddygudem(V),
Munusuru(M),
Krishna Dist

Lr.No.DES&GER/GNT/Sec/KR-133/D.No: 843 /2020, Dated: 24/09/2020.

Sir,

Sub:- The Electricity Act, 2003 and Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010 - Electrical Installation of Voltage exceeding 650V of M/s. Porus Laboratories Pvt Ltd(Unit-IV),Rs.No: 87/3B2,92/10,106/1C,106/2C,107/2A,107/2B,107/3,108/1B,108/2, Akkireddygudem(V), Munusuru(M), Krishna Dist - Statutory Approval under Section 54 of The Electricity Act, 2003 & Regulation 43(4) of CEA (Measures relating to Safety and Electric Supply) Regulations, 2010 - Approval Accorded.

Ref:- 1) Inspection Dated: 05/09/2020.
2) Your letter received on 23/09/2020.

Under Section 54, Regulation 43(4) of Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010, the following equipments of your Electrical Installation of voltage exceeding 650V are approved for energisation.

AS PER ANNEXURE ENCLOSED

Under Regulation 43(4) of Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010, any additions or alteration in your installation shall not be connected to supply until the same are approved in writing by this office and offer for annual inspection under Regulation 30 of Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010 every year to the concerned Deputy Electrical Inspector.

Under Regulation 13(4), 46(7) of Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010, you are all times solely responsible for the maintenance of the above installation on such condition as to be free from danger.

The above approval accorded is without prejudice to the statutory/mandatory obligations to be fulfilled by you under various other acts and rules as the case may be.

The approval accorded for energizing the electrical equipment is the safety for men and machine from electrical hazards in your installation and ipso facto does not confer any right to be used for any other purpose other than for which the approval is accorded.

The original manufacturer Test certificates of Transformer etc. are accepted and returned.

Yours faithfully

Encl:- Test Certificates ,
List of Load Particulars

Digitally Signed#
Director of Electrical Safety and
Chief Electrical Inspector to Govt. of A.P.(FAC)

Copy to The Divisional Engineer/Operation/APCPDCL/ Vijayawada/The date of release of power supply may be intimated to Dy. Electrical Inspector, Vijayawada Sub- Division.

Copy to Dy.Electrical Inspector, Vijayawada Sub-Division.

Copy to Accounts Officer, O/o Director of Electrical Safety and C.E.I.G, Guntur.

Signed by Gandham Vijaya

Lakshmi

Date: 24-09-2020 11:15:54

Reason: Approved

4.	D.G. Set-1	Make:Kirloskar S.No:8805AD-36 Cap.:75 KA, 415 V	Make:Kirloskar S.No:8805AD-36 Cap.:75 KA, 415 V	-----
	D.G. Set-2	Make : Stamford S.No:N10C04698 Cap : 320 KVA,415 V.	Make : Stamford S.No:N10C04698 Cap : 320 KVA,415 V.	-----
	D.G. Set-3	Make:Stamford S.No:N12H342061 Cap.:380 KVA, 415 V	Make:Stamford S.No:N12H342061 Cap.:380 KVA, 415 V	-----
	D.G. Set-4	Make : Stamford S.No:N14A04078 Cap : 500 KVA,415 V.	Make : Stamford S.No:N14A04078 Cap : 500 KVA,415 V.	-----
	D.G.Set-5	Make:Stamford S.No:N15E226981 Cap.:500 KVA, 415 V	Make:Stamford S.No:N15E226981 Cap.:500 KVA, 415 V	-----
5	UPS	-----	45KVA, 415V	-----
iii	L.V. Installation	-----	-----	-----
1	Lightning Load	48.60 KW, 230 V.	-----	48.60 KW, 230 V.
2	LV Load	-----	20 KW, 230 V	20 KW, 230 V



#Digitally Signed #

Director of Electrical Safety and

Chief Electrical Inspector to Govt of A.P. (FAC).

Annexure to Lr.No.DES&CEIG/AP/Tech/KR-133/D.No. 843 /2020, Dtd. 09/2020.

M/s. Porus Laboratories Pvt Ltd (Unit -IV), Akkirreddygudem (V), Musunuru(M), Krishna District.

SL. No.	Description of Equipment	Existing Load	Deleted Load	Total Approved Load
1	H.V Installation			
1	A.B. Switch	Make : --- S.No:--- Cap : 400 A,11 KV.	-----	Make : --- S.No:--- Cap : 400 A,11 KV.
2	LAS	Make : --- S.No:--- Cap :9 KV,10 KA.	-----	Make : --- S.No:--- Cap :9 KV,10 KA.
3	VCB	-----	-----	Make : ABB. S.No:1VVN020917001311. Cap:12 KV,1250 A, 26.3KA
4	Transformer	Make:PETE S.No:10991. Cap : 1500 KVA,11 KV/433V	-----	Make:PETE S.No:10991. Cap : 1500 KVA,11 KV/433V
II	MV INSTALLATION			
1	Motors	3155 HP,415 V	1874 HP,415 V.	4954 HP,415 V
2	Welding Sets	42 KVA,415 V.	-----	42 KVA,415 V.
3	Capacitors	414.20 KVAR,415 V.	100 KVAR,415 V.	14.2 KVAR,415 V.
3				500 KVAR,415 V.



FORM VI			
ANDHRA PRADESH BOILER INSPECTION DEPARTMENT			
CERTIFICATE FOR USE OF A BOILER			
(Regulations 389)			
No. 11466	332 / 2021-2022.		
Registry Number of Boiler	AP - 6204	Type of Boiler	H M T
Boiler Rating	183 m ²	Place and year of manufacture	Pune, 2013
Maximum Continuous Evaporation			
Name of the owner M/s. Porus Laboratories Pvt. Ltd.,			
Situation of Boiler Akkireddy Gudem (V), Musunuru (M), Krishna District. - 521 213.			
Repairs:			
Remarks:			
Hydraulically tested on <u>03.02.2022</u> to <u>15.8</u> Kgs. Per Square Cms.			
I hereby certify that the above described boiler is permitted by me / the Director under the provisions of Sections 7 / 8 of the Indian Boilers Act, No. V of 1923, to be worked at maximum pressure of <u>10.54</u> Kgs. Per Square Cms. for the period from <u>03.02.2022</u> to <u>01.02.2023</u> .			
The loading of the DSL safety valve is not exceed <u>10.54</u> Kg / Cm ² .			
Fee Rs. <u>5,000/-</u>	paid on <u>21.01.2022</u>		
Dated at <u>Akkireddy Gudem.</u>	DY. CHIEF INSPECTOR OF BOILERS VIJAYAWADA REGION, VIJAYAWADA		
This <u>03rd</u> day of February, 2022.	Counter Signed		
SP Line No. SPL <u>1163</u>	inspected.		
Length: <u>1183.75</u> Mts.	Director of Boilers		
Fee Rs. <u>1,500/-</u>	paid on <u>21.01.2022</u>		



NAVA NIRMAN ENGINEERS & ARCHITECTS

Er Rama Mohana Rao Potnuri
B. Tech (Civil); M.I.E
COMPETENT PERSON (Civil)
Regd. by Director of Factories, A.P & Telangana
Panelled Structural Engineer G.H.M.C
Chartered Engineer (Civil)
Hyderabad; Cell: 9000256485

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Annexure R-10

CERTIFICATE OF STABILITY

(Prescribed Under Rule 12-C, The A.P Factories Rules, 1950)

1	Name of the factory	M/s Porus Laboratories Private Limited (Unit IV)
2	Village, town and district in which the factory is situated	Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
3	Full postal address of the factory	S.No.106, 107/1&2, 108/1&2, Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
4	Name of the occupier of the factory	Sri N. Purushothama Rao
5	Nature of manufacturing process to be carried on in the factory	Active Pharmaceutical Ingredients (APIs) and API Intermediates
6	Number of floors on which workers will be employed	Ground + 2 Floors

I certify that I have inspected the building “Production Block D-4-NP”, the plans of which have been approved by the Director of Factories (Andhra Pradesh), Vijayawada in his letter No: D. Dis.C1/VJA/68/2018, Dt:08.01.2018 and examined the various parts including the foundations with special reference to the machine, plant etc., that have been installed. I am of the opinion that the building which has been constructed into use is in accordance with the plans approved by the Director of Factories; (Andhra Pradesh) Vijayawada in his letter mentioned above, that it is **Structurally Sound** and that its stability will not be endangered by its use as part of a factory for the “Active Pharmaceutical Ingredients (APIs) and API Intermediates” for which the machinery, plant, etc. installed are intended.

Signature

Qualifications.....

Address..... Er. Rama Mohana Rao Potnuri, B.Tech, MIE

Date..... Nava Nirman Engineers & Architects

201, KARTHIK SAURYA ARCADE,
BHAGYANAGAR COLONY, KUKATPALLY,
HYDERABAD. Cell: 9000256485



NAVA NIRMAN ENGINEERS & ARCHITECTS

Er Rama Mohana Rao Potnuri

B. Tech (Civil); M.I.E

COMPETENT PERSON (Civil)

Regd. by Director of Factories, A.P & Telangana

Panelled Structural Engineer G.H.M.C

Chartered Engineer (Civil)

Hyderabad; Cell: 9000256485

80

CERTIFICATE OF STABILITY

(Prescribed Under Rule 12-C, The A.P Factories Rules, 1950)

1	Name of the factory	M/s Porus Laboratories Private Limited (Unit IV)
2	Village, town and district in which the factory is situated	Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
3	Full postal address of the factory	S.No.106, 107/1&2, 108/1&2, Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
4	Name of the occupier of the factory	Sri N. Purushothama Rao
5	Nature of manufacturing process to be carried on in the factory	Active Pharmaceutical Ingredients (APIs) and API Intermediates
6	Number of floors on which workers will be employed	Ground + 1 only

I certify that I have inspected the building “Admin Block”, the plans of which have been approved by the Director of Factories (Andhra Pradesh), Vijayawada in his letter No: D. Dis.C1/VJA/68/2018, Dt:08.01.2018 and examined the various parts including the foundations with special reference to the machine, plant etc., that have been installed. I am of the opinion that the building which has been constructed into use is in accordance with the plans approved by the Director of Factories; (Andhra Pradesh) Vijayawada in his letter mentioned above, that it is **Structurally Sound** and that its stability will not be endangered by its use as part of a factory for the “Active Pharmaceutical Ingredients (APIs) and API Intermediates” for which the machinery, plant, etc. installed are intended.

Signature

Qualifications.....

Address..... Er. Rama Mohana Rao Potnuri, B.Tech, MIE
CONSULTANT STRUCTURAL ENGINEER

Date..... Nava Nirman Engineers & Architects

201, KARTHIK SAURYA ARCADE,
BHAGYANAGAR COLONY, KUKATPALLY,
HYDERABAD. Cell: 9000256485



NAVA NIRMAN ENGINEERS & ARCHITECTS

Er Rama Mohana Rao Potnuri

B. Tech (Civil); M.I.E

COMPETENT PERSON (Civil)

Regd. by Director of Factories, A.P & Telangana

Panelled Structural Engineer G.H.M.C

Chartered Engineer (Civil)

Hyderabad; Cell: 9000256485

81

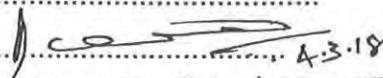
CERTIFICATE OF STABILITY

(Prescribed Under Rule 12-C, The A.P Factories Rules, 1950)

1	Name of the factory	M/s Porus Laboratories Private Limited (Unit IV)
2	Village, town and district in which the factory is situated	Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
3	Full postal address of the factory	S.No.106, 107/1&2, 108/1&2, Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
4	Name of the occupier of the factory	Sri N. Purushothama Rao
5	Nature of manufacturing process to be carried on in the factory	Active Pharmaceutical Ingredients (APIs) and API Intermediates
6	Number of floors on which workers will be employed	Ground Floor only

I certify that I have inspected the building "Pharma Room", the plans of which have been approved by the Director of Factories (Andhra Pradesh), Vijayawada in his letter No: D. Dis.C1/VJA/68/2018, Dt:08.01.2018 and examined the various parts including the foundations with special reference to the machine, plant etc., that have been installed. I am of the opinion that the building which has been constructed into use is in accordance with the plans approved by the Director of Factories; (Andhra Pradesh) Vijayawada in his letter mentioned above, that it is **Structurally Sound** and that its stability will not be endangered by its use as part of a factory for the "Active Pharmaceutical Ingredients (APIs) and API Intermediates" for which the machinery, plant, etc. installed are intended.

Signature

Qualifications.....  4.3.18

Address..... Er. Rama Mohana Rao Potnuri, B.Tech, MIE
CONSULTANT STRUCTURAL ENGINEER

Date..... Nava Nirman Engineers & Architects
201, KARTHIK SAURYA ARCADE,
BHAGYANAGAR COLONY, KUKATPALLY,
HYDERABAD. Cell: 9000256485



NAVA NIRMAN ENGINEERS & ARCHITECTS

Er Rama Mohana Rao Potnuri
B. Tech (Civil); M.I.E
COMPETENT PERSON (Civil)
Regd. by Director of Factories, A.P & Telangana
Panelled Structural Engineer G.H.M.C
Chartered Engineer (Civil)
Hyderabad; Cell: 9000256485

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CERTIFICATE OF STABILITY

(Prescribed Under Rule 12-C, The A.P Factories Rules, 1950)

1	Name of the factory	M/s Porus Laboratories Private Limited (Unit IV)
2	Village, town and district in which the factory is situated	Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
3	Full postal address of the factory	S.No.106, 107/1&2, 108/1&2, Akkireddygudem (V), Pin: 521213, Musunuru Mandal, Krishna District, Andhra Pradesh
4	Name of the occupier of the factory	Sri N. Purushothama Rao
5	Nature of manufacturing process to be carried on in the factory	Active Pharmaceutical Ingredients (APIs) and API Intermediates
6	Number of floors on which workers will be employed	As noted below

I certify that I have inspected the buildings “As Noted Below”, the plans of which have been approved by the Director of Factories (Andhra Pradesh), Vijayawada in his letter No: **D. Dis.C1/VJA/68/2018, Dt:08.01.2018** and examined the various parts including the foundations with special reference to the machine, plant etc., that have been installed. I am of the opinion that the buildings which have been constructed into use are in accordance with the plans approved by the Director of Factories; (Andhra Pradesh) Vijayawada in his letter mentioned above, that they are **Structurally Sound** and that their stability will not be endangered by their use as part of a factory for the “**Active Pharmaceutical Ingredients (APIs) and API Intermediates**” for which the machinery, plant, etc. installed are intended.

S.no	Structure / name of the building	No. of floors
1	Finished Goods Store	G. F. only
2	Drying Room	G. F. only
3	Engineering Store	G. F. only
4	Electrical Panel Room I	G. F. only
5	Electrical Panel Room II	G. F. only



NAVA NIRMAN ENGINEERS & ARCHITECTS

Er Rama Mohana Rao Potnuri
 B. Tech (Civil); M.L.E
 COMPETENT PERSON (Civil)
 Regd. by Director of Factories, A.P & Telangana
 Panelled Structural Engineer G.H.M.C
 Chartered Engineer (Civil)
 Hyderabad; Cell: 9000256485

6	Utility Block	G. F. only
7	Ware House	G. F. only
8	F.B.D	G. F. only
9	M.E.E. Plant	G. F. only
10	Q.C. and PPP Packing	G. F. only
11	Electrical Room 6	G. F. only

Signature

Qualifications
 Er. Rama Mohana Rao Potnuri; B.Tech, M.L.E
 CONSULTANT STRUCTURAL ENGINEER

Address.....
 Nava Nirman Engineers & Architects
 # 201, KARTHIK SAURYA ARCADE,
 BHAGYANAGAR COLONY, KUKATPALLY,
 HYDERABAD. Cell: 9000256485

Date.....

REACTION VESSEL TEST CERTIFICATE
(Section 87 Schedule XV Under Rule 95
Chemical works as per A.P.Factories Rules.)

84
Annexure R-11

Ref: SK/21/01/0158

1. Name of Occupier (or Factory) : M/s. Porus Laboratories Pvt Limited.
2. Situation and address of the Factory : Unit- IV, Akkireddigudam (V), Musunuru (M), Krishna (Dt), A.P- 521 213.
3. Name, description and distinctive number of Reactor or Kettle : Vertical SS Cylindrical Reactor, Cap: 3.0 KL, I.D.No: PLL-IV/SSR-D-01, Loc: Production Block-D, M/s.Sri Balaji Engineering Works, Hyderabad
4. Name and Address of manufacture and reference to their test certificate or certificate of competent person : For Chemical Process.
5. Nature of process for which it is used : Year-2015.
6. Particulars of Reactor or Kettle
 - a) Date of construction : Shell: 10.0 mm, Dishend: 12.0 mm.
 - b) Thickness of walls : Year-2015.
 - c) Date on which the Reactor or Kettle was first taken into use : 2.0 KG/Sq.cm.g.
 - d) Maximum permissible working Pressure recommended by the manufacturer : 6.0 KG/Sq.cm.g, SS Reactor was tested by V.Suresh Reddy Competent Person.
 - e) Design Pressure, If known (The History should state whether he has seen the last previous report) : By manufacturer after manufacturing is completed.
7. Date of last hydrostatic test (if any) and pressure applied : It is inside and not exposed to weather or to damp.
8. Is the Reactor or Kettle in open or otherwise exposed to weather or to damp? : Nil, All parts are accessible.
9. What Parts (if any) were inaccessible : Through visual examination, UT test for metal thickness and Hydro Test at 3.0 KG/Sq.cm.g 08/01/2021 carried out..
10. What examinations and tests were made (specify pressure if hydrostatic test was carried out) : External: good(Top dish)
Internal: good
11. Condition EXTERNAL & INTERNAL of Reactor or Kettle (state any defects materially affecting the maximum permissible working pressure or the safe working of the Reactor or Kettle) : Yes, Pressure Gauge, Bottom valve,
12. Are the required fittings and appliances provided in accordance with the Rules : Yes, properly maintained and in good condition.
13. Are all fittings and appliances properly maintained and in good condition? Have The pressure settings been checked and corrected? : Nil.
14. Repairs, if any, required and period within which they should be executed and any other condition which the person making the examination thinks it necessary to specify for securing safe working. : Minimum Wall Thickness :
Shell: 9.8 mm, Dishend: 11.8 mm.
M.P.W.P: Not exceed 2.0 kg/sq.cm.g
15. Maximum permissible working pressure calculated from dimension and from the thickness and other data ascertained by present examination, due allowance being made for conditions of working if unusual or exceptionally severe (State minimum thickness of walls measured during the examination) :
Where repairs affecting the maximum working pressure are required, state the working pressure

- a. Before the expiration of the Period specified in (14)
 - b. After the expiration of such period, if the required repairs have not been completed
 - c. After the completion the required repairs
- Other observations : Nil.

The Reactor is kept in good working condition and is safe for use of its rated working pressure.

I certify that on **08/01/2021** the Reactor or Kettle or part described above was Thoroughly cleaned and (so far as its constructions permits) made accessible for thorough examination and for such tests as were necessary for thorough examination and that on the said date I thoroughly examined this Reactor or Kettle, including its fittings and that the above is a true report of my examination.

If employed by a company or Association, give name and address,

Certificate Validity: 48 Months



V. Suresh Reddy
V. Suresh Reddy,
Competent Person(A.P.Factories Rules)
From The Director of factories, Andhra Pradesh.

Proposed System:

This change control is initiated to ensure the mechanical integrity as proposed by internal safety team before the Re-start of manufacturing process.

Reactors:

IV/SSR/D-01, IV/SSR/D-02, IV/SSR/D-03, IV/SSR/D-04, IV/SSR/D-05,

The above all Reactors vent lines, pots & scrubber lines changed

Flaker 1 & 2 steam lines changed

Bottom valves to be changed

MMA Gas passing lines to be changed

Bottom lines to flaker to be changed

IV/MSP/D-06, IV/MSP/D-06, IV/MSP/D-01,

Old lines removed & new lines arranged

PORUS LABORATORIES (P) LTD.

UNIT-IV, Akkireddy Gudem, Musunuru Mandal, Krishna Dist-521 213.

REQUISITION FOR MAINTENANCE

No.

Date: 04/02/2022

Time: 10:00

Work Alloted to :

From: D-Block

To, Engg., Dept.,

(Dept., / Section) Production

Mech / Elec / Ser / Proj Tick

Brief Description of the Job :

Main. Manager Rec'd Time..... A.M./P.M.

① S/S 01, 02, 03, 04 & 05 bottom lines & flakers to be arranged


Signature of Manager

Name of Job : Immediate / Urgent / Ordinary

(Tick)

Remedy (or) Action :

Job Completion / Hand over

Date: 04/02/22 Time: 18:00 AM/PM

Signature: 

Designation.....

(Engg. Dept.)

Signature of Manager Section

Taken Over 

Signature: 04/02/22 10:10

Designation.....

PORUS LABORATORIES (P) LTD.

UNIT-IV, Akkireddy Gudem, Musunuru Mandal, Krishna Dist-521 213.

REQUISITION FOR MAINTENANCE

No.

Date: 25/01/22

Time: 10:00

Work Alloted to :

From: D Block

To, Engg., Dept.,

(Dept., / Section) production

Mech / Elec / Ser / Proj Tick

Brief Description of the Job :

Main. Manager Rec'd Time..... A.M./P.M.

From MSP/B-06, MSP/B-07 to MSRC/B-01 old
line to be removed, and arrange the new lines
Signature of Manager 25/01/22

Name of Job : Immediate Urgent Ordinary

(Tick)

Remedy (or) Action :

Job Completion / Hand over

Date: 28/01/22 Time: 17:00 AM/PM

Signature: [Signature]

Designation: [Signature]

(Engg. Dept.)

Signature of Manager Section

Taken Over [Signature]

Signature: 25/01/22 10:00

Designation:

PORUS LABORATORIES (P) LTD.

UNIT-IV, Akkireddy Gudem, Musunuru Mandal, Krishna Dist-521 213.

REQUISITION FOR MAINTENANCE

No.

Date: 04/02/2022

Time: 9:30

From: D - Bloer

(Dept., / Section) production

Brief Description of the Job :

Work Alloted to :

To, Engg., Dept.,

Mech / Elec / Ser / Proj Tick

Main. Manager Rec'd Time..... A.M./P.M.

① SEP-01, 02, 03, 04 & 05 Vent lines, pots and scrubber lines to be
change


Signature of Manager

Name of Job : Immediate / Urgent / Ordinary

(Tick)

Remedy (or) Action :

Job Completion / Hand over

Date: 8/2/22 Time: 12:00 AM/PM

Signature: 

Designation:

(Engg. Dept.)

Signature of Manager Section

Taken Over 

Signature: 04/02/22 09:30

Designation:

PORUS LABORATORIES (P) LTD.

UNIT-IV, Akkireddy Gudem, Musunuru Mandal, Krishna Dist-521 213.

REQUISITION FOR MAINTENANCE

No.

Date: 05/09/2022

Time: 9.20

From: D-Block

(Dept., / Section)

Brief Description of the Job :

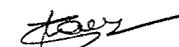
Work Alloted to :

To, Engg., Dept.,

Mech / Elec / Ser / Proj Tick

Main. Manager Rec'd Time..... A.M./P.M.

① SSP-01, 02, 03, 04 & 05, flater 1 & 2 Steam Condensate lines to be over


Signature of Manager

Name of Job : Immediate / Urgent / Ordinary

(Tick)

Remedy (or) Action :

Job Completion / Hand over

Date: 8/2/22 Time: 15:30 AM/PM

Signature: 

Designation:

(Engg. Dept.)

Signature of Manager Section

Taken Over 

Signature: 05/02/22 10:00

Designation:

PORUS LABORATORIES (P) LTD.

UNIT-IV, Akkireddy Gudem, Musunuru Mandal, Krishna Dist-521 213.

REQUISITION FOR MAINTENANCE

No.

Date : 03/02/2022

Time : 9:30

From : D-Block

(Dept., / Section) products

Brief Description of the Job :

Work Alloted to :

To, Engg., Dept.,

Mech / Elec / Ser / Proj Tick

Main. Manager Rec'd Time..... A.M./P.M.

① SSR-01, 02, 03, 04 & 05 bolted valves to be arrange.


Signature of Manager

Name of Job : Immediate / Urgent / Ordinary

(Tick)

Remedy (or) Action :

Job Completion / Hand over

Date : 2/2/22 Time : 16:00 AM/PM

Signature : 

Designation :

(Engg. Dept.)

Signature of Manager Section

Taken Over 

Signature : 03/02/22 10:00

Designation :

PORUS LABORATORIES (P) LTD.

UNIT-IV, Akkireddy Gudem, Musunuru Mandal, Krishna Dist-521 213.

REQUISITION FOR MAINTENANCE

No.

Date: 04/02/2022

Time: 10:00

From: D - Block

(Dept., / Section) production

Brief Description of the Job :

Work Alloted to :

To, Engg., Dept.,

Mech / Elec / Ser / Proj Tick

Main. Manager Rec'd Time..... A.M./P.M.

① SSB-01, 02, 03, 04 & 05 MMA gas passing lines to be changed

Signature of Manager

Name of Job : Immediate / Urgent / Ordinary

(Tick)

Remedy (or) Action :

Job Completion / Hand over

Date: 2/2/22 Time: 16:00 AM/PM

Signature:

Designation:

(Engg. Dept.)

Signature of Manager Section

Taken Over

Signature: 04/02/22 10:16

Designation:

	PORUS LABORATORIES PVT LIMITED, UNIT-IV	Page 1 of 4
	DEPARTMENT: QUALITY ASSURANCE	
	CHANGE CONTROL FORM	

Change control No:	CC/MF/001/22/0-IV	Date	01/02/2022
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1. Initiation

1.1 The following changes are proposed

S. No.	Details	Applicability
1.	Change in the site	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
2.	Change in the block	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
3.	Change in the Process	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
4.	Change in Batch Production Record	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
5.	Change in SOP	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
6.	Change in STP	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
7.	Change of Equipment	YES <input checked="" type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>
8.	Change in the equipment's / Instruments (Hardware / Software etc.,)	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
9.	Documents / forms	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
10.	Change in the API starting material source	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
11.	Any other _____	YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>
12.	Proposed change	Permanent <input checked="" type="checkbox"/> Temporary <input type="checkbox"/>

1.2 Existing System / Procedure:

1.3 Proposed System /

Refer Attachment

1.4 Reason / Justification*:

All lines to be changed for better quality & output of the product. and for safety of manufacturing process.

	Initiated By Initiator	Reviewed by Head / Deputy Initiator Dept.
Signature & Date	B. Melny 01/02/2022	 11/1/22

*Attach additional information if required, Note- If any parameter is not applicable mark as NA

	Signature & Date
Approved By	 12/11/2021

	PORUS LABORATORIES PVT LIMITED, UNIT-IV	Page 2 of 4
	DEPARTMENT: QUALITY ASSURANCE	
	CHANGE CONTROL FORM	

Change control No:	CC/MF/001/22/U-IV	Date	01/02/2022
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2. Review

Review and comments by (QA)		Major <input checked="" type="checkbox"/> Minor <input type="checkbox"/>	
Proposed change is accepted			
Name: <u>P. Sundara Rao</u>		Designation: <u>Sr. Executive</u> Sign & Date: <u>01/02/22</u>	
Concern to be taken from the following departments			
S.No	Department / Applicability	Comments	Sign & Date
1.	Quality Control YES <input checked="" type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>	Accepted	<u>[Signature]</u> 01/02/22
2.	Manufacturing / Production YES <input checked="" type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>	Accepted	<u>[Signature]</u> 01/02/22
3.	Warehouse YES <input checked="" type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>	Accepted	<u>[Signature]</u> 01/02/2022
4.	Engineering YES <input checked="" type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>	Accepted.	<u>[Signature]</u> 01/02/2022
5.	Safety, Health & Environment YES <input type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>	Accepted	<u>[Signature]</u> 01/02/2022
6.	HR / Admin YES <input checked="" type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>	Accepted	<u>[Signature]</u> 01/02/2022
7.	Site-Head YES <input checked="" type="checkbox"/> No <input type="checkbox"/> NA <input type="checkbox"/>	Accepted	<u>[Signature]</u> 01/02/2022
8.	CR / PL YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>		
9.	PP YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>		
10.	SCM YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>		
11.	Marketing / BD YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>		
12.	Customer: _____ YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>		
13.	Other : _____ YES <input type="checkbox"/> No <input type="checkbox"/> NA <input checked="" type="checkbox"/>		

	Signature & Date
Approved By	<u>[Signature]</u> 12/11/2021

	PORUS LABORATORIES PVT LIMITED, UNIT-IV	Page 3 of 4
	DEPARTMENT: QUALITY ASSURANCE	
	CHANGE CONTROL FORM	

Change control No:	CC/MF/001/22/0-IV	Date	01/02/2022
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4. Action Plan

S. No	Activities / Documents	Responsible department	Remarks
1.	Training	Training to be given to em	
2.	Batch production records		
3.	Specifications & Standard test procedures		
4.	SOPs		
5.	Qualifications		
6.	Validations		
7.	Validation Master Plan / Site Master Plan		
8.	Documents to Regulatory / Customer		
9.	Others: _____		

Sign & Date (QA):

5. Approval

Proposed change is accepted

Head / Deputy – QA, Sign & Date: 01/02/2022

6. Is the Change control closed as per time line: Yes No
If No, Status and justification for extension of timeline:

Section head / In-charge signature: _____ Date: _____

Approved by (QA): Signature: _____ Date: _____

	Signature & Date
Approved By	<u>MMR</u> 12/11/2021

	PORUS LABORATORIES PVT LIMITED, UNIT-IV	Page 4 of 4
	DEPARTMENT: QUALITY ASSURANCE	
	CHANGE CONTROL FORM	

Change control No:	REC/MF/001/22/0-IV	Date	01/02/2022
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7. Closure

S. No.	Proposed Action	Completed (Yes / No)	Reference document No. / Date	Remarks
1)	Lines to be arranged	Yes	work orders.	—

Review and closure comments by Initiating department:

new lines are arranged

Sign & date (Initiating Dept)

Chuy 10/02/2022

Closed by QA

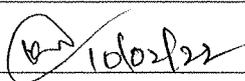
Verified by

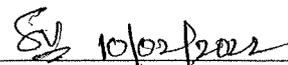
Closed by QA

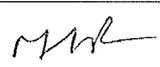
QA

Head / Deputy

Signature & Date


 10/02/22


 10/02/2022

	Signature & Date
Approved By	 12/11/2021

Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/08/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 30/10/2021
Name of the Employee: Manoj Mochi	Designation: Manufacturing Helper
Dept: Manufacturing	Date of joining: 27/10/2021

Remarks after training by Personnel & Administration Manager:

1. Safe handling and use of Hazardous Chemicals
2. Importance and usage of Personal protective Equipment.
3. Safe handling of Process Equipment.
4. Safe handling of process operations
5. Safe handling of Raw materials
6. Safe handling of products/ finished goods by avoiding contamination.
7. Emergency Exit and Evacuation.

Conducted by	Sign	Date
1. S. Ravi Prasad		30/10/2021
2. _____	_____	_____

	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager- HR		16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

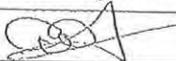
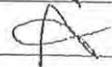
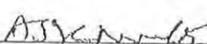
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/08/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 12/04/2021
Name of the Employee: Bhikhari Bawidars	Designation: Manufacturing helper
Dept: Manufacturing	Date of joining: 10/04/2021

Remarks after training by Personnel & Administration Manager:

1. Safe handling and use of Hazardous chemicals.
2. Importance and usage of personal protective equipment
3. Safe handling of process equipment
4. Safe handling of process operations
5. Safe handling of Raw material
6. Safe handling of products / finished goods by avoiding Contamination
7. Emergency Exit and Evaluation

Conducted by	Sign	Date
1. S. POOJAPROD		12/04/2021
2. _____	_____	_____

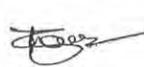
	Name	Designation	Signature	Date
Prepared by	K.Basu	Deputy Manager- HR		16/08/2018
Reviewed by	A.Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

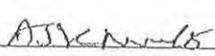
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/03/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 30/12/2021
Name of the Employee: Sudeesh Kumar	Designation: Manufacturing helper
Dept: Manufacturing	Date of joining: 26/12/2021

Remarks after training by Personnel & Administration Manager:

1. Safe handling and use of Hazardous Chemicals
2. Importance and usage of Personal protective Equipment
3. Safe handling of Process Equipment
4. Safe handling of Process operations
5. Safe handling of Raw material
6. Safe handling of Products / finished goods by avoiding contamination
7. Emergency Exits and Evaluation

Conducted by	Sign	Date
1. S. RAM PRASAD		30/12/2021
2. T. Sundara Rao		30/12/2021

	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager - HR		16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/2018

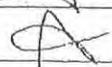
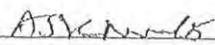
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/03/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 28/01/2022
Name of the Employee: Varun Das	Designation: Manufacturing Helper
Dept: Manufacturing	Date of joining: 26/01/2022

Remarks after training by Personnel & Administration Manager:

01. safe handling and use of Hazardous chemicals
02. Importance and usage of Personal Protective Equipment
03. safe handling of Process Equipment
04. safe handling of Raw material
05. safe handling of Process operations
06. safe handling of Products finished goods by avoiding contamination
07. Emergency Exit and Evacuation

Conducted by	Sign	Date
1. S. RAM PRASAD		28/01/2022
2. T. Sundara Rao		28/01/2022

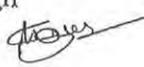
	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager- HR		16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

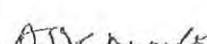
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/03/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 30/03/2022
Name of the Employee: Sudheer Ravidas	Designation: Manufacturing helper
Dept: Manufacturing	Date of joining: 28/03/2022

Remarks after training by Personnel & Administration Manager:

01. safe handling and use of Hazardous chemicals
02. Importance and usage of Personal Protective Equipment
03. safe handling of Process Equipment
04. safe handling of Process-operations.
05. safe handling of Raw material
06. safe handling of products finished goods by avoiding contamination.
07. Emergency exits and evacuation.

Conducted by	Sign	Date
1. S. Ravi Prasad		30/03/2022
2. T. Sundara Rao		30/03/2022

	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager- HR		16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

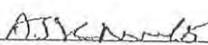
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/08/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 28/01/2022
Name of the Employee: Roushan Nochi	Designation: Manufacturing helper
Dept: Manufacturing	Date of joining: 26/01/2022

Remarks after training by Personnel & Administration Manager:

1. safe handling and use of Hazardous chemicals
2. Importance and usage of personal protective equipment
3. safe handling of process equipment
4. safe handling of process operations
5. safe handling of raw materials
6. safe handling of products/finished goods by avoiding contamination.
7. Emergency Exits and Evacuation.

Conducted by	Sign	Date
1. S. Ravi Prasad		28/01/2022
2. T. Sundara Rao		28/01/2022

	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager - HR		16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

HUMAN RESOURCES AND
 ADMINISTRATION DEPARTMENT

TITLE		INDUCTION TRAINING FORMATE	Doc. No.	PLL/HR/002/F-03
Rev. No.		04	Issue Date	01.10.2013
Effective Date		05.10.2013.	Review Date	01.10.2016

Topic: INDUCTION TRAINING	Date: 16/05/2015	
Name of the Employee: Kambalal Joseph	Designation: Manufacturing helper	
Dept: Manufacturing	Date of joining: 14/05/2015	
Remarks after training by Personnel & Administration Manager: → safe handling and use of hazardous chemicals. → Importance and usage of personal protective equipments. → safe handling of moving equipment. → safe handling of mass operation. → safe handling of Pours material. → safe handling of products / FINEMS goods by providing information. → Emergency Exit and Evacuation.		
Conducted by	Sign	Date
1. T. Sundara Rao	SL	16/05/2015
2.		

Note:- one form shall be filled for each employee

Name	Designation	Signature	Date
Prepared by N. Veeraju	Assistant HR	N. Veeraju	26/01/15
Reviewed by J. Imamaheswar Rao	Manager HR	J. Imamaheswar Rao	06/09/13
Approved by Dr. G. Satyanarayana	General Manager - QA	Dr. G. Satyanarayana	27/09/13

HUMAN RESOURCES AND ADMINISTRATION DEPARTMENT	Doc. No.	PLL/HR/002/F-01
	Rev. No.	04
	Issue Date	01.10.2013
	Effective Date	05.10.2013
	Review Date	01.10.2016
TITLE	INDUCTION TRAINING FORMATE	

Topic: INDUCTION TRAINING	Date: 12/08/2015
Name of the Employee: S. Rajeswarao	Designation: Manufacturing helper
Dept: Manufacturing	Date of joining: 10/08/2015
Remarks after training by Personnel & Administration Manager: → safe handling and use of hazardous chemicals → Importance and usage of personal protective equipment → safe handling of PPE equipment. → safe handling of process operating. → safe handling of Raw materials. → safe handling of product/Finished goods by avoiding contamination. → Emergency Exit and Evacuation.	
Conducted by 1. T. Sundara Rao 2.	Sign <u>SR</u> Date 12/08/2015

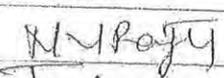
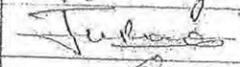
Note:-one form shall be filled for each employee

	Name	Designation	Signature	Date
Prepared by	N. Veeraj	Assistant - HR	<u>N. Veeraj</u>	26/07/13
Reviewed by	J. Umamaheswar Rao	Manager - HR	<u>J. Umamaheswar Rao</u>	26/09/13
Approved by	Dr. G. Satyanarayana	General Manager - QA	<u>Dr. G. Satyanarayana</u>	27/09/13

HUMAN RESOURCES AND ADMINISTRATION DEPARTMENT	Doc. No.	PLL/HR/002/F-01
	Rev. No.	04
	Issue Date	01.10.2013
	Effective Date	05.10.2013
	Review Date	01.10.2016
TITLE	INDUCTION TRAINING FORMATE	

Topic: INDUCTION TRAINING	Date: 04/11/2015
Name of the Employee: Udupati Krishnaraj	Designation: Chemist
Dept: Manufacturing	Date of joining: 02/11/2015
Remarks after training by Personnel & Administration Manager: 1) safe handling and use of Hazardous Chemicals. 2) Importance and usage of personal protective equipment 3) safe handling of process equipment 4) safe handling of process operations 5) safe handling of Raw material 6) safe handling of products / finished goods by avoiding contamination. 7) Emergency Exits and Evaluation	
Conducted by 1. T. Sundara Rao 2.	Sign  Date 04/11/2015

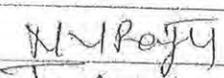
Note:-one form shall be filled for each employee

	Name	Designation	Signature	Date
Prepared by	N. Veerraju	Assistant - HR		26/07/13
Reviewed by	J. Umamaheswar Rao	Manager - HR		26/09/13
Approved by	Dr. G. Satyanarayana	General Manager - QA		27/09/13

HUMAN RESOURCES AND ADMINISTRATION DEPARTMENT	Doc. No.	PLL/HR/002/F-01
	Rev. No.	04
	Issue Date	01.10.2013
	Effective Date	05.10.2013
	Review Date	01.10.2016
TITLE	INDUCTION TRAINING FORMATE	

Topic: INDUCTION TRAINING	Date: 12/03/2016
Name of the Employee: CH. Rajeev	Designation: Chemist
Dept: Manufacturing	Date of joining: 10/03/2016
Remarks after training by Personnel & Administration Manager:	
<ol style="list-style-type: none"> 1. safe handling and use of hazardous chemicals. 2. Importance and usage of personal protective equipment. 3. safe handling of process operations. 4. safe handling of process equipment. 5. safe handling of Raw materials. 6. safe handling of products/finished goods by avoiding contamination. 7. Emergency Exits and Evacuation. 	
Conducted by	Sign
1. S. Ravi Prasad	
2.	Date: 12/03/2016.

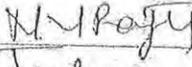
Note:-one form shall be filled for each employee

	Name	Designation	Signature	Date
Prepared by	N. Veeraj	Assistant - HR		26/09/13
Reviewed by	J. Umamaheswar Rao	Manager - HR		26/09/13
Approved by	Dr. G. Satyanarayana	General Manager - QA		27/09/13

HUMAN RESOURCES AND ADMINISTRATION DEPARTMENT	Doc. No.	PLL/HR/002/F-01 ¹⁰⁷
	Rev. No.	04
	Issue Date	01.10.2013
	Effective Date	05.10.2013
	Review Date	01.10.2016
TITLE	INDUCTION TRAINING FORMATE	

Topic: INDUCTION TRAINING	Date: 06/05/2015	
Name of the Employee: Shaike Subani	Designation: Manufacturing helper	
Dept: Manufacturing	Date of joining: 04/05/2015	
Remarks after training by Personnel & Administration Manager: 1) safe handling and use of hazardous chemicals, 2) Importance and usage of personal protective equipment, 3) safe handling of process equipment, 4) safe handling of process operations, 5) safe handling of raw material, 6) safe handling of products / finished goods by avoiding contamination, 7) Emergency Exits and Evaluation.		
Conducted by 1. T. Sundara Rao 2.	Sign 	Date 06/05/2015

Note:-one form shall be filled for each employee

	Name	Designation	Signature	Date
Prepared by	N. Veerraju	Assistant - HR		26/05/15
Reviewed by	J. Umamaheswar Rao	Manager - HR		26/09/13
Approved by	Dr. G. Satyanarayana	General Manager - QA		27/09/13

	Name	Designation	Signature	Date
Prepared by	N. Venraj	Assistant - HR	<i>N. Venraj</i>	26/01/13
Reviewed by	J. Mahalingam	Manager - HR	<i>J. Mahalingam</i>	26/01/13
Approved by	Dr. G. Sathyanarayana	General Manager - QA	<i>Dr. G. Sathyanarayana</i>	27/01/13

Note:- one form shall be filled for each employee

1. T. Sundara Rao Sign <i>SR</i> Date 04/05/2015	
Conducted by 1. safe handling and use of hazardous chemicals. 2. Employee and usage of personal protective equipment. 3. safe handling of process equipment. 4. safe handling of process operations. 5. safe handling of raw materials. 6. safe handling of product/intermediate goods by avoiding contamination. 7. Emergency exits and evacuation.	
Remarks after training by Personnel & Administration Manager:	
Dept: Manufacturing Date of joining: 05/05/2015	Name of the Employee: Mulla Pradeep Designation: Manufacturing helper Date: 04/05/2015
Topic: INDUCTION TRAINING	

HUMAN RESOURCES AND ADMINISTRATION DEPARTMENT INDUCTION TRAINING FORMATE	Doc. No.	PLI/HR/002/F-01
	Rev. No.	04
	Issue Date	01.10.2013
	Effective Date	05.10.2013
	Review Date	01.10.2016

HUMAN RESOURCES AND ADMINISTRATION DEPARTMENT		Doc. No.	PLL/HR/002/F-01
		Rev. No.	04
		Issue Date	01.10.2013
		Effective Date	05.10.2013
		Review Date	01.10.2016
TITLE	INDUCTION TRAINING FORMATE		

Topic: INDUCTION TRAINING	Date: 09/09/2015
Name of the Employee: Boppudi. Kiran Kumar	Designation: Manufacturing Helper
Dept: Manufacturing	Date of joining: 07/09/2015
Remarks after training by Personnel & Administration Manager: 1) safe handling and use of Hazardous chemicals. 2) importance and usage of personal protective equipment 3) safe handling of process equipment 4) safe handling of process operations 5) safe handling of raw material 6) safe handling of products/finished goods by avoiding contamination 7) Emergency Exits and Evaluation.	
Conducted by 1. V. Sundara Rao 2.	Sign <i>Sr</i> Date 09/09/2015

Note:-one form shall be filled for each employee

	Name	Designation	Signature	Date
Prepared by	N. Veerraju	Assistant - HR	<i>N. Veerraju</i>	26/09/13
Reviewed by	J. Umamaheswar Rao	Manager - HR	<i>J. Umamaheswar Rao</i>	26/09/13
Approved by	Dr. G. Satyanarayana	General Manager - QA	<i>G. Satyanarayana</i>	27/09/13

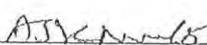
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/03/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 31/03/2022
Name of the Employee: Karu Ravidas	Designation: Manufacturing Helper
Dept: Manufacturing	Date of joining: 28/03/2022

Remarks after training by Personnel & Administration Manager:

1. Safe handling and use of Hazardous Chemicals
2. Importance and usage of Personal protective Equipment
3. Safe handling of process Equipment
4. Safe handling of process operations.
5. Safe handling of Raw materials.
6. Safe handling of products/ finished goods by avoiding Contamination
7. Emergency Exits and Evacuation.

Conducted by	Sign	Date
1. S. Ravi Prasad		31/03/2022
2. T. Sundara Rao		31/03/2022

	Name	Designation	Signature	Date
Prepared by	K.Basu	Deputy Manager- HR		16/08/2018
Reviewed by	A.Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

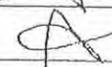
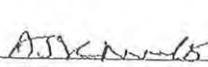
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/08/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 17/06/2021
Name of the Employee: <u>Mynarak Paswan</u>	Designation: <u>Manufacturing Helper</u>
Dept: <u>Manufacturing</u>	Date of joining: <u>14/06/2021</u>

Remarks after training by Personnel & Administration Manager:

1. Safe handling and use of Hazardous chemicals
2. Importance and usage of personal protective equipment.
3. Safe handling of Perus Equipment.
4. Safe handling of perus operations.
5. Safe handling of Raw materials
6. Safe handling products / finished goods by avoiding contamination.
7. Emergency Exits and Evacuation.

Conducted by	Sign	Date
1. S. Ravi Prasad		17/06/2021
2. V. Sundara Rao		17/06/2021

	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager- HR		16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/09/18

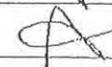
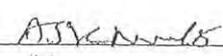
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/08/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 05/08/2021
Name of the Employee: Ravi Kumar	Designation: Manufacturing A/E Per.
Dept: Manufacturing	Date of joining: 02/08/2021

Remarks after training by Personnel & Administration Manager:

1. Safe handling and use of Hazardous chemicals.
2. Importance and usage of Personal Protective Equipments.
3. Safe handling of PPEs Equipment.
4. Safe handling of PPEs operations.
5. Safe handling of Raw materials.
6. Safe handling of products / finished goods by avoiding contamination.
7. Emergency Exits and Evacuation.

Conducted by	Sign	Date
1. S. RAJAPRASAD		5/08/2021
2. T. Sundara Rao		05/08/2021

	Name	Designation	Signature	Date
Prepared by	K.Basu	Deputy Manager - HR		16/08/2018
Reviewed by	A.Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

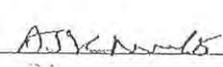
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/03/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 27/10/2021
Name of the Employee: Awadesh Ravid	Designation: Manufacturing Belter
Dept: Manufacturing	Date of joining: 23/10/2021

Remarks after training by Personnel & Administration Manager:

- 1) Safe handling and use of Hazardous chemicals.
- 2) Importance and usage of Personal Protective Equipment.
3. Safe handling of Process Equipments.
4. Safe handling of process operators
5. Safe handling of Raw materials
6. Safe handling of products/ finished goods by avoiding Contamination.
7. Emergency Exits and Evacuation.

Conducted by	Sign	Date
1. S. RAJAPROD		22/10/2021
2. T. Sundara Red		27/10/2021

	Name	Designation	Signature	Date
Prepared by	K.Basu	Deputy Manager- HR		16/08/2018
Reviewed by	A.Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

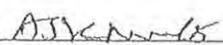
Format No.	PLL/HR/002/F-01	Rev No.	05	Effective Date	30/03/2018
TITLE : INDUCTION TRAINING					

Topic: INDUCTION TRAINING	Date: 31/03/2021
Name of the Employee: Subhas Kavidas	Designation: Manufacturing Helper
Dept: Manufacturing	Date of joining: 27/03/2021

Remarks after training by Personnel & Administration Manager:

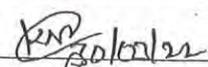
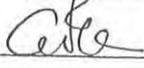
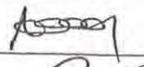
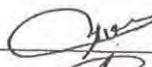
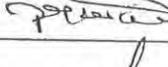
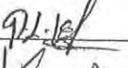
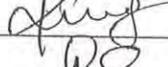
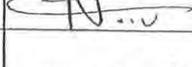
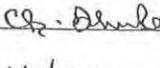
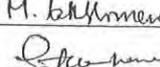
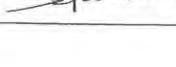
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2. Importance and usage of Personal Protective Equipment...
3. Safe handling of process equipment.
4. Safe handling of process operations.
5. Safe handling of raw materials.
6. Safe handling of products / finished goods by avoiding Contaminations.
7. Emergency Exits and Evacuation.

Conducted by	Sign	Date
1. S. Ravi Prasad		31/03/2021
2. _____	_____	_____

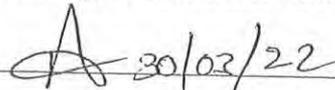
	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager - HR		16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA		17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC		17/08/18

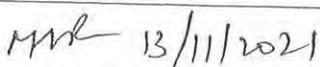
	PORUS LABORATORIES PVT LIMITED, UNIT-IV		Page 1 of 1
	DEPARTMENT: QUALITY ASSURANCE		
	TRAINING ATTENDANCE RECORD		

Topic	QA001/00, QA002/00, QA003/00, QA004/00, ISO 9001 and 2015		
Venue	office	Date	30/03/2022
From (HH:MM)	10:00	To (HH:MM)	12:30

S. No.	Name of the employee	Emp. Code	Department	Sign & Date
01	K. Magamallegowanurao	2112	QA	
02	C. Ramas (Sithmas)	1478	IT / work	
03	A. Renuka	1224	Q-c	
04	B. Dileepkumar	1686	work	
05	MD. Abdul Aziz	1725	warehouse	
06	G. Prakash Rao	1658	warehouse	
07	D. Anand Kumar	1398	production	
08	K. Chandrasekhar	1298	production	
09	B. Rajesh	1634	production	
10	Sudhir Babu. K	2117	Electrical	
11	P. Prakash	1483	production	
12	P. Lakshmi Kumar	1927	SPP production	
13	K. V. Suresh	1446	Maintenance	
14	P. Sunil Babu	1875	Finance	
15	CH. RAVI	1862	HR & ADMIN	
16	Nagaraju. P	1533	Maintenance	
17	Ch. Dharmarao.	2043	Electrical	
18	M. Lakshmana	1592	Electrical	
19	A. Satish Kumar	1249	MEE	

Note: The evaluation is carried out through written test / Oral.

Signature of the Trainer & Date:  30/03/22

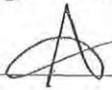
	Signature & Date
Approved By	 13/11/2021

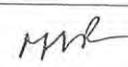
	PORUS LABORATORIES PVT LIMITED, UNIT-IV		Page 1 of 1
	DEPARTMENT: QUALITY ASSURANCE		
	TRAINING ATTENDANCE RECORD		

Topic	QA 001/00, QA 002/00, QA 003/00, QA 004/00 of ISO 9001 and 2015		
Venue	office	Date	30/03/2022
From (HH:MM)	10:00	To (HH:MM)	12:30

S. No.	Name of the employee	Emp. Code	Department	Sign & Date
20	P. Chandra Sekhar	1228	M.E.E(EHS)	Chp
21	A. Yoganand	1832	EHS	AAT
22	K. Pradeep Raddy	2033	WH	K. P. Raddy
23	D. Durga Prasad	1584	WH	D. Durga Prasad
24	M. Rajasekhar	2096	EHS-safety	M. Rajasekhar
25	Ch. Kiran Kumar	1285	C-Block	Ch. Kiran Kumar
26	T. Sivagoban	1895	C-Block	T. Sivagoban
27	P. Mallain	1177	Production	P. Mallain
28	S. Ravi Prasad	1386	porus	S. Ravi Prasad
29	Ch. Rajeev	1465	shift-Incharge	Ch. Rajeev
30	M. Trinadh	1300	shift-Incharge	M. Trinadh
31	V. Krishniah	1520	Sr. chemist	V. Krishniah
32	M. Ravi	1157	chemist	M. Ravi

Note: The evaluation is carried out through written test / Oral.

Signature of the Trainer & Date:  30/03/2022

Approved By	Signature & Date
	 13/11/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Handling of Hazardous chemicals.
 Date & Venue : 18/02/2022 Guest house
 Trainer : M. Rajalekhar

S.No	Participant Name	Department	E. Code	Signature
01	D. Prasad	Production	444455	[Signature]
02	V. H. S. S. S.	STR	1481	[Signature]
03	Ch. S. S. S.	Chemist	1229	[Signature]
04	P. S. S. S.	Fitter	444481	[Signature]
05	A. S. S. S.	Store	444432	[Signature]
06	M. S. S. S.	Production	1302	[Signature]
07	V. S. S. S.	"	1473	[Signature]
08	K. S. S. S.	Store	2033	[Signature]
09	S. S. S. S.	MEE	1249	[Signature]
10	Ch. S. S. S.	EHS	1758	[Signature]
11	S. S. S. S.	D	45726	[Signature]
12	U. S. S. S.	EHS	9481	[Signature]
13	P. S. S. S.	EHS	1228	[Signature]
14	R. S. S. S.	D-block	45665	[Signature]
15	P. S. S. S.	EHS	1200	[Signature]
16	M. S. S. S.	D-block	45569	[Signature]
17	Sudheer Ravindar	D	45735	[Signature]
18	SUDHEER KUMAR	D	45700	SUDHEER
19	P. S. S. S.	Mnt	1359	[Signature]
20	K. S. S. S.	Production	1576	[Signature]

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer: [Signature] 18/02/2022

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	[Signature]	16/10/21
Reviewed by	T. Anil Babu	Plant Head	[Signature]	16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA	[Signature]	17/10/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : safe handling of liquid, solid and combustible materials
 Date & Venue : 12/10/2022 @ Amenthouse
 Trainer : M. Rajasekhar

S.No	Participant Name	Department	E. Code	Signature
01	STR PATNAIK	warehouse	2072	[Signature]
02	B. Poojith	production / B	1634	[Signature]
03	B. Ravi kish.	Electrical	1360	[Signature]
04	Ch. S. V. Jagadev	Chemist	1229	[Signature]
05	CH. DHARADARAO	Electrical	2043	[Signature]
06	N. Nagaraj Kumar Babu	prod. manager	1248	[Signature]
07	V. Nagaraj	Production	1473	[Signature]
08	P. Mallaiiah	Production	1177	[Signature]
09	Ch. Pullaiah	QA	1188	[Signature]
10	Nagaraj P	Maint	1533	[Signature]
11	K. Narayana	B. Block	152A	[Signature]
12	P. Subbarao	production	1306	[Signature]
13	G. Ravi Prasad	production	1386	[Signature]
14	B. Drabhalaga	Pumps	6093	[Signature]
15	D. Danga Prasad	warehouse	1584	[Signature]
16	A. Rama Maheswari	QA	1440	[Signature]
17	ജി. ജി. കെ. പാർവ്വതി	D. Block	45723	[Signature]
18	CH. S. V. Jagadev	EHS	1758	[Signature]
19	കെ. ചൗധരി	D. Block	45721	[Signature]
20	K. Choudary	Production	1576	[Signature]

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer: [Signature] 12/10/21

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	[Signature]	16/10/21
Reviewed by	T. Anil Babu	Plant Head	[Signature]	16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA	[Signature]	17/10/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : safe handling of MMA gas
 Date & Venue : 01/02/2022 & Guest house
 Trainer : M. Rajasekhar

S.No	Participant Name	Department	E. Code	Signature
01	CH-DHARMA RAO	ELECTRICAL	2043	Ch. Dharmarao
02	Ch. S.r. Chaitanya	C-Block	1229	[Signature]
03	M. Naga Ramesh Babu	Prod.	1248	[Signature]
04	B. Ravi Kumar	ELECTRICAL	1360	[Signature]
05	STR PATNAIK	Warehouse	2072	[Signature]
06	P. Mallaiyah	Production	1177	[Signature]
07	B. Rajesh	production	1634	[Signature]
08	Ch. padma chow	QC	1198	[Signature]
09	V. Rajinikanth	production	1473	[Signature]
10	M. Shankar	Maint. In	444478	[Signature]
11	Nagaraju, P	Maint	1533	[Signature]
12	K. Narath	B-Block	1027	[Signature]
13	B. Mohan	B. Block	1472	[Signature]
14	P. Susheela	Production	1306	[Signature]
15	B. Ravi Kumar	B-Block	2225	[Signature]
16	D. Divya prasath	Warehouse	1584	[Signature]
17	S. Ravi prasath	Production	1386	[Signature]
18	D. Prasad	EHS	444455	[Signature]
19	P. Lakshmi	QC	102	[Signature]
20	मनीष मोन्दा	D	45736	[Signature]

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer: *[Signature]*
01/02/22

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	[Signature]	16/10/21
Reviewed by	T. Anil Babu	Plant Head	[Signature]	16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA	[Signature]	17/10/21

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : *Static electricity's control and during handling of MMA gas*
 Date & Venue : *19/11/2021 @ Guest House*
 Trainer : *Mr. L. Muralidhar Rao*

S.No	Participant Name	Department	E. Code	Signature
01	A. murali kulshma	Production-B	1297	<i>[Signature]</i>
02	V. Vajireddy	Production-B	1473	<i>[Signature]</i>
03	S.T.R. Patnaik	Warehouse	2072	<i>[Signature]</i>
04	D. Durga prasad	warehouse	1584	<i>[Signature]</i>
05	U. Balakrishna	EHS	1481	<i>[Signature]</i>
06	R. Kiran Babu	D-Block	444444	<i>[Signature]</i>
07	R. Ramesh	D. Block	444413	<i>[Signature]</i>
08	Y.B. Srinivasa	Q.C	1290	<i>[Signature]</i>
09	M.V.N. Sudhar	'C' Block	1332	<i>[Signature]</i>
10	S.V. Babu	Gypsum	1399	<i>[Signature]</i>
11	G. Ramakrishna	C-Block	1478	<i>[Signature]</i>
12	B. Nasarabab	D Block	1637	<i>[Signature]</i>
13	P. Sai Kumar	"D" Block	1555	<i>[Signature]</i>
14	V. Siva Kumar	Q.C.	1717	<i>[Signature]</i>
15	K. Ramani	QC	1199	<i>[Signature]</i>
16	A. Sathyanarayana	MEE	1249	<i>[Signature]</i>
17	G. Srisindhu	MGB	44440	<i>[Signature]</i>
18	K. Srinivas	QC	1937	<i>[Signature]</i>
19	P. Chandana Seshu	M.E.E	1228	<i>[Signature]</i>
20	J. Lalchand Rao	W.Store	1118	<i>[Signature]</i>

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer: *M Rao*
19/11/2021
(L. Muralidhar Rao)

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	<i>[Signature]</i>	16/10/21
Reviewed by	T. Anil Babu	Plant Head	<i>[Signature]</i>	16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA	<i>[Signature]</i>	17/10/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : *operation of Fire Extinguisher & Hydrant system*
 Date & Venue : *18/10/2022 & Guest house*
 Trainer : *M. Rajasekhar*

S.No	Participant Name	Department	E. Code	Signature
01	<i>Sudhir Babu K</i>	<i>Electrical</i>	<i>2117</i>	<i>[Signature]</i>
2	<i>Ch Sundara Rao</i>	<i>production helper</i>	<i>444450</i>	<i>[Signature]</i>
3	<i>CH RAVI</i>	<i>HR&ADMIN</i>	<i>1802</i>	<i>[Signature]</i>
4	<i>P. Raja</i>	<i>Maintenance</i>	<i>1359</i>	<i>[Signature]</i>
05	<i>Ch. S. Chandra</i>	<i>CUSTOMER</i>	<i>1229</i>	<i>[Signature]</i>
06	<i>MD. Abdul Azeez</i>	<i>warehouse</i>	<i>1725</i>	<i>[Signature]</i>
07	<i>B. Dilip Kumar</i>	<i>warehouse</i>	<i>1636</i>	<i>[Signature]</i>
08	<i>T. Sundara Rao</i>	<i>QA</i>	<i>1174</i>	<i>[Signature]</i>
09	<i>SQ. Sathou Bamma</i>	<i>fitter</i>	<i>444482</i>	<i>[Signature]</i>
10	<i>L.V. Pancharaiah</i>	<i>FITTER</i>	<i>1240</i>	<i>[Signature]</i>
11	<i>L. Srinivas Kumar</i>	<i>fitters</i>	<i>1402</i>	<i>[Signature]</i>
12	<i>M. Nagarajan</i>	<i>hullman</i>	<i>444464</i>	<i>[Signature]</i>
13	<i>R. K. Kishore</i>	<i>EIG</i>	<i>1351</i>	<i>[Signature]</i>
14	<i>SK. Raji</i>	<i>Production C-Block</i>	<i>1218</i>	<i>[Signature]</i>
15	<i>[Signature]</i>	<i>Production R-Block</i>	<i>1398</i>	<i>[Signature]</i>
16	<i>B. Rajesh</i>	<i>R-Block</i>	<i>1634</i>	<i>[Signature]</i>

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer: *[Signature]*
18/10/22

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	<i>[Signature]</i>	<i>16/10/21</i>
Reviewed by	T. Anil Babu	Plant Head	<i>[Signature]</i>	<i>16/10/21</i>
Approved by	T. Sundara Rao	Sr. Executive - QA	<i>[Signature]</i>	<i>17/10/2021</i>

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Fire Drill
 Date & Venue : 18/11/2021 & MMA tank farm Area
 Trainer : Mr. Muralidhar Rao

S.No	Participant Name	Department	E. Code	Signature
1	P. Raja	Maint	1359	P. Raja
2	N.N. Ramasubbar	Prod	1248	N.N. Ramasubbar
3	A. Yognand	ETS	1832	A. Yognand
4	K. Srinivas	Q.C	1933	K. Srinivas
5	A. Suresh Kumar	MEE	1249	A. Suresh Kumar
6	P. Chandra Sellar	MEE	1228	P. Chandra Sellar
7	A. Nagendra	Maintenance	1403	A. Nagendra
8	K. Nagaraj Kumar	CPA	2112	K. Nagaraj Kumar
9	Ch. D. V. Kishan Kumar	C-Block	1285	Ch. D. V. Kishan Kumar
10	B. Dileep Kumar	stor	1686	B. Dileep Kumar
11	A. Chandra Sekhara	Q.C	1110	A. Chandra Sekhara
12	K. Narasimha Reddy	C-Block	44403	K. Narasimha Reddy
13	D. Venkatesh Kumar	mee	444430	D. Venkatesh Kumar
14	P. Ram Babu	chickling	444507	P. Ram Babu
15	M. Hanthappa	Helper	1115	M. Hanthappa
16	G. S. Srinivas	Helper	144410	G. S. Srinivas
17	Ch. Pullaiah	Q.C	1198	Ch. Pullaiah
18	A. Ramach	Q.C	1224	A. Ramach
19	Ch. Lakshmi	Store	444447	Ch. Lakshmi
20	O. Karakambaram	stor	1159	O. Karakambaram

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer: *M Rao*
 18/11/2021
 (L. Muralidhar Rao)

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	<i>Ch. Ravi</i>	16/10/21
Reviewed by	T. Anil Babu	Plant Head	<i>T. Anil Babu</i>	16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA	<i>T. Sundara Rao</i>	17/10/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Fire Drill
 Date & Venue : 18/11/2021 & MMA Tank farm Area
 Trainer : Mr. Muralidhar Rao

S.No	Participant Name	Department	E. Code	Signature
21	T. Anirudh	Store	444418	
22	G. Suresh	Store	444432	
23	P. Mohana Rao	"C" Block	444484	P. Mohana Rao
24	D. Papa Rao	a.c	444423	
25	K. Nagesh	"C" Block	1136	K. Nagesh
26	D. Prem Raju	Gy person	444424	D. Prem Raju
27	S. Suba Raju	"	1103	S. Suba Raju
28	K. Chalapati Rao	mainten	1235	
29	G. David Raju	gy person	1134	G. David Raju
30	Ch. Sr. Chaitanya	C-Block	1229	
31	Ch. Janardhan Reddy	B-Block	444448	Ch. Janardhan Reddy
32	P. David	MEE	1138	P. David
33	G. Hemachandra	C-Block	1478	G. Hemachandra
34	D. Durga Prasad	Lead. ranger	1184	
35	S.T.R. PATNAIK	operator	2072	
36	J. Venkatesh	"	"	"
37	K. Praveen Reddy	Lead. ranger	2033	
38	2017 Q12	2017 Q12	.	2017 Q12
39	A RUMI LORRAINE	"	.	A RUMI LORRAINE
40	VIVAG	"	.	VIVAG

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer:
 (M. Muralidhar Rao)
 18/11/2021

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR		16/10/21
Reviewed by	T. Anil Babu	Plant Head		16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA		17/10/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Machine guarding
 Date & Venue : 20/11/2021 & Guest House
 Trainer : Mr. L. Muralidhar Rao

S.No	Participant Name	Department	E. Code	Signature
1	K. Srinivasa	Q.C	1933	<i>[Signature]</i>
2	M. Lakshmana	Electrical	1592	<i>[Signature]</i>
3	SK. K. Rahman	Q.C	1223	<i>[Signature]</i>
4	K. Nagamalleswararao	QA	2112	<i>[Signature]</i>
5	U. Bala Krishna	EHS	1481	<i>[Signature]</i>
6	Phalharame Rao	QC	1222	<i>[Signature]</i>
7	B. Narasimhan	D Block	1637	<i>[Signature]</i>
8	D. Durga Prasad	warehouse	1584	<i>[Signature]</i>
9	S.T. R. Patnaik	warehouse	2072	<i>[Signature]</i>
10	Nagaraju. P	Maintenance	1533	<i>[Signature]</i>
11	P. Raju	Maintenance	1359	<i>[Signature]</i>
12	D. Prasad	B-Block	444455	<i>[Signature]</i>
13	Ch. Nagaraju	EHS	1758	<i>[Signature]</i>
/				

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory. ✓

Sign of Trainer: *[Signature]*
 20/11/2021
 (L. Muralidhar Rao)

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	<i>[Signature]</i>	16/10/21
Reviewed by	T. Anil Babu	Plant Head	<i>[Signature]</i>	16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA	<i>[Signature]</i>	17/10/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/10/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : *static electricity and its control*
 Date & Venue : *19/11/2021 & Guest House*
 Trainer : *Mr. L. Muralidhar Rao*

S.No	Participant Name	Department	E. Code	Signature
21	<i>K. Venkata Swarup</i>	<i>Q.C</i>	<i>1396</i>	<i>[Signature]</i>
22	<i>N.V. Ramesh Babu</i>	<i>PROD</i>	<i>1248</i>	<i>[Signature]</i>
23	<i>P. Subhakar Rao</i>	<i>QC</i>	<i>1212</i>	<i>[Signature]</i>
24	<i>K. Venmu</i>	<i>4NBI</i>	<i>11485</i>	<i>K Venmu</i>
25	<i>M. RAJU</i>	<i>4NBI</i>	<i>1172</i>	
26	<i>T. Sivagolam</i>	<i>C-Block</i>	<i>1395</i>	<i>[Signature]</i>
27	<i>G. Krishna Rao</i>	<i>B-Block</i>	<i>1234</i>	<i>[Signature]</i>
28	<i>K. Nagaraj</i>	<i>QC</i>	<i>1994</i>	<i>[Signature]</i>
29	<i>Ch. Rajeev</i>	<i>4NBI</i>	<i>1465</i>	<i>[Signature]</i>
30	<i>M. Rajasekhari</i>	<i>EHS-safety</i>	<i>2096</i>	<i>[Signature]</i>
31	<i>D. Yogeswar</i>	<i>EBI</i>	<i>1832</i>	<i>[Signature]</i>
32	<i>D Prasad</i>	<i>B-BLOCK</i>	<i>444455</i>	<i>[Signature]</i>
/				

Remarks: Evaluation is carried out by oral / written test and found satisfactory / not satisfactory.

Sign of Trainer: *[Signature]*
19/11/2021
(L. Muralidhar Rao)

	Name	Designation	Signature	Date
Prepared by	Ch. Ravi	Sr. Executive - HR	<i>[Signature]</i>	16/10/21
Reviewed by	T. Anil Babu	Plant Head	<i>T. Anil Babu</i>	16/10/21
Approved by	T. Sundara Rao	Sr. Executive - QA	<i>[Signature]</i>	17/10/2021

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HUMAN RESOURCES DEPARTMENT



Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/09/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Handling of hazardous chemicals
 Date & Venue : 12/10/2021 & Guest house
 Faculty : M. Rajasekhar

S.No	Participants	Department	Designation	Signature
01.	S.T.R. PATNAIK	Warehouse	manager	
02	D. Durga Prasad	warehouse	Asst. manager	
03	K. Prakash Reddy	warehouse	Asst. manager	
04	A. Anil Kumar Reddy	warehouse	Sr. Executive	
05	N. Srinivasa Rao	warehouse	Assistant	
06	B. Dilip Kumar	warehouse	Executive	
07	Ch. Ganesh	warehouse	HELPER	Ch. Ganesh
08	T. Venkatesh	warehouse	Helper	T. Venkatesh
09	Ch. Ravi Reddy	WH	Executive	
10	G. Suresh	WH	Helper	
11	T. Anurag	WH	Helper	
12	T. Lakshminarayana	WH	Helper	

Sign of HR

	Name	Department	Signature	Date
Prepared by	R. Suri Babu	Human Resource		17/09/2021
Reviewed by	Ch. Ravi	Human Resource		17/09/2021
Approved by	T. Sundara Rao	Quality Assurance		17/09/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/09/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Work permit system

Date & Venue : 23/09/2021

Faculty : M. Rajasekhar

S.No	Participants	Department	Designation	Signature
01	G. Krishna Rao	D-Block	Sr chemist	
02	A. Ramach	QC	Sr. Offc	
03	A. Suman Rao	Production	Chemist	
04	T. Nageswari	Gypsum	Chemist	
05	Ch. Laxman Kumar	C-Block	Chemist	
06	K. Nagisha Rao	C-Block	Helper	
07	P. Babu Rao	Maint	Ritua	
08	A. Mahi Kameswari	Maint	Ritua	
09	P. Sajeel	Gran	Maint	
10	P. Pavand	M.E.F	Help.	
11	P. Srikun	Ch A		
12	A. Gokulakrishna	Sr. Chemist	QC	
13	P. Chubbelle	Ch	M.E.E	
14	M. Venkateswara Rao	M.E.E	Helper	
15	O. Kanakambaram	Store	helper.	OKM
16	B. Jagapathi	M.E.E	helpers	
17	D. Jaji Babu	Gypsum	Helper	
18	P. P. Mohan Rao	C-Block	helper	
19	D. Suman	Gypsum	helper	
20	K. Sushler	C-Block	helper	
21	K. Durga Aniswari	Gypsum	helper	
22	M. Rajendrababu	Gypsum	helper.	

Sign of HR

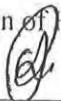
	Name	Department	Signature	Date
Prepared by	R. Suri Babu	Human Resource		17/09/2021
Reviewed by	Ch. Ravi	Human Resource		17/09/2021
Approved by	T. Sundara Rao	Quality Assurance		17/09/2021

Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/09/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : *Work permit system*
 Date & Venue : *23/09/2021*
 Faculty : *M. Rajasekhar*

S.No	Participants	Department	Designation	Signature
23	<i>K. Chandana Sekhar</i>	<i>Production</i>	<i>Shift Pro</i>	<i>G</i>
24	<i>K. Ramiah</i>	<i>pro</i>	<i>Helper</i>	
25	<i>K. Veni</i>	<i>pro</i>	<i>Helper</i>	
26	<i>V. Prasad</i>	<i>pro</i>	<i>Helper</i>	
27	<i>K. Kanaka Raju</i>	<i>pro</i>	<i>Helper</i>	<i>K Kanaka Raju</i>
28	<i>D. Jai Babu</i>	<i>pro</i>	<i>Helper</i>	<i>D. Jai Babu</i>
29	<i>M. Neerambabu</i>	<i>pro</i>	<i>Helper</i>	<i>M. Neerambabu</i>
30	<i>P. Subba Rao</i>	<i>pro</i>	<i>Helper</i>	<i>P. Subba Rao</i>
31	<i>J. Venkateshwarlu</i>	<i>pro</i>	<i>Helper</i>	<i>J. Venkateshwarlu</i>
32	<i>T. Sobhana Chalam</i>	<i>product</i>	<i>Helper</i>	<i>T. Sobhana</i>
33	<i>K. Venkateswara</i>	<i>production</i>	<i>Chemist</i>	
34	<i>E. Muthureddy</i>	<i>qc</i>	<i>Engineer</i>	<i>E. Muthureddy</i>
35	<i>G. Sowini Vajra Rao</i>	<i>electrical</i>	<i>electrician</i>	<i>G. Sowini Vajra</i>
36	<i>D. Prateekha Rao</i>	<i>II</i>	<i>Lab</i>	<i>D. Prateekha</i>
37	<i>D. Papa Rao</i>	<i>QC</i>	<i>Helper</i>	<i>D. Papa Rao</i>
38	<i>J. Brauser</i>	<i>B</i>	<i>Helper</i>	<i>J. Brauser</i>
39	<i>C. Ramakrishna</i>	<i>Cy/PSM</i>	<i>3 Chemist</i>	<i>C. Ravi</i>
40	<i>P. Rambha</i>	<i>chiling</i>	<i>helper</i>	<i>P. Rambha</i>
41	<i>P. Venkateshwarlu</i>	<i>product</i>	<i>Helper</i>	<i>P. Venkateshwarlu</i>
42	<i>P. Keja</i>	<i>Meat</i>	<i>Jr Engineer</i>	<i>P. Keja</i>
43	<i>A. Yoganand</i>	<i>EH</i>	<i>Manager</i>	<i>A. Yoganand</i>
44	<i>P. Mallaiyeri</i>	<i>Prod</i>	<i>Dynamism</i>	<i>P. Mallaiyeri</i>

Sign of HR



	Name	Department	Signature	Date
Prepared by	R. Suri Babu	Human Resource	<i>R. Suri Babu</i>	17/09/2021
Reviewed by	Ch. Ravi	Human Resource	<i>Ch. Ravi</i>	17/09/2021
Approved by	T. Sundara Rao	Quality Assurance	<i>T. Sundara Rao</i>	17/09/2021

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Format No.	PLI/HR/002/F-06	Rev No.	07	Effective Date	18/09/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : work permit system
 Date & Venue : 30/09/2021 & Quert hour
 Faculty : M. Rajasekhar

S.No	Participants	Department	Designation	Signature
1	M. Ravi	MEE	cleaner	[Signature]
2	B. Suresh	MEE	Helper	[Signature]
3	M. Suresh	MEE	Helper	[Signature]
4	K. Prasad	STWH	Engineer	[Signature]
5	B. Deepthi	W.H	Engineer	[Signature]
6	MD. Abdul Azeer	W.H	Senior Engineer	[Signature]
7	Y.B. Srinivasa	Q.C	Excutive	[Signature]
8	S.C. Ramesh	Q.C	Excutive	[Signature]
9	M. Vinodh (B-block)	Production	Shift Incharge	[Signature]
10	K. Prasad (2033)	Production	Shift Incharge	[Signature]
11	A. Shil Kumar Reddy	W.H	Sr. Executive	[Signature]
12	Ch. Sr. Gunderam	Q.C	Excutive	[Signature]
13	[Signature]	Q.C	Int-charge	[Signature]
14	G. Ramgopal Rao	Production	Helper	[Signature]
15	G. Balakrishna	Production	Helper	[Signature]
16	Ch. Srinivas Rao	Production	Helper	[Signature]
17	[Signature]	Production	Manager	[Signature]
18	M. Mahesh	Production	Shift-Incharge	[Signature]
19	S.V. Basu	Production	Shift	[Signature]
20	T. Kalyana Rao	Production	Shift	[Signature]
21	G. Yash Ravi	Production	Shift	[Signature]
22	Ch. Srinivas Rao	Production	Shift	[Signature]

Sign of HR
 [Signature]
 30/09/2021

Approved by	T. Sundara Rao	Quality Assurance	[Signature]	17/09/2021
Reviewed by	Ch. Ravi	Human Resource	[Signature]	17/09/2021
Prepared by	R. Suri Babu	Human Resource	[Signature]	17/09/2021
Name		Department	Signature	Date

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Format No.	PLT/HR/002/F-06	Rev No.	07	Effective Date	18/09/2021
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Training Program : **Work Permit system**
 Date & Venue : **20/09/2021 & Guest house**
 Faculty : **M. Rajasekhar**

S.No	Participants	Department	Designation	Signature
23	G. Pradeep Reddy	PLT	Executive	[Signature]
24	K. Venkatesh Babu	QC	Chemist	[Signature]
25	V. Siva Kumar	Q.C	Sr. Executive	[Signature]
26	V. Rajitha	C-Block	Changy	[Signature]
27	M.V.N. Suresh	C-Block	Chemist	[Signature]
28	G. Anjan	Q.C	Analyst	[Signature]
29	T. Akshaya Devi	B-Block	Sr. Executive	[Signature]
30	D. Narayana Dasu	C-Block	Helper	[Signature]
31	Ch. Pulakala	Q.C	Sr. Executive	[Signature]
32	L. Babu	Q.C	Executive	[Signature]
33	B. Suresh	Production	Opn	[Signature]
34	P.K. Ali	Production	Filter	[Signature]
35	L. Sany Kumar	Production	Filter	[Signature]
36	T. Deepthi Reddy	Q.C	Opn	[Signature]
37	Suba Raju V	Q.C	Worker	[Signature]
38	D. Bhaskara Rao	Q.C	Helper	[Signature]
39	Sr. BASHA	ELECTRICAL	ELECTRICAL	[Signature]
40	Ch. Rajasekhari	EHS	Executive	[Signature]
41	M. Lakshmana	Electrical	Asst. Manager	[Signature]
42	B. Rajesh	Electrical	Asst. Engineer	[Signature]
43	K. Pradeep	Q.C	Opn	[Signature]
44	K. Anu. Suresh	Q.C	Asst. Engineer	[Signature]

Sign of HR
 [Signature]
 20/09/2021

Prepared by	R. Suri Babu	Human Resource	[Signature]	17/09/2021
Reviewed by	Ch. Ravi	Human Resource	[Signature]	17/09/2021
Approved by	T. Sundara Rao	Quality Assurance	[Signature]	17/09/2021

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HUMAN RESOURCES DEPARTMENT

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Format No.	PLL/HR/002/F-06	Rev No.	07	Effective Date	18/09/2021
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Work permit system for Authorized signatories.
Date & Venue : 20/09/2021 & Guest House
Faculty : M. Rajasekhar

S.No	Participants	Department	Designation	Signature
01.	T. Sundara Rao	QA	Sr. Executive	[Signature]
02	K. Srinivasu	Q.C	Manager	[Signature]
03	P. Prabhakara Rao	QC	Asst. Manager	[Signature]
04	T. Anil Babu	Admin	Sr. Manager	[Signature]
05	C. Nagaprasadh	Byg Service	AGM	[Signature]
06	E. Murugan	Civil	Asst. Man	[Signature]
07	P. Mallanah	Production	By Manager	[Signature]
08	A. Yoganand	ETHS	Manager	[Signature]
09	A. Murali Krishna	Production	S-Production	[Signature]
10.	S. Ravi Prasad	production	Sr. mayer	[Signature]
11	K. Choudary	Production	Asst manager	[Signature]
12.	CH. DHARADARAO	Electrical	DY. manager	[Signature]
13.	P. Ravi	Mech	Jr. Engineer	[Signature]
14	N.N. Ramesh Babu	production	Dt manager	[Signature]
15	U. Balakrishna	ETHS	Executive	[Signature]
16	S.T.R. Patnaik	Warehouse	Manager	[Signature]
17.	D. Durga Prasad	work less	A. Manager	[Signature]

Sign of HR
[Signature] 20/09/2021

	Name	Department	Signature	Date
Prepared by	R. Suri Babu	Human Resource	[Signature]	17/09/2021
Reviewed by	Ch. Ravi	Human Resource	[Signature]	17/09/2021
Approved by	T. Sundara Rao	Quality Assurance	[Signature]	17/09/2021

Format No.	PLL/HR/002/F-06	Rev No.	06	Effective Date	20/08/2018
TITLE : TRAINING ATTENDANCE FORM					

Training Program : Personal protective Equipments (PPE)

Date & Venue : 07/08/21 & Guest house

Faculty : CH. Jagadish

S.No	Participants	Designation	Signature
01	T. Aseesudam (B-Block)	Sr. exactive	An
02	B. Nasorajab (UNPI)	Sr. Chemist	[Signature]
03	T. Sivagopal Rao (Prod. C)	CHEMIST	[Signature]
4	Sk. Rafi (C-Block)	Chemist	Rafi
5	D. Jyothi (Fitter)	Helper.	[Signature]
6	D. Prem Raju (Fitter)	Helper	[Signature]
7	D. Venkath Rao (C-Block)	Helper	[Signature]
8	D. Sudhakar Prasad (C-Block)	Helper	[Signature]
9	Zaeon [C-Block]	Helper.	Zaeon
10	M. Kumar (B.)		[Signature]
11	K. Jagadish (GUPESAN)		[Signature]
12	M. SWAMY (B) block		M. SWAMY
13	Sk. sathu Basha. (Fitter)	Mainten.	Basha.
14	P. Khadaraji		[Signature]
15	K. Subhasch Bose (Boiler)	Boiler	K.S. Bose
16	B. Jethendra (Helper) Boile	Boiler	B. Jethendra
17	D. Krishnaiah	etichonist	[Signature]

Sign of HR [Signature] 07/08/21

	Name	Designation	Signature	Date
Prepared by	K. Basu	Deputy Manager - HR	[Signature]	16/08/2018
Reviewed by	A. Rama Mohana Rao	Deputy Manager - QA	[Signature]	17/08/2018
Approved by	A.S.R.C Murthy	General Manager - CQA&CQC	[Signature]	17/08/2018

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Sign: *SC* Date: 20/06/17

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PRODUCTION		Document No.	PLL/PD/NMP.01.01
		Rev. No.	01
BATCH PROCESSING RECORD		Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
Title	LDIL-109/STAGE-I	Issue Date	20.06.2017
		Effective Date	22.06.2017
		Page No.	Page 1 of 9
Batch No.	<i>EV</i> NMP 01220083	Issued By & Date	<i>SC</i> 26/03/22

INPUT BATCH SIZE		<u>2625</u> Kg of Phthalic anhydride	
Starting		Completion	
Date	26/03/22	Date	29/03/22
Time	19:50	Time	23:30
Expected yield Ratio	1:0.99 - 1.07	Actual yield in Kg.	2804 kg

Production in-charge	<i>Chuy</i>	Sign & Date	<i>uj</i> 22/03/22
----------------------	-------------	-------------	--------------------

QUALITY ASSURANCE CHECKLIST	
Entries complete & Accurate, Corrections initialed	<input checked="" type="checkbox"/> OK / Not OK
Quantities Correct	<input checked="" type="checkbox"/> OK / Not OK
Deviation / Equipment Break Down	Yes/NO <input checked="" type="checkbox"/>
OOS Report (if any) No.	Yes/NO <input checked="" type="checkbox"/>
Verified By (Name): <i>T. Sundara Rao</i>	Sign: <i>SC</i> Date: 28/03/22

INSTRUCTIONS	
<ol style="list-style-type: none"> 1. Entries should be legible neat and complete. Over writing and use of correcting fluid is prohibited. 2. Strike off the wrong entry with a single line, enter the correct value and initial with date. 3. In case of delay / Break down, provide information in the Batch Remarks Sheet. 4. The approximate time and temperature wherever specified are not critical. 5. Wherever single time and temperature is specified, write final time & temperature. 6. The date change should be from 00-00 hrs 7. In case of deviation of process parameters mention in the Deviation Report. 8. Critical parameters highlighted in bold. 9. The persons whoever involved in the manufacturing activity of this batch, record their signature in the signatory table. 	

	Name	Designation	Signature	Date
Prepared by	B. Venkateswara Reddy	GM - Production	<i>B. Venkateswara Reddy</i>	18/06/2017
Reviewed by	Dr. Balakrishnan Ganesan	GM - R&D & Scale up	<i>Dr. Balakrishnan Ganesan</i>	19/06/2017
Approved by	A.S.R.C. Murthy	GM - CQA & CQC	<i>A.S.R.C. Murthy</i>	19/06/2017

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Date 20/06/17

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PRODUCTION		Document No.	PLL/PD/NMP.01.01
		Rev. No.	01
BATCH PROCESSING RECORD		Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
Title	LDIL-109/STAGE-I	Issue Date	20.06.2017
		Effective Date	22.06.2017
		Page No.	Page 2 of 9
Batch No.	<i>R/NMP01220083</i>	Issued By & Date	<i>SL 26/03/22</i>

S. No.	Title	Page No.
01.	Raw material Details	03
02.	Equipment Details	04
03.	Manufacturing Process	04
04.	Yield Summary Report	08
05.	Batch Remarks Sheet	08
06.	Deviation Record	09
07.	QA Declaration	09

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PRODUCTION		Document No.	PLL/PD/NMP.01.01
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BATCH PROCESSING RECORD		Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
Title	LDIL-109/STAGE-I	Issue Date	20.06.2017
		Effective Date	22.06.2017
		Page No.	Page 3 of 9
Batch No.	<i>W/NMP01220083</i>	Issued By & Date	<i>Sc 26/03/22</i>

1. RAW MATERIAL DETAILS

S. No.	Name of the Raw Material	Unit	Step No.	Standard Ratio	Actual Quantity	A.R No.	Checked By
1.	Phthalic anhydride	Kg	2	1.00	2625	<i>Rm/0426/22</i>	<i>Chy</i>
2.	MMA	Kg	4	0.22	600	<i>Rm/0451/22</i>	<i>Chy</i>

Note: All inputs are based on Phthalic anhydride

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PRODUCTION		Document No.	PLL/PD/NMP.01.01
BATCH PROCESSING RECORD		Rev. No.	01
Title	LDIL-109/STAGE-I	Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
		Issue Date	20.06.2017
		Effective Date	22.06.2017
Batch No.	<u>iv/nmp01 220083</u>	Page No.	Page 4 of 9
		Issued By & Date	<u>SS 26/03/22</u>

2. EQUIPMENT DETAILS

	Reactor	Drum Flaker	Spurger	Pot	Others
Equip. ID. No.	<u>iv/SSR/D-01</u>	<u>iv/DF/D-01</u>			
Cleaned After B.No.					
Due date for Cleaning			<u>N/A</u>		

3. MANUFACTURING PROCESS

Step No.	Date	Operation	Time		Duration	Temp (°C)	Performed by	Checked by
			From	To				
1.	<u>26/03/22</u>	Check the cleanliness of the Reactor. ID: <u>iv/SSR/D-01</u>	<u>19:50</u>	<u>20:00</u>	<u>00:10</u>	-	<u>Quess</u>	<u>Chy</u>
2.	<u>11</u>	Charge Phthalic anhydride. Qty: <u>9.625</u> Kgs Note: Count the number of Bags	<u>20:00</u>	<u>21:00</u>	<u>1:00</u>	-	<u>Quess</u>	<u>Ch</u>
3.	<u>17</u>	Apply steam and Raise the temperature to 125-130°C. close steam valve after reaching above temperature	<u>21:00</u>	<u>22:00</u>	<u>1:00</u>	<u>125-130</u>	<u>Key</u>	<u>Ch</u>
4.	<u>11</u>	Start addition of MMA gas slowly in to the reactor, Up to 150 - 200°C (i.e., Exothermic reaction)	<u>22:00</u>	<u>23:00</u>	<u>1:00</u>		<u>Key</u>	<u>Ch</u>
5.	<u>26/03/22</u> <u>27/03/22</u>	Check agitation, at 150 -160°C if possible start the agitation and continue the MMA gas into the Reactor <ul style="list-style-type: none"> Control the addition of MMA gas to control temperature, if required stop the addition. If the temperature does not come under control, cool with RT water to control the temperature 	<u>23:00</u>	<u>16:45</u>	<u>17:45</u>	<u>152-160</u>	<u>h</u>	<u>Ch</u>

Sign *SS*

Date 20/06/17

PRODUCTION		Document No.	PLL/PD/NMP.01.01
BATCH PROCESSING RECORD		Rev. No.	01
Title	LDIL-109/STAGE-I	Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
		Issue Date	20.06.2017
		Effective Date	22.06.2017
Batch No.	<i>W</i> NMP01220083	Page No.	Page 5 of 9
		Issued By & Date	<i>SS</i> 26/03/17

Step No.	Date	Operation	Time		Duration	Temp (°C)	Performed by	Checked by
			From	To				
6.	22/03/17	Keep checking for the Drop in the temperature.	16:45	17:00	00:15	170°C	<i>h</i>	<i>Ch</i>
7.	"	Once the Drop in the temperature is observed .5-10 Minutes more of MMA gas in to the reactor. a) stop gas flow. b) Close the inlet of MMA into the reactor.	17:00	17:15	00:15	165°C	<i>h</i>	<i>Ch</i>
8.	"	Continue the reaction at 150-200°C for One hour.	17:15	18:15	01:00	152°C	<i>h</i>	<i>Ch</i>
9.	"	Take a sample from the reactor for TLC.	18:15	18:30	00:15		<i>h</i>	<i>Ch</i>
10.	"	Send a sample of the reaction mass to QC for TLC. Limit: Absence of Phthalic anhydride Result:..... <i>complies</i> AR No.:... <i>NMP(IN)22/0108</i> ...	18:30	19:30	01:00		<i>h</i>	<i>Ch</i>
11.		If the TLC does not comply. Repeat the steps 08-10.if necessary, add more MMA gas.	/		NA			
12.	27/03/17	If the TLC complies proceed for flaking	19:30	19:35	00:05		<i>h</i>	<i>Ch</i>
13.	"	Meanwhile Apply steam to feed lines, bottom valve and drum flaker.	19:35	19:45	00:10		<i>h</i>	<i>Ch</i>
14.	"	Check RT water circulation to flaker	19:45	20:00	00:15		<i>h</i>	<i>Ch</i>
15.	"	Start feeding to the flaker through feed line at above 150°C.	20:00	23:00	03:00	151°C	<i>my</i>	<i>Ch</i>
16.	"	Collect the flaked material into HDPE bags.	23:00	23:30	00:30		<i>my</i>	<i>Ch</i>
17.	"	Check the material weight.	23:00	23:30	00:30		<i>my</i>	<i>Ch</i>
18.	"	Send a sample to QC for complete analysis.	23:30	23:40	00:10		<i>my</i>	<i>Ch</i>

Weighment Details :

Sign: *SS* Date: 20/06/17



PRODUCTION		Document No.	PLL/PD/NMP.01.01
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BATCH PROCESSING RECORD		Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
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Batch No.	<i>W</i> <i>MM1701220023</i>	Issued By & Date	<i>SS</i> 20/03/22

TABLE FOR STEP No.: 03, 04

TEMPERATURE RECORD

Date	Time	Temp.	Signature	Date	Time	Temp.	Signature
26/03/22	21:00	120.5°C	<i>W</i>	<i>NA</i>			
4	21:30	124.8°C	<i>W</i>				
4	22:00	125.7°C	<i>W</i>				
4	22:30	140.5°C	<i>W</i>				
4	23:00	150.6°C	<i>W</i>				

TABLE FOR STEP No.: 05

TEMPERATURE RECORD

Date	Time	Temp.	Signature	Date	Time	Temp.	Signature
26/03/22	23:00	150.7°C	<i>W</i>	27/03/22	15:00	160.2°C	<i>W</i>
27/03/22	00:00	155.4°C	<i>W</i>	"	16:00	158.1°C	<i>W</i>
4	01:00	160.5°C	<i>W</i>	"	16:45	156.2°C	<i>W</i>
4	02:00	165.4°C	<i>W</i>	<i>NA</i>			
4	03:00	175.2°C	<i>W</i>				
4	04:00	178.4°C	<i>W</i>				
4	05:00	180.3°C	<i>W</i>				
4	06:00	188.2°C	<i>W</i>				
4	07:00	179.4°C	<i>W</i>				
11	08:00	175.1°C	<i>W</i>				
11	09:00	174.1°C	<i>W</i>				
11	10:00	173.4°C	<i>W</i>				
11	11:00	172.0°C	<i>W</i>				
11	12:00	169.5°C	<i>W</i>				
11	13:00	165.2°C	<i>W</i>				
11	14:00	163.4°C	<i>W</i>				

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PRODUCTION		Document No.	PLL/PD/NMP.01.01
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BATCH PROCESSING RECORD		Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
Title	LDIL-109/STAGE-I	Issue Date	20.06.2017
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		Page No.	Page 8 of 9
Batch No.	<i>N</i> NMP01220083	Issued By & Date	<i>Sc</i> 26/05/17

4. YIELD SUMMARY REPORT

	Material Name	Molecular weight	Actual weight
Input	Phthalic anhydride	148	2625 Kg
Output	LDIL-109 STAGE -I	161	2804 kg
Theoretical yield (Kg)		1.0878	2855.425
Expected yield (Kg)		0.99 - 1.07	1.068
Actual Yield = $\frac{\text{Actual weight (Kg)} \times 100}{\text{Theoretical Yield (Kg)}}$		= 91.66 - 99.07%	98.199
Recorded By :	<i>Key</i> 22/05/17	Checked By :	<i>Chay</i>
Date :		Date :	

5. BATCH REMARKS SHEET

STEP NO.	REMARKS	DATE & SIGN.

Sign: *SS*

Date: 20/06/17



PRODUCTION		Document No.	PLL/PD/NMP.01.01
		Rev. No.	01
BATCH PROCESSING RECORD		Supersedes	PLL/PD/NMP.01.00
		Dated	12.05.2015
Title	LDIL-109/STAGE-I	Issue Date	20.06.2017
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Batch No.	<i>D/NMP01220083</i>	Issued By & Date	<i>SS 26/03/17</i>

6. DEVIATION REPORT

Step No	Process Deviation	Reason for Deviation	Authorized By	Sign

7. QA DECLARATION :

LDIL-109/Stage-I, Batch No. *D/NMP01220083* has been manufactured by the process as described by the PLL/PD/NMP.01.01 following cGMP requirements. The raw materials used for this batch has been approved and released by QC. Also this material has been produced, tested and packed by approved manufacturing process using qualified process equipments and its quality has been checked for compliance as per approved test procedures and specifications.

Batch record Review: Complete/ incomplete

Reviewed By: *[Signature]*

Date: *28/03/17*

Approved By: *SS*

Date: *28/03/17*

Dept Code NA Copy No 02

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 UNIT-IV	STANDARD OPERATING PROCEDURE		SOP No.:	MF001/00
	DEPARTMENT:		Supersedes	Nil
	MANUFACTURING		Effective Date	01/01/22
			Review Date	12/24
			Page No.	1 of 10
Title: Operating Procedure for Equipment's				

1.0 PURPOSE:

1.1 To lay down the procedure for operating production equipment's.

2.0 SCOPE:

2.1 This SOP is applicable to Production equipment's in Porus Laboratories PVT Limited, Unit-IV, Akkireddygudem.

3.0 RESPONSIBILITY:

3.1 Personnel- Manufacturing:

3.1.1 To follow the SOP

3.1.2 Inform any abnormalities.

3.2 Head / deputy – Manufacturing:

3.2.1 To ensure the procedure is followed.

3.3 Head / deputy – QA:

3.3.1 To approve the SOP

4.0 ABBREVIATIONS / DEFINITIONS: Nil

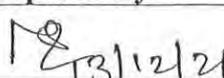
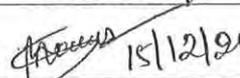
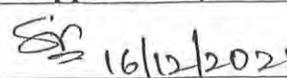
5.0 PROCEDURE:

General precautions:

5.1 Wear personnel protective equipment as required.

5.2 Check the calibration Due dates of gauges / temperature indicators etc., whichever are attached.

5.3 Ensure that the equipment is cleaned by checking the equipment status board, equipment log record.

	Prepared By	Checked By	Approved By
Signature & Date	 13/12/21	 15/12/21	 16/12/2021
Department	Manufacturing	Manufacturing	Quality Assurance

 UNIT-IV	STANDARD OPERATING PROCEDURE DEPARTMENT:	SOP No.:	MF001/00
	MANUFACTURING	Page No.	2 of 10
Title: Operating Procedure for Equipment's			

Operation of Reactor:

- 5.4 Check the calibration Due date of temperature indicator as per schedule.
- 5.5 Ensure that the vessel lamp is in working condition by switch on the lamp.
- 5.6 Ensure that all pressure gauges and vacuum gauges of reactor and reactor jacket are in working condition and check the calibration due against the schedule.
- 5.7 Before charging the material Switch 'ON' the reactor and ensure that there is no abnormal sound from motor, gearbox and agitator.
- 5.8 Ensure that the bottom valve of reactor is in closed position.
- 5.9 Ensure that the manhole gasket is in good condition.
- 5.10 Ensure that the reactor is cleaned by checking the equipment log record and status card.
- 5.11 Charge the raw materials as per BPR into the reactor then ON & OFF the agitator by pressing the push button then ON the agitator and continue till completion of that particular operation.

Heating of contents in the reactor:

- 5.12 Ensure that the reactor jacket is empty by opening the jacket vent and drain valve.
- 5.13 Ensure that the condenser vent of that reactor is in open mode (if vacuum applies to reactor close the vent).
- 5.14 Open the coolant outlet of the primary/secondary condenser then open the coolant inlet and allow the coolant circulation in the condenser of that reactor.
- 5.15 Close the drain valve and vent of the reactor jacket then open the jacket steam trap valve.
- 5.16 Open the steam valve slowly then observe the steam pressure in the pressure gauge and heat the reactor contents.
- 5.17 Close the steam before reaching the required temperature.

Cooling of contents in the reactor:

- 5.18 Open the jacket drain valve and release the steam from jacket then open the vent of the jacket.

	Signature & Date
Approved By	<i>SS</i> 16/12/2021

 UNIT-IV	STANDARD OPERATING PROCEDURE	SOP No.:	MF001/00
	DEPARTMENT: MANUFACTURING	Page No.	3 of 10
Title: Operating Procedure for Equipment's			

- 5.19 Close jacket drain valve and steam trap valve.
- 5.20 Open the coolant inlet slowly and fill the jacket by observing coolant comes out through vent of the reactor jacket.
- 5.21 Close the vent of the jacket as soon as coolant comes out then open the coolant outlet valve and allow the circulation till the required temperature is achieved.
- 5.22 Close the inlet valve and outlet valve of the coolant after achieving the required temperature.
Note:
 i) If power fails during normal distillation, reflux, Temperature raising etc., stop the steam.
 ii) During vacuum distillation stop the steam and vacuum.
 iii) During separations (in nights), stop the separation by closing the bottom valve.

Operation of Centrifuge:

- 5.23 Check the cleanliness and physical damages of the centrifuge bags visually.
- 5.24 Ensure that the centrifuge Push button is in OFF mode.
- 5.25 Open the lid of the centrifuge and arrange the centrifuge bags properly in centrifuge basket and close the lid.
- 5.26 Switch 'ON' the centrifuge for few minutes for proper setting of bag.
- 5.27 Close the centrifuge lid and switch 'ON' the centrifuge and ensure that there is no abnormal sound and vibration from centrifuge.
- 5.28 Connect the reactor bottom valve to the feed line of the centrifuge with suitable Flexible hosepipe.
- 5.29 Collect the ML sample and check for any material present, if ML is clear continue the feeding, if ML contains material switch OFF the centrifuge and check for any overflow of material then wait for few minutes and switch ON the centrifuge then start the feeding.
- 5.30 Collect the mother liquor in ML storage tank check the level of the material in the centrifuge through view glass or switch OFF the centrifuge then open the lid then check the level to avoid overflow.
- 5.31 Spin dry the material as per BPR.
- 5.32 Wash the wet cake with the specified quantity of solvent/Potable water, as mentioned in BPR.

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- 5.33 **Slurry Washing:** Switch off the centrifuge and open the centrifuge lid. Scrap the (if required) material, charge specified quantity of the solvent/Potable water as per BPR into reactor then unload the solvent/Potable water into centrifuge and mix the cake till it breaks up to slurry and close the centrifuge lid. Spin dry as per BPR.
- 5.34 **Spray Washing:** Charge required quantity of solvent/potable water in the reactor and switch ON the centrifuge then open the bottom valve of reactor then spray the solvent / raw water through spray washing nozzle.
- 5.35 Spin dry the material by as per BPR
- 5.36 Switch OFF the centrifuge and allow the centrifuge to stop.
- 5.37 Unload the wet material into pre weighed polythene lined containers with the help of scoops.
- 5.38 After completion of centrifugation change the status as 'To be cleaned' in the status board.
- 5.39 If power fails during the material feeding in centrifuge, stop the feeding by closing the bottom valve of the reactor.
- 5.40 Centrifuge bag integrity check and change frequency: Check the integrity of the bag, for every batch after cleaning the bag, change the bag after every 25 batches or whenever required. Record the bag change details in Form no. MF001/FM01.
- 5.41 Centrifuge bags should be maintained for product and stage wise separately. Store the centrifuge bags in poly bag and keep it in cleaned container.
- 5.42 If centrifuge bag is kept idle more than one month check the integrity of the bag once again.

Operation of Tray Dryer:

- 5.43 Open the door then check the cleanliness of the trays visually and ensure that they are clean.
- 5.44 Ensure that the fan is in working condition by switch on the fan.
- 5.45 Check the calibration due date as per schedule of Temperature scanner and ensure it is in working condition.
- 5.46 Take out the tray from tray stand then place the empty tray on the stand.

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- 5.47 Load the material into tray with the help of scoop and spread the material uniformly in tray and place the tray into tray stand.
- 5.48 Repeat the above operation till completion of material.
- 5.49 After completion of loading close the door and ensure the dryer vent valve is in open position, and switch on the fan.
- 5.50 Ensure that the steam trap valve of the tray drier coils is in open mode and apply steam by opening the steam valve slowly.
- 5.51 Rise and maintain temperature as per BPR.
- 5.52 After completion of drying stop the steam supply and allow the fan to run till the temperature lowers to required temperature.
- 5.53 Unload the material from Trays from top to bottom into pre weighed poly bag layered Containers.
- 5.54 The material shall be mixed twice during the maintenance by hands covered with gloves, while mixing stop the steam and fan.

Note: If power fails during operation, stop the steam to avoid the raising of excess temperature.

Operation of Vacuum Tray Dryer:

- 5.55 Check all valves connected to the drier are in good condition.
- 5.56 Take the centrifuged material near to the vacuum tray drier.
- 5.57 Wear nose masks, gloves and goggles while filling the material into the drier.

Note: While filling the material, leave upper tray empty and fill the remaining trays.

- 5.58 Take out the tray from drier, keep on stand and fill the material with scoop uniformly in the trays and place the trays in drier.
- 5.59 Close the drier lid and tighten the bolts properly.
- 5.60 Apply vacuum and circulate hot water to drier and dry the material at required temperature.

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- 5.61 Ensure the hot water temperature limit while applying hot water to the drier, if the temperature of the drier exceeds required temperature, the material may melt.
- 5.62 After drying is completed, stop the hot water circulation, and apply coolant to vacuum tray drier / allow to self-cool up to ambient temperature.
- 5.63 Unload the material into clean drums and weigh it.
- 5.64 Check the VTD vacuum trap, if any solvent is present collect that for disposal (if applicable).
- 5.65 Also make entry to batch production record.

Operation of Leaf Filter:

- 5.66 Ensure that the leaf bags are tied firmly, Close the dish and fix it with the bolts firmly.
- 5.67 Ensure that the leaf pump, filter lines are in good condition.
- 5.68 Ensure that the filtrate collecting reactor is cleaned by checking the equipment status board and equipment log record.
- 5.69 Bed preparation (If required):
- 5.69.1 Charge required quantity of solvent / potable water in the reactor then charge Hyflo in the reactor and stir for 15 minutes.
- 5.69.2 Open the bottom valve of the reactor, switch on the pump then Pass Hyflow mixed solvent through the leaf filter and recycle the filtrate in the same reactor till solvent is clear then collect the clear solvent in filtrate collecting reactor.
- 5.69.3 Unload the solvent from reactor in designated container.
- 5.70 Connect the leaf filter in the loop as per BPR then open the outlet of the Leaf filter.
- 5.71 Open the bottom valve of the Reactor and allow the reaction mass to enter slowly into the Leaf filter.
- 5.72 Start the pump then recycle the filtrate until the clear filtrate is observed in the view glass.
- 5.73 Ensure that the filtrate collecting reactor bottom valve is closed.

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- 5.74 Open the filtration line valve then close the recycle line valve and collect filtrate into another reactor.
- 5.75 After completion of the filtration give leaf bed wash with required quantity of the solvent as mentioned in BPR.
- 5.76 Apply nitrogen to Leaf filter (Nitrogen pressure 0.5 Kg/cm²) for removing of Leaf filter holdup.
- 5.77 Remove the Leaf filter from filtration loop, after completion of nitrogen passing.
- 5.78 Change the status as "To be Cleaned" in the status board. Note: If power fails during filtration, close the bottom valve of the reactor to avoid accumulation of filtrate in leaf filter.
- 5.79 Frequency: After every batch filtration, clean the leaf filter and change the bags after every 25 batches or whenever it is damaged. Record the bag change details in Form no. MF001/FM02.

Operation of Nutch Filter:

- 5.80 Arrange the filter bag in the Nutch filter without any folds.
- 5.81 Ensure that the filtrate collecting reactor / tank is clean and its bottom valve is closed.
- 5.82 Connect the bottom valve of Nutch filter to collecting reactor / tank.
- 5.83 Bed preparation (If required).
- 5.83.1 Charge required solvent / potable water into cleaned reactor then charge Hyflo in the reactor and stir for 15 minutes.
- 5.83.2 Arrange a HDPE pipe to Nutch filter, from bottom valve of reactor in which bed mixture prepared.
- 5.83.3 Unload the mixture into Nutch filter and allow to settle.
- 5.83.4 Apply vacuum to the Filtrate collecting reactor / tank.
- 5.83.5 Open the Nutch filter bottom valve of Nutch filter and adjust the surface of the bed to uniform (fill the cracks due to solvent transfer to receiver) with the help of scoop.
- 5.84 Connect a HDPE pipe from bottom valve of reactor in which the mass to be filtered to Nutch filter then open the reactor bottom valve and slowly feed the reaction mass uniformly through the HDPE pipe into the Nutch filter.
- 5.85 Apply vacuum to filtrate collecting reactor/ tank.

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- 5.86 Open the bottom valve of the Nutch filter and suck the filtrate into a cleaned Filtrate collecting reactor/tank through charging/sucking line.
- 5.87 Ensure that the surface of the cake smoothed with suitable scoop repeatedly to prevent Formation of cracks.
- 5.88 After completion of the filtration wash the Nutch filter cake with appropriate solvent as mentioned in the BPR.
- 5.89 Ensure that the cake surface is smoothed using a suitable scoop.
- 5.90 After completion of the washings unload the material/salt into pre-weighed polythene bag layered containers.
- 5.91 After completion of batch filtration change the status as 'To be cleaned' in the status board.

Note: If power fails during filtration, stop the feeding the mass by closing the bottom valve of the reactor and close the vacuum valve of the reactor/ tank.

- 5.92 In case of cloth damage:
 - 5.92.1 Filter the ML's completely to get material dry. Unload the material & replace the damage bags with new one.
 - 5.92.2 Re-filter the previous ML to get clear filtrate.
- 5.93 **Nutch Filter bag integrity check and change frequency:** Check the integrity of the bag, for every batch after cleaning the bag, change the bag after every 25 batches or whenever required and record the details in "Nutch filter bag change record" as per Form no. MF001/FM03.
- 5.94 Nutch filter bags should be maintain for product and stage wise separately. Store the centrifuge bags in poly bag and keep it in cleaned container.
- 5.95 If Nutch filter bag is keep idle more than one month check the integrity of the bag once again.

Operation of Multi Mill:

- 5.96 Check the condition of mesh, belt, and blades and ensure that they are in good condition.
- 5.97 Switch 'ON' the Multi mill and ensure that there is no abnormal sound from motor and blades.

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- 5.98 Place a pre weighed polythene bag layered container at the discharge port and tie the inner poly bag to the discharge port firmly.
- 5.99 Insert the control plate in between feed Hooper and blades.
- 5.100 Switch on the Multi mill and slowly feed the material with the help of scoop into the feed Hooper then slowly open the control plate and allow to flow the material.
- 5.101 Continue the operation till the container is full.
- 5.102 Switch 'OFF' the multi mill. Remove the bag from the discharge port and close with lid then tie another pre weighed polythene bag layered container to discharge port firmly.
- 5.103 Continue the operation till completion of material.
- 5.104 Check the condition of mesh, belt, and blades and ensure that they are in good condition.
- 5.105 After completion of milling change the status as "To be cleaned" in status card.

Note: If power fails during operation, stop the feeding of material.

Operation of Sifter:

- 5.106 Check the condition of mesh and clamp and ensure that they are in good condition and fixed properly.
- 5.107 Switch 'ON' the sifter and ensure that there is no abnormal sound and vibration.
- 5.108 Place a pre weighed polythene bag layered container at the discharge port and tie the inner poly bag to the discharge port firmly.
- 5.109 Switch on the sifter and charge the material with the scoop into the charging port.
- 5.110 Continue the operation till the container is filled with material then stop charging the material.
- 5.111 Switch 'OFF' the sifter then remove the bag from discharge port then close the container with lid and tie another bag to discharge port.
- 5.112 Continue the operation till the material completes, collect the sieve retains separately into another container.

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5.113 Check the condition of gasket and mesh and clamp and ensure that they are in good condition, after completion of operation.

5.114 After completion of sieve change the status as 'To be cleaned' in status board.

5.115 If power fails during sifting, stop the operation.

Operation of Blender:

5.116 Bring the charging port to required position to charge the material by ON and OFF the Blender.

5.117 Open the Blender charging port and check inner surface of the blender visually.

5.118 Load the material into the Blender with help of scoop slowly without spillage.

5.119 Close the charging port firmly, after completion of charging.

5.120 Switch 'ON' the Blender and blend the material for specified time.

5.121 After completion of blending, switch 'OFF' the blender then bring the discharge port to bottom position by ON and OFF the blender.

5.122 Place the pre weighed container pre weighed polythene bag layered container under discharge port and unload the material into polythene lined containers.

5.123 After completion of unloading change the status card as 'To be cleaned' in the status board.

6.0 ANNEXURES: Nil

7.0 FORMS:

Form No.	Title
MF001/FM01/00	Centrifuge bag change record
MF001/FM02/00	Leaf filter bag change record
MF001/FM03/00	Nutch Filter bag change record

8.0 RELATED DOCUMENTS: Nil

9.0 REVISION SUMMARY:

Revision No.	Reason for revision	Remarks
00	New SOP	--

END OF DOCUMENT

	Signature & Date
Approved By	 16/12/2021

PORUS LABORATORIES PVT. LTD
UNIT-IV, AKKIREDDYGUDEM

DETAILS OF FIRE PROTECTION SYSTEMS			
Sr.No	Equipment Description	STATUS	Qty.
1	Hose Boxes Double Doors	Provided	17 Nos
2	Hose Pipe - 15 Meters Length	Provided	34 Nos
3	Water Monitors	Provided	5 Nos
4	Sprinklers System	Provided	174 Nos
5	Fire hydrant water reserviour	Provided	600 KL
	Fire Pumps		
6	Electrical Pump	Provided	137 M3/Hr
7	Diesel Pump	Provided	137 M3/Hr
8	Jockey Pump	Provided	25 M3/Hr

List of Fire Extinguishers

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S.NO	FE ID NO	Location	Type of FE	Capacity
1	IV/FE/B-001	Second floor	ABC	09 KG
2	IV/FE/B-002	Second floor	ABC	09 KG
3	IV/FE/B-003	Second floor	ABC	09 KG
4	IV/FE/B-004	Second floor	D	50 KG
5	IV/FE/B-005	Second floor	ABC	09 KG
6	IV/FE/B-006	First floor	ABC	09 KG
7	IV/FE/B-007	First floor	ABC	09 KG
8	IV/FE/B-008	First floor	ABC	09 KG
9	IV/FE/B-009	First floor	D	09 KG
10	IV/FE/B-010	First floor	CO2	4.5 KG
11	IV/FE/B-011	First floor	CO2	4.5 KG
12	IV/FE/B-012	First floor	CO2	09 KG
13	IV/FE/B-013	Ground floor	CO2	4.5 KG
14	IV/FE/B-014	Ground floor	ABC	09 KG
15	IV/FE/B-015	Ground floor	D	09 KG
16	IV/FE/B-016	Ground floor	ABC	09 KG
17	IV/FE/B-017	Ground floor	ABC	09 KG
18	IV/FE/B-018	Ground floor	CO2	4.5 KG
19	IV/FE/B-019	Ground floor	CO2	4.5 KG
20	IV/FE/B-020	Solvent yard	M Foam	50 Ltr
21	IV/FE/B-021	Solvent yard	BC	50 KG
22	IV/FE/B-022	ANFD Room	CO2	4.5 KG
23	IV/FE/B-023	ANFD Room	ABC	09 KG
24	IV/FE/B-024	Ground floor	D	50 KG
25	IV/FE/B-025	Second floor	D	09 KG
26	IV/FE/B-026	Second floor	ABC	09 KG
27	IV/FE/B-027	VAT area GF	ABC	09 KG
28	IV/FE/B-028	VAT area FF	CO2	4.5 KG
29	IV/FE/B-029	Solvent yard	M Foam	50 Ltr
30	IV/FE/001	I.M.S	ABC	09 KG
31	IV/FE/002	F.G.S	M Foam	09 Ltr
32	IV/FE/003	QC	ABC	04 KG
33	IV/FE/004	QC	M Foam	09 Ltr
34	IV/FE/005	R.M.S	ABC	09 KG
35	IV/FE/009	R.M.S	ABC	09 KG
36	IV/FE/006	FBD Room	M Foam	09 Ltr
37	IV/FE/007	Drying room	ABC	09 KG

38	IV/FE/008	SRS	ABC	09 KG
39	IV/FE/MCC(1)-001	MCC-1 (A/B)	ABC	04 KG
40	IV/FE/MCC(1)-002	MCC-1 (A/B)	CO2	4.5 KG
41	IV/FE/MCC(2)-001	MCC-2 (B/B)	CO2	4.5 KG
42	IV/FE/MCC(2)-002	MCC-2 (B/B)	CO2	4.5 KG
43	IV/FE/WH-001	WH-G.F	ABC	09 KG
44	IV/FE/WH-002	WH-G.F	M Foam	09 Ltr
45	IV/FE/WH-003	WH-G.F	ABC	09 KG
46	IV/FE/WH-004	WH-G.F	M Foam	09 Ltr
47	IV/FE/WH-005	WH-G.F	ABC	09 KG
48	IV/FE/WH-006	WH-F.F	ABC	04 KG
49	IV/FE/WH-007	WH-F.F	ABC	04 KG
50	IV/FE/MEE-067	MCC-05(MEE)	CO2	4.5 KG
51	IV/FE/MEE-068	MCC-05(MEE)	CO2	4.5 KG
52	IV/FE/MEE-069	MCC-05(MEE)	CO2	4.5 KG
53	IV/FE/C-001	Ground floor	CO2	9 KG
54	IV/FE/C-002	Ground floor	M Foam	09 Ltr
55	IV/FE/C-003	Ground floor	M Foam	09 Ltr
56	IV/FE/C-004	Ground floor	M Foam	09 Ltr
57	IV/FE/C-005	First floor	M Foam	09 Ltr
58	IV/FE/C-006	First floor	ABC	09 KG
59	IV/FE/C-007	First floor	M Foam	50 Ltr
60	IV/FE/C-008	First floor	CO2	4.5 KG
61	IV/FE/D-001	Ground floor	M Foam	09 Ltr
62	IV/FE/D-002	Ground floor	CO2	9 KG
63	IV/FE/D-003	Ground floor	CO2	9 KG
64	IV/FE/D-004	First floor	M Foam	09 Ltr
65	IV/FE/D-005	First floor	M Foam	09 Ltr
66	IV/FE/D-006	First floor	ABC	09 KG
67	IV/FE/D-007	First floor	M Foam	09 Ltr
68	IV/FE/MCC(4)-01	MCC-04(SRS)	CO2	09 KG
69	IV/FE/MCC(6)-01	MCC-06(D/B)	CO2	09 KG
70	IV/FE/MCC(6)-02	MCC-06(D/B)	CO2	4.5 KG
71	IV/FE/BOI-01	Boiler G.F	CO2	9 KG
72	IV/FE/BOI-02	Boiler F.F	ABC	09 KG
73	IV/FE/BOI-03	Boiler F.F	CO2	09 KG
74	IV/FE/BOI-04	Boiler G.F	CO2	09 KG
75	IV/FE/MCC(3)-01	MCC-06(D/B)	CO2	09 KG
76	IV/FE/054	Pharma Solvent Yard	M Foam	50 Ltr
77	IV/FE/055	Pharma Solvent Yard	M Foam	09 Ltr

78	IV/FE/056	Pharma T.D	M Foam	09 Ltr
79	IV/FE/057	Pharma T.D	M Foam	09 Ltr
80	IV/FE/033	Pharma G.F	ABC	09 KG
81	IV/FE/071	Pharma G.F	M Foam	09 Ltr
82	IV/FE/032	Pharma G.F	ABC	09 KG
83	IV/FE/059	Pharma F.F	ABC	09 KG
84	IV/FE/034	Pharma F.F	ABC	09 KG
85	IV/FE/036	Pharma F.F	CO2	4.5 KG
86	IV/FE/GP-001	Gypsum plant	CO2	4.5 KG
87	IV/FE/HS-002	Carbon Sheed.	CO2	4.5 KG
88	IV/FE/SR-001	Security Room	CO2	4.5 KG

VAKALATNAMA
BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA 284/2022

IN THE MATTER OF:

In re: News item In NDTV dated 14.04.2022 titled “6 killed 12 injured after fire breaks out at Andhra Pradesh pharma unit”

KNOW ALL to whom these present shall come that I Venkata Naga Jyothi Jaladi, Authorized Representative of the Respondent, Porus Laboratories Private Limited do hereby appoint:

Mr. Gautam Bajaj, Advocate
M-19A South Extension Part-II, New Delhi-110049
Ph. +919818366747.

Email: gautambajaj90@gmail.com

(herein after called the advocate/s) to be my Advocate in the above-named case authorised him:-

1. To act, appear and plead in the above mentioned cause in this Court or any other Court in which the same may be tried or heard in the first instance or in appeal of letters patent appeal or review or revision or execution or in any other stage of its progress until its final decision.
2. To present pleadings, appeals, letters patent appeal, petition of appeal to High Courts, Supreme Court, cross-objections or petitions or execution, review, revision, withdrawal compromise or other petitions or affidavits or other documents as shall be deemed necessary or advisable for the prosecution of the said cause in all its stages.
3. To withdraw or compromise the said cause or submit to arbitration any differences or dispute that shall arise touching or in any manner relating to the said cause.
4. To receive moneys and grant receipts therefore and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said cause.
5. To employ any other Legal Practitioner authorising him to exercise the power and authority hereby conferred on the Advocate(s) whenever they may think fit to do so.

AND I/We hereby agree to ratify whatever the Advocate(s) or their substitute shall do in the premises.

AND I/We hereby agree not to hold the Advocate(s) or their substitute responsible for the results of the said cause in consequence of their absence from the Commission/Court when the said cause is called up for hearing.

AND I/We hereby agree that in the event of the whole or any part of the fee agreed by me/us to be paid to the Advocate(s) remaining unpaid, they shall be entitled to withdraw from the prosecution of the said cause until the same is paid.

IN WITNESS WHEREOF I/We hereunto set my/our hands to these presents the contents of which have been explained to and understood by me, this the 17th day of September, 2022. Accepted subject to the terms regarding fees.

Identified by me.


Gautam Bajaj
Advocate





Venkata Naga Jyothi Jaladi

D/1200/2012.

